Border

REFERENCE TO THE ALLEGED SMUGGLING AND OTHER ACTIVITIES ON THE INDO-NEPAL BORDER

Alleged smuggling

activities

श्री दशम लाल यादव (उत्तर प्रदेश): मान्यवर, में ग्रापका ग्रत्यन्त ग्राभारी हं कि आपने मुझे उत्तर प्रदेश और नेपाल की सीमा पर घटी शर्मनाक ग्रीर पड्यंत्रपूर्ण घटनाश्रीं की तरफ सरकार का ध्यान ब्राकृष्ट करने की आक्रादी है। यह बात विदित है कि नेपाल से बहुत कुछ नाजायज माल तस्करी का सामान बहुत बड़े पैमाने पर उत्तर प्रदेश श्रीर विहार में श्राता है। नवम्बर, 1978 में प्रान्तीय यवक किमान मंगठन के ब्रध्यक्ष श्री नर्बदेश्वर शक्ला ने सूचना दी थी कि बस्ती के एक विधायक ने चार तस्करों को पकड़ा ग्रीर उन्हें परसा स्टेबन के स्टेशन मास्टर के कमरे में बन्द कर दिया। बाद में उन्हें मय सामान के बुला कर छोड़ दिया गया। एक तस्कर की लाग मांतवा नाले में पाई गई। स्टेशन मास्टर की डायरो में इस घटना का जित्र है। इनके फलस्वरूप श्री नर्वदेश्वर शक्ला को जान से मार देने की धमकी दी गई। उन्होंने पलिस में रिपोर्ड भी दर्ज कराई । इसी बीच 21 फरवरी, 1979 को तस्करी के लिए मशहर बड़ती जिला वस्ती में एक सफेद रंग की कार में नेपाल के कुःण नगर कस्त्रे से खरीदा तस्करी का सामान लाया जा रहा था। इसमें एक डाक्टर, एक ग्राडिट पार्टी और दो नर्से थीं। इस गाड़ी का किसान संगठन के कार्यकर्ताश्रों ने घेराव किया। लेकिन पुलिस की मदद से उन्हें बचाया गया । तलागी नहीं ली गई। इस गाडो का नं० य० पो० के० 1857था। इस मामले की रिपोर्ट 22 करवे ही को हुई। श्री नवंदेश्वर णुक्लाने डबरूवा थानाध्यक्ष को रिपोर्ट दिया । 5 मार्च, 1979 को श्री शुक्ला वस्ती के एस० पी० से मिले। 8 मार्च को श्क्ला पर बड़नी पुलिस चौकी इन्चार्ज और दो सिपाहियों ने घातक हमला किया जिससे वे गम्भीर रूप से घायल हए। इस तस्करी में उत्तर प्रदेश के तत्कालीन एक उप

मंत्री भी शरीक थे। साप्ताहिक करन्ट में यह प्रकाशित हुम्रा है कि उत्तर प्रदेश के एक उप-मंत्री ग्रपनी महिला मित्र के साथ जब सरकारी गाड़ी में तस्करी का माल ला रहे थे तो स्थानीय जनता ने उसका विरोध किया परन्तु पुलिस की सहायता से वह उप मंत्रो बच निकले। मान्यवर, इस तस्करी में स्वास्थ्य विभाग के ग्रधिकारी वस्ती की नसीं का दुरुपयोग करते हैं। 21 फरवरी, 1979 की घटना में जो नर्स थी उन्होंने इप तस्करी का पर्दाकाश किया जिस कारण 25 फरवरी. 1979 की रात्रि में 10 बजे वस्ती के नरिंग छात्रावास में कुछ ग्रसामाजिक तत्व हथियारों से लैस होकर घुस गये। चौकीदार को बाहर बांध दिया। वे लगभग डेढ घंटे तक नर्सेस होस्टल में थे। उन्होंने वहां एक कमरे में उपस्थित 5 नर्सों के साथ दब्यंवहार किया। उनकी वेइज्जती की ग्रीर बलात्कार किया। इस संबंध में 2 मार्च, 1979 को नर्नेस संब वस्तो को बैठक श्री अभ्विका प्रभाद को ग्रध्यक्षता में हुई जिसमें 40 ब्यक्ति उपस्थित थे। उस बैंडक में उन लोगों ने उन 5 नतीं से प्रश्नोत्तर रूप में बयान लिया। उस बयान को मैं सदन के सामने पढ़ देना चाहता है। इससे साफ जाहिर है कि वहां पर किस प्रकार से बलात्कार हुआ। उसमें प्रस्त संख्या 20 इस प्रकार है--यह बयान प्रक्रोतर के रूप में है। उन लोगों से पूछा गया कि क्या तुम लोगों के साथ बलात्कार की घटना हुई थी ? उत्तर-हुम लोगों के साथ जो बटना बलात्कार या बेइज्जती की हुई थी, उसकी हम लोगों ने मौखिक रूप से बता दिया था। यह बात जांच के सिलसिले में पूछी गई थो। इस जांच में 40 व्यक्ति थे ग्रीर ये सभी वहां पर उपस्थित थे। मैं यह भी नित्रेदन कर देता चाहता हं कि वहां पर 40 नर्तें हैं जितनें 25 होस्टल में रहती हैं। उनमें 12 केरल की नर्से हैं। इसलिए यह प्रश्न एक अखिल भारतीय महत्व का प्रश्न बन गया है। केरल के समाचार-पत्नों के सम्त्राददाता भो वहां गर्भ हैं। यह बड़े ही गर्भ की बात है और इससे

श्री श्याम लाल यादव] सारे देश को कलंक लगता है कि इस प्रकार से यह बदमाण नर्सेंस के कमरे में गये ग्रौर उनकी इस प्रकार की बेइज्जती की । मान्यवर, गण्डों के साथ पलिस की सांठ-गांठ है श्रीर नर्सेज ने उस बयान में कहा है कि द्व्यंवहार ग्रौर बेइज्जती की घटनाएं बराबर होती रहती हैं। 8 अप्रगस्त, 1978 को एक नसं के पीछे दो गुण्डों का झगड़ा हुग्रा। नवम्बर, 1978 की रात में एक नसं के साथ एक सी० ग्राई० डी० के लडके ने दर्ब्यवहार किया जो पकड़ा गया परन्त कोतवाली में छोड़ दिया गया। 25 फरवरी, 1979 की इस घटना के बारे में सर्व प्रथम समाचार जागरण गोरखपुर से प्रकाशित होता है, ग्रीर उस के श्रंक 28 फरवरी में छपा। इसमें इस बात का भी उल्लेख है कि नसों के साथ सामृहिक बला-त्कार, बस्ती में श्रातंक। मेरा यह श्रारोप है कि पुलिस ग्रधिकारी भी इस भ्रष्टाचार में सम्मिलित हैं। इस संबंध में नर्सों ने स्पष्ट रूप से बयान दिया है। मैं सिर्फ इतना ही कहना चाहता हूं कि यह जघन्य प्रपराध है। मेरा यह स्पष्ट श्रारोप है कि वस्ती के सूचना श्रधिकारी ने पहले तो यह सब स्वीकार किया लेकिन बाद में उन्होंने दूसरा बयान दे दिया। इपलिये मैं यह कहना चाहता है कि इसमें राजनैतिक लोग भरीक है, इसमें पुलिस भरीक है, इसमें तस्कर गरीक हैं और इस प्रकार से वड़ां पर जो नर्सेंज है, जो कि दूसरे प्रदेशों से श्राकर वहां पर स्वास्थ्य विभाग में कार्य कर रही है जो कि ग्रधि कतर केरल की हैं, उनके साथ दुर्व्यवहार किया जा रहा है। तो मैं आपके माध्यम से सरकार से आग्रह करता हं कि सरकार इस सम्बन्ध में सदन में बयान दे और क्या कार्यवाही सरकार ने उनकी सूरक्षा के लिये की है यह बताये।

महोदय, ग्रंतिम बात कहकर में समाप्त करता हूं। श्रीमन्, यहां स्वास्थ्य ग्रधिकारियों ने नर्सेज से कहा है कि 15 दिन के ग्रन्दर इस बात की जांच सी०ग्राई०वी० के द्वारा— बस्ती जिले उत्तर प्रदेण की इस घटना की न हुई तो वे लोग संघर्ष करने पर उतारू हो जायेंगे। यह बड़े शर्म की बात है कि उत्तर प्रदेश की सरकार इस बारे में कोई कदम नहीं उठा रही है। इस प्रश्न को सबसे पहले वहां विपक्षी दल के नेता श्री ब्रह्मदत्त ने उठाया जिसके कारण मैं इस मामले को सदन में ला सका। श्रापने जो इसके लिये श्रनुमित दी इसके लिये मैं श्राभारी हूं।

# REFERENCE TO THE REPORTED DAMAGE TO NUCLEAR PLANTS

SHRI M. R. KRISHNA (Andhra Pradesh): Sir, the countries which are hostile to India like China, Pakis. tan and South Africa are assisted by countries like France and the USA to develop and perfect their nuclear programme whereas in India the nuclear programme has suffered despite the fact that our Prime Minister gave a solemn assurance that whatever programme in that field we have in India will be used for peaceful purposes.

Sir, in the Baroda plant there was some damage sometime back but it has not been reported to this House nor has it been reported in the Press to what extent the damage has been caused and what is the rehabilitation programme.

Similarly, the Nuclear Fuel plex in Hyderabad which is also very vital for the country, has been suf. right from the beginning either because of the labour problem or because of non availability of the spent fuel to this factory and it is not able to go to its full capacity. And recently on the 12th of March there was a fire in this important project and it has taken the authorities more than two hours to extinguish that fire. But no paper or the Prime Minister was able to inform this House of the cause of that 'fire and the damage done to that project. And no information has so far been made available to this House.

Sir, I would like the Prime Minister to view this with all seriousness since most of the plants which are engaged in the nuclear fuel program, me are either damaged or are subjected to various problems. Are these all just normal accidents or is there any sabotage in these projects? It is important. I would request the Prime Minister to make a statement and give the information regarding all these projects which are engaged in the nuclear fuel programme, to this House and to the country. Thank you.

## THE BUDGET (GENERAL) 1979-80 —GENERAL DISCUSSION—contd.

MR. CHAIRMAN: Mr. Viren J. Shah.

SHRI VIREN J. SHAH (Gujarat): I am sorry, Sir, I do not wish to speak.

SHRI DEVENDRA NATH DWIVEDI (Uttar Pradesh): The Budget is so indefensible that Mr. Viren J. Shah does not want to defend it.

SHRI VIREN J. SHAH: The Budget does not require any defence from the Treasury Benches. The people have welcomed it. I am quite sure, speeches are not called for. That is why I kept quiet.

SHRI DEVENDRA NATH DWIVEDI: The capitalists are so happy that they do not want a discussion.

श्री नस्यो सिंह (राजस्थान): सभापित महोदथ, इस सदन में भ्रमी द्विवेदी जी उठकर कह रहे थे श्रीर यह चर्चा हुई कि यह बजट कुलक बजट है. जहरी लोगों का थिरोध करने

[Mr. Deputy Chairman in the Chair].

वाला बजट है, मजदूर विरोधी वजट है, उद्योग विरोधी वजट है और एक माननीय सदस्य ने तो यहां तक कहा कि यह जन विरोधी वजट है। इन सारे विशेषणों को लगाने के बाद भी मैं इस वजट का समर्थन करन के लिये भीर स्वागत हरने के लिये खड़ा हूं। और यह

क्यों ? इसका एक कारण है। कारण थह है कि एक सदस्य ने जिन्होंने इसको कूलक बजट कहा उन्होंने साथ ही में यह भी कहा कि खेती के लिये तो कैवल 57 करोड रुपये बढाये गर्य हैं, जो कि कुछ भी बढ़ोत्तरी नहीं है। यह खद ही उनके मस्तिष्क का बिरोधाभाम प्रकट करता है। एक तरफ तो कूलक बजट है श्रीर दूसरी तरफ उनको खुद शिकायत है कि खेती के लिये कैंबल 57 करोड़ रुपये की बढ़ोत्तरी हुई है। लेकिन इस सारी श्रालोचना के पीछे कुछ राजनीतिक कारण है उनको हमें देखना होगा कि क्यों इस बजट का इतना विरोध किया जा रहा है। इस बजट का समर्थन केवल मैं इसलिए करता हूं कि उप-प्रधान मंत्री जो हमारे वित्त मंत्री भी हैं। उन्होंने इस देश की राज-नीति को खल कर सामने ब्राने के लिए थियंग कर दिया है। ग्रगर इस वजट को चौधरी चरण सिंह के भ्रलाका कोई ग्रीर प्रस्तृत करता तो इस वजट को चाहे ग्रीर कोई ग्रालोचना होती लेकिन इसको कूलक यजट कह कर ग्रालोचना न की जाती। यह बात सही है लेकिन चंकि इसके प्रस्तुतकर्ता बोधरी चरण सिंह हैं इसलिए इस दजट को सब से बड़ा विशेषण कृतक बजट का दिया गया है। इसमें ऐसी क्या बात है ! खेती के लिए खाद तथा निवाई के लिए बढ़ोनरी की गई है। विजली की बढ़ोत्तरी की गई है, पीन का पानी गांत्र में मिल सके इस बात के लिए बढ़ोत्तरी की गई है। इसके अलावा काम के बदले भ्रमाज योजना का ग्रधिक प्राह्मान किया गया है। किसने भी बोलने बाले जिन्होंने इस बज्द को कुलक बज्द कहा है उन्होंने किमी ने भी इन प्रावधानों का विरोध नहीं किया बल्कि इनका स्वापत किया है ग्रीर ग्रम्का ही कहा है। केवल एक बात उन्हें कुलकणन की नजर श्राई अं।र अह यह कि रसाधनिक खाद जो खेती में हम लोग इस्तेमाल करते हैं उस पर से 50% एकसाइज डयटी कम कर दी गई, यह क्यों किया गया, यही बात उनकी नजर ग्राई है। जो लंग

### [श्री नथी सिंह]

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खेती से थोड़ा बहुत भी तालुक रखते हैं, मैं उनकी वात तो नहीं कहता जी केवल किताबी ज्ञान रखते हैं भीर जो शहरी लोग है उनकी बात मैं करता हूं, शहर में जो लोग रहते हैं वे ग्रम्छी-ग्रम्छी सब्जियों को उपभोग करते हैं ग्रीर गांव वाले नहीं करते, वे भी जानते है कि श्रगर रसायनिक खाद को सब से श्रधिक इस्तेमाल करता है तो शहर के पास रहने वाला सब्जी उगाने वाला छोटा काश्तकार करता है जो खाद का इस्तेमाल कर के श्रपनी छोटी होल्डिंग में से तीन-तीन फसलें लेता है श्रीर उसकी इनकम बढ़ती है। इसलिए श्रगर गहर वाले यह कहें क्योंकि इसमें रसायनिक खाद पर छट दी गई है इसलिए यह कुलक बजट है मुझे तो उनकी बुद्धि पर सरस आता है इसके अतिरिक्त और मैं का कह सकता हूं। इसके बावजुद ग्रीर क्या कारण है, कीन से सत्व ्रें जो इस बजट को कुलक बनट या जनिवरोधी बजट कहने के लिए मजपूर होते हैं। मैंने जैसे कि पहले कहा अगर इसे कोई भ्रोर प्रस्तृत करता तो यह बात न कही जाती। इस बजट में एक खासियत है जिसको ले कर लोगों के दिलों और दिमागों पर कुछ तरह का भ्रम छाया हुआ है **अ**ोर वह यह है कि यह मारी की सारी जो पंचवर्षी स्योजनाएं चलो ग्रोर जिन योजनात्रों का समर्थंक इस देश का पूंजीवादी वर्ग रहा ग्रौर उनके कट्टर दुश्मन भ्रपने को साध्यवादी कहने वाले लोग भी योजनाओं के समर्थक रहे, इन योजनाम्रों का जायज बताया। 1951 से ले कर 1952 तक खेती में काम करने वाले लोगों की ग्रीसत शामदनी ग्रगर 198 रुवये प्रति साल थी तो 1975-76 में घट कर 196 रुवये रह गई। गैर-खेती का घंधा करने वाले लोगों की ग्रामदनी ऋगर 318 रुपये प्रति साल थी तो वह 813 रुपये हो गई। यह भ्रामदनी, भ्रव जो वजट हैं इसमें सब से बड़ाफर्क किया गया है। उप प्रधानमंत्री ने भी इस बात पर जोर दिया कि श्रव तक खेती को मुनाफे के बजाय नुकसात

का धंधा माना गया है, श्रलाभकर धंधा माना गया है ग्रीर उसकी ग्रामदनी 30 वर्षों में बढ़ने के बजाय 2 रुपये प्रति साल घटकर रह गई है भीर दूसरी तरफ भ्रामदनी चौगुनी हो गई यह फर्कमिटेग्रीर खेती भी म्ताफे का धंघा बन सके इसके लिए योजनाम्रों में मूलभूत परिवर्तन किया जाना चाहिए। यह जो जोर दिया गया है, यह जो भ्राधार माना गया है इससे ही कुछ लोग चौकन्ना हो गए हैं। वे कीन हुए हैं! वे ऐसे लीग हुए है जी मशीनों के श्राधार पर इस देश की ग्रर्थ-व्यवस्था को चलाना चाहते हैं। बड़े पुंजीपती चाहते हैं मुनाफा श्रधिक कमाएं, ज्यादा से ज्यादा मशीनों का इस्तेमाल हो, कम से कम श्रादिभियों का इस्तेम ल ही ताकि उनका मुनाफा बढे। एक दूसरी करह के लोग भी हैं जो चाहते है अ)द्योगीकरण हो लेकिन पूजीबाद न रहे, देश में दूसरे प्रकार की प्रणाली हो जिसे साम्यवादी या समता-बादी कहते हैं उनको भी खक्तरा है। इसलिए में यह कह रहा था कि दोनों तरफ से ही इसको कूलक बजट कहा जा रहा है। एक तरफ वे है जो लोग पुंजीपति है, जिनके श्रखकार हैं। मैंने ग्रखदारों में देखा ग्रीर मेरे पास कटिंग्ज भी हैं। जितने बड़े-बड़े ऋखबार इस देश में हैं उनमें चौधरी चरण सिंह को एक विशेषण दिया गया है कि वे धनी किसानों के हिमायती हैं और यह सारे बजट में धनी किसानों की हिमाधत करने के लिए रूरल रिच की हिमायत करने के लिए कहा है। मैं समझता हं कि उप प्रधान मंत्री ने इस **ग्रा**लोचना का पूर्वान्**मान लगा लिया था** इसलिए उन्होंने ग्रपने बजट में ट्रैक्टर पर कोई छुट नहीं दी । मुझे लगता है कि ऋगर यह उनके दिल में जो एक शक और शुबहा है तो वह उसी का कारण है। ग्राप जानते हैं दैक्टर कोई किसान ग्रंपने पैसे से खरीद नहीं सकता है । पांच गुने दाम हो गये हैं स्त्रौर पांच गुने दाम होने के बाद भी दाम में या एक्साईस में कोई छट नहीं की, क्यों नहीं छूट दी गई कि कुलक कह देंगे, कुलक तो ग्रद भी कहा

1979-80

जा रहा है। भ्रगर भ्राप रसायनिक खादों में 50 परसेंट की छूट नहीं देते तब भी कुलक कहा जाता । योजना में जो सिद्धांत श्रीर परिवर्तन की बात ले कर भ्राप चले हैं उनसे जिन लोगों को खतरा है वे इसको कुलक यजट कहेंगे ही । मैं कहना चाहता हूं कि टुंक्टर या तो कोग्रापरेटिव के पास हैं या ऐंग्रो इडस्ट्रियन कारपोरेशन के पास होते हैं ग्रथवा दूसरे बड़े किसानों के पास होते हैं। जो छोड़े काण्तकार हैं वे ग्रव समझने लगे हैं कि क्रगर ट्रैक्टर से खेत जुताई करायेंगे इससे उनको ज्यादा सुविधा होगी बजाय बैलों के मेन्टेन करेंगे के, लेकिन इसमें छूट नहीं दी गई। इसके वाजज़द भी लोग कहते हैं कि यह कूलक बजट है और इसका यही कारण है। इस देश में दो तरह की बातें कही गयीं हैं। एक तो लोग चाहते हैं कि पूंजी-वादी प्रणाली इस देश ने बढ़े एवम् दूसरे जो अपने को प्रगतिणील कहते हैं जिसमें द्विवेदी। जी श्रपने को शामिल करते हैं कि हम भी प्रगतिशील हैं, वे कहते हैं कि पूंजीवादी प्रणाली मिटे और साम्यवादी प्रणाली आये। दोनों का एक ही लक्ष्य है।

हिन्दुस्तान के गांव में रहने वाला स्नादमी कच्चा मान पैदा करके देता रहे ग्रीर इस तरह से पंजीपतियों का मुनाफा बढ़ता रहे ताकि यह पक्का माल तैयार करे। म्राज कपास का कुछ दाम किसानों को नहीं मिलता है लेकिन कपास तेज से तेज होती जा रही है । श्राज श्राल प्याज सड़ रहा है, गन्ना सड़ चुका है उसकी कीमत नहीं मिलती हैं, उसकी परवाह किसी को नहीं है लेकिन उनकी फैक्टरी में बनने वाला माल दुसने, तियुने, चार सने भाव पर मिल रहा है । जैसे इस देश में एक बार साम्प्राज्यवादी अंग्रेज जो चाहते थे कि हमारे यहां के हिन्दस्तानी लोग हमारे लकाणायर मैनचेस्टर के लिए कच्चा माल पैदा करते. रहे, वही हमारे देश के पूंजी शाह चाहते हैं गांव में रहने वाला खेती पर निर्भर रहे। यह ग्रपने पैरों पर खड़ान हो भ्रीर थोजना इस तरह से न बन पाये, ताकि हमको कच्चा माल मिलता रहे और हम मशीनों के जरिए मुनाफा कमाते रहें। इसलिए इस देश में एक तबका है जो कहता है कि यह कूलक बजट है। एक दूसरा तबका चाहता है कि देश में क्रांति लानी है। वह क्रांति कैसे लायी जायेगी ? श्रगर हमारे यहां मजदूर रहेंगे, इन्डस्ट्रीलाइजेशन होगा, संगटित मजदूर बढ़ेंगे तो वे चाहे जब हड़ताल कराकर सरकार को घटने टिका सकते हैं। श्रभी माननीय कल्याण राय जी नहीं है उसका भाषण मैंने पूरा पढ़ा है उन्होंने जोर दिया कि यह मजदूर विरोधी बजट है। कुछ पब्लिक इन्टरप्राइजेज को मुझे ग्रभी देखने का मौका मिला है। मुझे खुशी हुई ग्रीर ग्रचम्भा भी हुआ कि वहां पर जितनी भ्रच्छी तनस्वाहें मिलती है वह गांव का घच्छे से ग्रच्छा ग्रादमी. भ्रोसतन भादमी नहीं कर सकता है । उससे ज्यादा उसको नहीं मिल सकता है तथा उसके साथ ही साथ ऐसे पश्लिक सैक्टर है, इस्टील कारखाने हैं जो बीज पटनायक की मिनिस्टी के अन्तर्गत आते हैं जिनमें पांच पैसे में एक कप चाय शीर 75 पैसे में बढिया खाना भी केंटीन से दिया जाता है । बोकारो ग्रीर दर्गापुर इस्टील प्लांट हैं तथा और भी इसी के पव्लिक इन्टरप्र ईजेज हैं । एल० ग्राई० सी० ग्रीर बैकों की तनस्वाह की बात छोड़िये । मैं चाहता हूं कि ये सुविधाएं कम न हों लेकिन गांव में जो हादमी है, गरीब है जिसको न्युनतम मजदूरी नहीं मिलती है वह भी इन सुविधायों के स्तर तक भ्रासके। मैं पृष्ठना चाहता हं कि क्या ऐसी योजनाएं भी होनी चाहिए या नहीं। जब यह बात कही जाती है तो या पहा जाता है कि यह कुलक बजट है । इस योजना में इस तरह का रूपांतरण क्यों किया जा रहा है ? उसका भी निहित स्वार्थ है। इस देश में वित्त मंत्री महोदय ने तीन सिद्धःन्त सामने रखे हैं, श्रसमानता भिटाने का, फिजलखर्ची बन्द करने का, उत्पादन बढ़ाने का और साथ ही साथ देश में बेरोजगारी श्रीर अर्द्ध बेरोजगारी को भिटाने का । व तीन सिद्धान्त कैसे पूरे होंगे, जब देश की अर्थ-

### [प्रीनत्थीसिंह]

व्यवस्था विकेन्द्रीकृत हो, उसमें ग्राम स्वावलम्बी बर्ने, खेती भी लाभदायक रोजगार में परिणित हो तब यह सिद्धान्त पुरे होंगे। खेती केवल नुकसान का धंधा रहे, कारखाने बढ़ते रहें और जो मार्गेनाइज्ड लेबर हो गया है जो बहुत थोड़ा प्रतिवत है उसको वेस्टेड इन्टरेस्ट बनाकर चलें, यह उनकी विचारधारा है। उनकी विचार धारा साफ है चाहे वे पंजीवाद के विरोधी हों लेकिन वे एक वात में साफ हैं कि मशीनीकरण, श्रीद्योगीकरण के जरिए देश की तरक्की हो । केवल पूजीपतियों को हटाकर एक दूसरी तरह का श्रधिनायकवाद वहां ग्राये। ग्रीर उसमें साफ थिकिंग है। मैं उन पर कोई बदनीयती का धारोप नहीं लगाता । उनकी विचारधारा बडी साफ है। वह कहते हैं कि एक तरफ यह वित्त मंत्री का श्राग्रह है, मुझे तो बड़ा अचम्भा होता है जब वे कहते हैं कि वे वड़ा किसानों के पक्षपाती हैं। मैंने उनकी किताबें पढ़ी है। वे कहते हैं कि जितने छोटी होत्डिंग्स होंगी, वे ज्यादा मनाफा देने वाली होगी बजाए बडी फार्मी के । लेकिन हमारे दूसरे भाई जो कलेक्टिव फार्मिंग में विभ्वास रखते हैं, जो स्टेट फार्मेंस में विश्वास करते हैं, जो नहीं चाहते कि किसान स्वावलम्बी बनें, छोटा खेत उसके पास हो, वह प्रपनी मन की मर्जी के मुताबिक काश्त करे, ग्रपने पैरों पर खड़ा हो जाए, यदि वह ग्रर्थ-व्यवस्था रहेगी तो इस देश में किसान को भी मजदूर बना कर क्रांति का सपना जो देखते हैं, उनकी विचारधारा को ग्राघात पहुंचा है।

तो, इसीलिए इस हमले में जो पूंजीवादी लोग हैं या साम्यवादी लोग हैं यह सब साफ सोचने हैं कि इस देश की मर्थ-व्यवस्था जो है, इस देश में जो गांव के किसान को प्रपने पैर पर खड़े रहने की बात कहते हैं, जिसको हम विकेन्द्रीकरण व्यवस्था कहते हैं, वह पूंजीवादी नहीं चाहते कि इस देश में कच्च। माल पैदा करने वाले, खेतिहर किसान कभी प्रपने पैर पर खड़े हो जाएं। वह नहीं चाहते हैं

कि वहां गह-उद्योग इतने लग जाएं कि वे ब्रपने पैर पर खड़े हो सकें। इसी तरह से साम्यवादी लोग जो हैं, वे बाहते तो हैं कि पंजीवाद हटे, लेकिन किसान कलैक्टिव फार्मी में मजदूर हो, स्टेट फार्मों में मजदूर बने, खेत का मालिक न रहे। वह ग्रपने पैर पर खड़ा न हो जाए। तो उन दोनों का उद्देश्य एक ही है। इसलिए जैसा मैंने कहा इस बजट में कोई वहुत बड़ी देन नहीं दी गई है किसान को । फिर भी म्राज इसे कुलक वजट कहा गया है। लेकिन एक दिशा दी गई है और दिशा इसलिए दी गई है कि इसमें जितनी दिशा है कि ग्रव तक जैसे मैंने कहा कि किसान की ग्रामदनी कितनी बढ़ी है, ग्रौर शहर में रहने वाले की कितनी बढ़ी है, उस सब को उलट करके खेत में काम करने वाले श्रमिक भ्रीर गांव के गरीब श्रमिक पर सब से ज्यादा जोर दिया गया है। जो गहर का सबसे ज्यादा गरीत्र है, वह स्लम्स में ही रहता है। इसलिए यह सारा विचारधारा का झगड़ा है ग्रीर विचारधारा यह है कि विकेन्द्रीकरण भ्रर्थ-व्यवस्था इस देश में रहे या केन्द्रित ग्रर्थ-व्यवस्था जो मशीनों पर ग्राधारित हो. वह व्यवस्था इस देश में रहे । पंजीवादी व्यवस्था या साम्यवादी व्यवस्था रहे, इसके पीछे यह कारण है। इसीलिए इस बजट की कुलक बजट ग्रीर शहरी विरोधी वजट, उद्योग-विरोधी वजट श्रीर जन-विरोधी वजट कहाजारहाहै।

इस सम्बन्ध में में एक बात ग्रीर कहना चाहता हूं। जहां तक यह बजट है जैसे मैंने कहा इसने केवल एक दिशा दी है, सोचेने के तरीके में प्रिवर्तन करने की दिशा माद्र दी है। लेकिन इसके पीछे एक ग्रीर कारण है। इस बजट के जो तीन उद्देश्य उप-प्रधान मंत्री जी ने बताएं है, उनमें से जो ज्यादा उद्योग गया है, वह दूसरे नम्बर के उद्देश्य पर है, उत्पादन वृद्धि पर। जहां तक हमारी ग्रसमानताएं, विषमताएं मिटाने की बात कही गई है, लेकिन इस पर इतनी चीख-

चिल्लाहट इस देश के बजट पर हुई है। रोजगार बढ़ाने वाली वात । ग्राज ग्रगर हम देंखें कि एक तरफ निजी उद्योग है, दूसरी तरफ सरकारी उद्योग हैं और तीसरी तरफ सरकारी विभाग ।

अगर देश में कहीं रोजगार मिला है, तो सव से प्रधिक दूसरे नम्बर पर यानी सरकारी उद्योग में और इस साल के निजी उद्योग के आंकड़े इस सदन में रखे गये हैं। इसी सदन में पिछली बार मैंने एक प्रस्ताव रखा था कि काम को हमारे संविधान के मूलभूत श्रधिकार में शामिल किया जाए और विषमता हट जाए तो सारे ग्रांकड़े दिये थे। लेकिन मैं कहना चाहता हं कि यदि हम रोजगार देना चाहते हैं, जैसे गांव का गरीव कैसे बढ़ेगा, केक्ल एक ही तरीका है, उसकी ऋयशक्ति कैसे बढ़े और उसके लिए यदि हम कुछ करना चाहते हैं, तो निश्चित रूप से जो गांव की ग्रर्थव्यवस्था है, उसमें सुधार लाना पड़ेगा। दूसरी वात जो मैं कहना चाहता ह कि उत्पादन की जो बात है, उसके लिए भी किसान को सुरक्षा देनी होगी । ग्राभी इस वजट में इस पर ध्यान नहीं दिया गया । जैसे मैंने कहा हमारे वित्त मंत्री को पूर्व श्राभास था कि कुलक वजट कहा जाएगा। इसलिए ट्रैक्टर चाहे गरीब कर्ज लेकर खरीद कर रखता, चाहे वह एग्रों मेंटर में रखता , चाहे वह को धापरेटिव में से लाता है, क्या हुम्रा उसके पांच गुणा दाम हो गये हैं तो इस वजट को कृतक बजट कहा जायेगा। इसलिए उन्होंने दुैक्टर का नाम ही नहीं लिया । लेकिन जब उत्पादन बढ़ाने की बात करने हैं, तो किसान की फराल की सुरक्षा भी बढ़ानी होगी ।

याज उपगंभापति महोदय, स्राप जानते। हैं कि राजस्थान में कभी टिड्डो-दल साता है, कभो बाद्ध या जाती है, कभी सूखा पड़ जाता है । ग्रव की बार श्रति<mark>वृष्टि हुई, चने</mark> की फसल नष्ट हो गई। इस देश में सभी की सुरक्षा है, लेकिन किसान **जो पँदा** करे,

उसके वास्ते फसल सुरक्षा की कोई योजना नहीं " इस के लिए फसल बीमा की मोजना अनेक बार हमने उठाई है इस सदन में । लेकिन हमारी उस बात पर ध्यान नहीं दिया जाता। सरकार उस ग्रीर ध्यान नहीं देती कि उसके फसल की बीमा की व्यवस्था होनी चाहिए, उसकी सुरक्षा होनी चाहिए (Time bell rings):

चौथी वात मुझे कहनी है, ग्रगर किसी तरह से हमारे देश का उत्पादन हो सकता है और किसानों की रक्षा हो सकती है तो उसके लिए समता मूल्य प्रणाली ग्रपनानी होगी। श्राज बड़ी बात कही जाती है कि मूल्यों में बड़ी स्थिरता आई है। क्या बात करते हैं ? मूल्यों में कहां स्थिरता ब्राई है ? सिर्फ खेती में जो काम करता है---मैं लगातार इस वात को कहने आ रहा हूं--उसके लिए भाव बढ़े हैं। कारखानों में उत्पादित वस्तुओं के भाव लगातार बढ़े हैलेकिन जो खेती करने याला है, जो महनतकश किसान है, उस को अपने उत्पादन का उचित रिटर्न नहीं मिलता, आप उस को लागत दाम भी वापस नहीं देते । इसलिए सबसे जरूरी बात यह है कि हमारे देश में इस तरह की प्रणाली रखें; समता मृल्य प्रणाली जिस के प्रनुसार खेत में काम करने वाले की उत्पादन और लागत का हिसाव करके जो लागत और मुनाफा वैठे उसको कारखाने के लागत **और** मुनाफे के साथ जोड़ा जाए भ्रोर समता मूल्य प्रणाली लागूकी जाए।

इसो के साथ-साथ मैं एक ग्रीर बात कहना चाहता हूं, यहां कुछ बातें राजनैतिक दुष्टिकोण से उठायी गई हैं। जो कारण मैंने बताए उसी के साथ साथ दूसरा कारण बता देना चाहता हूं। इस देश में अगर हमें किसी तरह से विकेन्द्रीकरण से ग्रर्थ-व्यवस्था को सही करता है, ध्रगर गृह उद्योग के जरिए हमें रोजगार देना है, तो उसके लिए उचित उपाय करना हागा। ब्राज यहां पर बड़ी श्रावाज उठायी गई कि भाई, मैचेज पर टैक्स लगा दिया, अब तो वित्त मंत्री जी ने कुछ कम

#### [श्री नत्थी सिंह]

भी कर दिया, ग्रीर कहा गया कि दूसरी कई चीजों पर, ट्थपेस्ट ग्रौर ट्थ पाऊडर पर श्रीर साबुन पर कर कम कर दिया, लेकिन मैं बताता हं कि वे लोग घरल रिचकी बात करते हैं लेकिन मैं वित्त मंत्री से एक बात कहना चाहता हं कि ग्रापने जो काम किया है वह बहुत मुश्किल काम है। यदि पूंजीवादी व्यवस्था की जगह साम्यवादी व्यवस्था भ्राजाए तो उस के लिए उतना मुगकिल नहीं होता। ग्राज जो गांधीवादी भ्रयं-व्यवस्था चाहते हैं उन को ग्रपने दुष्टिकोण में ग्राम्ल-चूल परिवर्तन लाना होगा । ग्रगर भ्राप मशीनरी संबनी वस्तुर्ग्नापर टैक्स लगाएं तो हाथ के उद्योग पनपें श्रीर गांवों की तरक्की हो । मेरा यह सुझाव है कि इस के लिए कान्नी बंदिश द्याप को लगानी पड़ेगी कि जो चीज हाथ के उद्योग से वन सकती है वह बड़े उद्योगों को न दिया जाय । वाकी य मैचेज पर श्रौर बीडी पर श्रीर श्रन्य चीजों पर से टैक्स म्राप हटाइए लेकिन पावन्दी लगाइए बड़े उद्योगों पर, मल्टी नेशनल पर कि जो चीज हाथ के कुटीर उद्योग बना सकते हैं उन्हें कुटीर उद्योगों में ही बनाया जाएगा। तब जाकर इस देश के गृह उद्योग बढ़ेंगे।

उपसभापति महोदय, सब से बड़ी बात यह है : आखिर इस देश के अंदर जो विकेन्द्रीकरण व्यवस्था आप लाना चाहते हैं उसके कई दुशमन हैं जैसा मैंने कहा, कुछ राजनें तिक विचारधारा के आधार पर है, कुछ दूसरी तरह से हैं। अभी जो यह बात उठ जाती है, जैसा मैंने कहा कि यह आशाजाक वजट है, लेकिन अगर कोई दूसरा बित्त मंत्री इसको पेश करता तो कहते कि यह कुलक बजट नहीं है। चौधरी साहब ने बजट पेश कर दिया तो यह बजट कुलक बजट है। गया। तो इस देश में विकेन्द्रीकरण व्यवस्था तब आएगी जब गांव का हरिजन, लैंडलेस लेबर, छोटा किसान खेत पर काम करेगा और जब गांव के गरीब सौर शहरों के गरीब एक होंगे,

एकज्ट होंगे, तब सारा वातावरण बदलेगा। लेकिन इस देश में बहुत लोग होशियार हैं। वह चाहते हैं कहीं इन में फुट पड़ जाए तो वात वने क्योंकि सीधी बात कहें तो कोई सुनेगा नहीं Interruptions) . . . आनरेब्ल मैं म्बर जो मेरी वात को समझ रहे हैं, वे भी उनके नारे में गुमराह हुए होते । कुछ दिन पहले चौधरी साहब के पास जब गृह मंत्रालय था तो उन्होंने कहा मैं तो भ्रष्टाचार-मुक्त स्वन्छ प्रशासन द्ंगा, तब भी उन के नारे को किसी ने नहीं सराहा वित्क इस सदन में श्रीर बाहर इस देश में एक हवा बनाई गई यह तो हरिजन विरोधी हैं। तो हरिजन विरोधी की बात कही गई ग्रौर अब जब उन पर वित्त मंत्रालय द्यागया, तो कहने लगेयह तो द्य**बंन** रिच् रुरल रिच के हिमायती हैं। कारण क्या है? लोग जानते हैं कि अगर इस बात को किसी तरह से बढ़ा कर लिया गया श्रीर छोटे किसान में, लैंडलैस में, हरिजन में श्रीर शहर के रहने वाले द्यादमियों में फुट नहीं पड़ी तो यह उनका नारा नाकामयाव हो जाए; क्रियान्वित नहीं हो सकेगा। इसलिए उनमें फूट डालं। श्रीर नारा लगान्नो । श्रीर नारा वर्भाः हरिजन विरोधी का श्राता है, कभी घरल रिच हिमायती का आता है। ये सारे राजनैतिक षड्यंत्र को हमें सोच समझ कर चलना पड़ेगा क्योंकि 23 दिसम्बर को यह झूठ: साबित कर दिया गया था--- कितने गरीब उसमें झाए थे ? फिरभी, भ्राज जो अखबार पढ़े, मेरे पास 4 अखबार हैं, चारों अखबारों में हरल रिच का हिमायती कहा गया है। इस पड़यंत्र को हमें पहिचानना पड़ेगा (Time bell rings) केवल एक बात, झन्तिम बात कहना चाहता हुं --मेरा सबमिशन है-कैसे ग्राएगा लोकता-तिक ढंग से, जो विकेन्द्रीकरण हम चाहते हैं या ग्राधिक विकेन्द्रीकरण हम चाहते हैं ? उस में गांवा में पंचायती राज, हमारे जिले में, राज्य में और केन्द्र में यह चौखम्भाराजकी बात हम कहते लेकिन श्राज एक ग्रोर जो सरकारी अफसरों का तबका है, और

वेएक साथ हैं, ग्रीर उन सब में एक बढी बात चल रही है। सब चाहते हैं कि पंचायती राज ग्रौर सहकारिता पनपे लेकिन एक नारा दिया जह रहा है कि सहकारी बैंकों को, लैंड डवलपमेंट बैंकों को खत्म किया जाये क्योंकि उन के कारण एफी-शियोंसी नहीं रहती । टायर बढ जाते हैं। मैं कहना चाहता हं कि यह एक बड़ी चालबाजी की बात हो रही है। ग्रगर श्राप चाहते हैं कि विकेन्द्रीकरण हो ग्रीर लोकतान्त्रिक ढंग से प्रशासन चले तो आप को जिले के स्तर पर ग्रीर गांव के स्तर पर जनता के प्रतिनिधियों के हाथ में प्रशासन की व्यवस्था भीर भर्थतंत्र की व्यवस्था देती पडेगी । उन के नियमन की व्यवस्था वहां के प्रतिनिधियों के हाथ में देनी पडेगो । आज जो नौकरशाही नारा लगा रही है कि यह टायर सिस्टम हटा दिया जाये उस के पीछे भावना क्या है। जो लोग चाहते हैं कि नौकरणाही ही इस काम को चलायें वे देश को केन्द्रीकृत व्यवस्था की ग्रोर ले जाना चाहते हैं, विकेन्द्रीकरण की श्रोर नहीं ले जाना चाहते। तो यह एक वडा खतरा है और इस को हटा कर ही हम आगे बढ़ सकेंगे। तो जनतांत्रिक प्रणाली के माध्यम से छाप श्रागे बढ़ें, रोजगार बढ़ायें बीर देश में उत्पादन बढ़ावें श्रीर इस समय धन का जो केन्द्रीयकरण हो गया है, कुछ लोगों के पास जो सम्यक्ति जना हो। गयी है उस के लिए द्वाप को यह भी करना पड़ेगा कि इस देश में ऐसी अर्थव्यवस्था लायी जाये कि जिस में एक ग्रादमी के पास एक से ज्यादा काम न हो और भर पेट दाम नहीं, पेट भरने लायक दाम हर एक को मिलें। हम लोग एक बात भ्ल जाते हैं कि इस पार्टी ने अपने चनाव घोषणा पत्र में कहा है कि हम देश में हर एक को रोजगार देंगे और अगर रोजगार नहीं दे पायेंगे तो बेरोजगारी का भत्ता देंगे। स्राज वही पार्टी कहती है कि

बेरोजगारीका भक्ता देनातो डेल्स देना होगा। मेरा कष्टना है कि हम लोगों ने जो नीति तय की है उस के अनसार हम संविधान में संशोधन करें ग्रौर उस के ग्राबार ग्रपनी नीतिय बनायें । ऐसाकर के ही हम अपने देश में फैजी हुई विषमतास्रों को मिटा सकेंगे स्रौर खेती में स्वावलम्बी बन सकेंगे और ऐसा कर के धपना उत्पादन बढ़ा सकते हैं श्रीर लोगों को रोजगार दे सकते हैं। इस के लिए आज देश में जो राजनीतिक गतिविधियां चल रही हैं उन से सजग रह कर इस सदन को और इसरे सदन को धौर हमारे राज चलाने वाले लोगों को विचार करना है, ग्राम लोगों को सजग बना कर वर्तमान अर्थव्यवस्था को आगे बढाने के लिए कदम उठाना है । इन जब्दों के साथ मैं इस बजट का समर्थन श्रीर स्वागत करता हं।

SHRI KRISHNA CHANDRA PANT (Uttar Pradesh): Sir, at the outset, I would like to extend my warm personal congratulations to the Finance Minister and the Deputy Prime Minister for assuming charge of the crucial Finance Ministry. But I do not know whether it was fair to him to be given this portfolio just a few weeks before the Budget, at a time when the Budget proposals would have been more or less finalised by his predecessor and at best, he could graft some of his ideas on to the Budget which was already almost prepared. Therefore, the Budget has the appearance of a patch-work and I do not think the Finance Minister is really wholly to blame. It is the time element. Nevertheless. this appearance is unfortunate. But I think slowly the Finance Minister is trying to harmonise with it to the extent he can.

In his reply to the Lok Sabha debate he has made some concessions. Sir, I think we should be thankful for the small mercies be-

[Shri Krishna Chandra Pant] cause the fact the Finance Minister and the Deputy Prime Minister is responsive, the fact that he is sensitive to the criticism and is prepared to correct some of the mistakes made in the Budget, is a happy augury. And one can then hope that by the time the Finance Bill comes up, he will have realised that the people expect much more than what he has done in the Lok Sabha already. For instance, they expect relief in respect of kerosene, on transport costs on 'bidis' and on other items of common consumption. If he does not give them relief, I can only say that the reliefs which have already been announced, Sir, have only caused a partial sense of satisfaction. But, by and large, there is still great disappointment at the tax on essential consumer items.

Sir, the Finance Minister has justified the levy on LPG on the ground of thermal efficiency. May I say, Sir that on the same grounds exemption should be given to pressure cookers because both time and energy are saved through pressure cookers? Sir, the Finance Minister has assured us of his solicitude for children. But that was not necessary, Sir, because the leaders of the Janata Party have given ample evidence of their love for children, particularly when they happen to be their own.

Sir, the Deputy Prime Minister has said that market prices are higher than the levies warrant. Who is to control the situation Sir. And from all over the country, after the concessions have been given\_reports are coming in that these concessions are not reflected in market prices. And I would like to know what steps the Government proposes to take to remedy this situation to see that the relief that has been granted, marginal as it is, is passed on to the consumer.

, Sir, Budgets represent a declaration of economic policy by the Government. One Budget and the next Budget have a certain harmonious relationship and they have to function within a plan. But now these

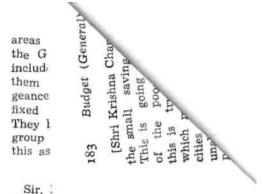
the days of the rolling Plan and are one does not know in which direc tion the Plan is rolling because every new year, the Budget seems to have a change, and with the change of every Minister, it changed drasti cally and so, Sir, there is no consis tency in fiscal policy. Sir, in the last two Budgets, some incentives given for savings and investment, relief was given oldage some to people to discharge their social ponsibilitfe"s, an imaginative innova tion was introduced in the capital which reduce the gains tax genera tion of black money. All this has been changed t>y this Budget. I do not have time to go into the details here, but this Budget is, in many respects, drastic departure from a the last. And unless there is a con tinuity in fiscal philosophy, Sir, in a' country with a complex economy like ours, there is a great deal of un certainty all around. And this un certainty damages economic growth economic development, and indi viduals as well as institutions cannot plan properly in such an atmosphere But, Sir uncertainty. with many tongue-loose Ministers in the Janata Party who Government make off-the-cuff statements on economic policy, I am not atmosphere surprised this at I hope uncertainty. Deputy Prime Minister will exercise his authority to see that statements on the point said that he will nave Or those who are responsible for economic policy. We have statements from Mr. Fernandes and Mr. Patnaik in which they have talked of nationalisation of several key industries. The Prime Minister turns round and says That it 13 their personal opinion. And the Prime Minister, in a television interview, when pressed on the point said that he will have to educate the Ministers. Should we take it that this is a part of the adult literacy programme? If you want to nationalise, by all means, nationalise. Who is stopping you? But advance announcement of nationalisation is the worst kind of economic offence that a Government can commit. And,

therefore<sup>^</sup> this kind of an off the cuff statement is something which no responsible Government allows. It creates such an uncertainty that sav. ings are eaten up, and not invested. Sir, in this connection, I would submit that the policy of the Janata Party is not nationalisation but politicking, refurbishing of the images of individual Ministers. And its philosophy is to remain in power anyhow at any cost. It is in this context that the country is looking at this Budget today. Incidentally, before I go on to the individual levies, I think there are many good points in this Budget which I do not want to under-play, I would just like to say that I was greatly intrigued by the relief or the failure to drag into the net\_ the per. fumed hair oil, when all the toiletries were taxed. Sir, it is a mystery and there is a lot of speculation going on.

SHRI DEVENDRA NATH DWIVEDI: By mistake he left it out.

SHRI KRISHNA CHANDRA PANT: I do not think it was a mistake. It could have been pampering the weakness of Raj narain ji for all kind of perfumes, including *attar*, or, may be, it is the Deputy Prime Minister's prescription for removing the importance from within the Cabinet It could be either.

About the other levies, I would certainly like to welcome the relief that he has given on life saving drugs and the relief he has given to authors of textbooks. I would certainly welcome any effort to ensure that the farmer gets a reasonable return for his labour. All these things I would certainly welcome. But, I think I must join the unanimous opinion not only in this House but also in the country against the harsh and wide-ranging assault on the budget of the housewife. The number of items taxed in this budget is almost a record one. The net has been spread so wide that no one has been spared and the middle class people, the common consumers in the urban



comes ment. we ao not understand why this emphasis on rural development should be considered a monopoly of the Janata Party. It is as much the concern of the Congress as it always has been as that of the Janata Party. Therefore. what they are doing today is nothing but a continuation of the policy of the Congress, with one difference and the difference is that today relief to areas is presented in the form of a confrontation between urban and rural areas; that is the difference.

And, this is most unfortunate, Sir.

There appears to be a presumption that all who are living in urban areas are affluent. I was seeing some figures the other day. It was said that 68 per cent of the people living in Delhi are those who have come from rural areas because their holdings were too small to sustain them in the rural areas. Therefore, they have switched over from villages. There is an organic link between cities and villages. Therefore, to compartmentalise this problem and to present it in a confrontational form is the worst kind of dis-service that any party or any Government can do. Ultimately, Sir, if you tax the urban people, the village people are bound to be hit. I know it personally how many people from my area, from the hill areas of U.P., have come to Delhi to take up small jobs in hotels, houses and class IV employment in Government service. They maintain their families in the hills by sending money orders every month. Now you hit their savings,

dra Pant] that they have. to affect the poorest in that area. And de of other areas from nigration has taken place to because villages have fole to sustain them. Very few eople go to cities because of enterprise. It is necessity which drives them to cities. It should be understood that taxing the urban poor is going to have a very bad effect in rural areas. I was asking some class IV Government servants, who come to me the other day on the occasion of Holi, what the impact of the present Budget was on them. They said it was Rs. 100 per month. How are these people going to live? How are they going to make kind of savings, with Rs. 100 gone every month. I do not know. And the Finance, Minister, I hope will have some sympathy for people. Therefore, this is the economic aspect.

And the political aspect is that the Janata Party seems to have a genius for increasing the divisions and confrontation in society instead of harand instead of monising them reconciling them for the common good and it seems to specialise in the politics of social fragmentation. Since it has come to power, we have seen a fillip to communal forces, to casteist forces and to regional forces and to that is added a new kind of confrontation—rural versus Sir, the root of the problem is the failure of the Janata Party constituents to function as one party within that party. Each constituent even today thinks in terms of its own base support. Each constituet is more anxaious to retain its own base support rather than think in terms of the Janata Party as a whole, what to speak of the country as a whole, and the result is, keeping this identity means that all the time they have an eye on a particular group either in the cities or in the villages. And this has been brought out fully during debate in the Janata Parliamentary

Party. It is a pity that the people of i this country have to suffer because of these fissions And fusions that are taking place within the Janata Party all the time.

in the country is a Government of all the people which is capable of subordinating all narrow sectional interests to national interests, and which appears to be doing so. Caesar's wife at least must be above suspicion, if not the son.

Finance Minister The asked question in reply to TEie Lok Sabha debate. He a^ked: "What option did I have? I had to cover a very large gap." I looked at the Budget papers; I also looked at the "Economic vey and I am sorry to say that there is indication of any serious attempt to cut down Government expenditure 0... nondevelopmental expenditure unproductive No serious expenditure. attempt has been made. And then there is the question of the public sector. 1976-77, the public sector had come out of the red. Today, after two years of Janata administration, it is back in the red. management of the economy is faulty. And when the management of the economy is faulty, we are bound to have large gaps. Because we have large gaps, therefore, have to have large doses of taxation. is a vicious circle. Therefore, unless the Government has the political or the adwill ministrative to cut down expenditure. I am afraid, we with not go in for larger plans and larger development and you will tax more in order to have a lower rate of growth. This is the real problem which We face.

The question of tax arrears is often raised in the House. Janata Party is very fond of special courts. If there is a justification of special courts and speedy trials anywhere, it is in tax arrears. Why does the Government not come forward with a proposal in this respect? So, our quarrel is not with the mobilisation of resources. We accept that in a

poor country like ours with our problems of population when so many people live below the poverty line, we have to mobilise resources. For self-reliant development, mobilisation of resources is necessary. There is high deficit financing and the problem is that there is lower developmental expenditure, that is what we are objecting to. We are not objecting to the mobilisation of resources. We are objecting to the fact that allocations in key sectors are not utilised therefor, while we can persuade the people and we can have a bilateral approach on this question if more taxation and more sacrifice means more production and better future for our children. we cannot do so for larger Governmental expenditure on current consumption. This is where p the Budget fails to come up to the standardg which we expect. Therefore, the basic objection is that the Budget is neither growth-oriented nor is employment-oriented. It does not go to the roots of the problems which are faced by the country in spite of being the fact that the quantum of taxation which has been proposed is Rs. 665 crores year-it is really Rs. 900 crores-it is the highest in any peace-time Budget. This has to he noted and the deficit financing, the gap that has still been left the uncovered deficit namely, Rs. 1355 crores, is also the highest. Never in all these years have we had such a Budget, not even in 1972-73, which was, in effect, a war-time Budget.

Sir, what has been the fate of the growth rate in the Annual Plans? This I would like the Deputy Prime Minister to consider. Sir, he has, in his speech, referred only to one year. He said that this has come down from 17 per cent to 7'4 per cent. But the growth rate has been successively brought down. In 1976-77, the growth rate was 31 per cent. In 1977-78, it was 27 per cent. In 1978-79,

Now, in 1979-It was 17 per cent. It is 7.4 per, cent. The budgetary support has been reduced in 1979-80 over 1978-79. There is no massive additional investment this year in this Budget. Therefore, Sir, with all the taxation which has been levied and with all the punishment that has been inflicted on the people, ultimately, the Budget is to secure a mere 7.4 per cent increase in Plan investment. Thig is the more unwelcome feature of this Budget and the momentum gained in the earlier increases to which I have just refer-ed has this year been lost. I think, some experts have calculated that in the first year the taxation was of the order of Rs. 400 odd crores. Over five years, it will be Rs. 2,000 crores. This year, it is of the order of Rs. 900 crores. Over four years, which is the remaining period, it will be Rs. 3,000 crores. The target for the Plan is Rs. 6,000 crores resources mobilisation, of which, Rs. 5.000 crores have already been covered But the Plan outlay in all these years has been only one-third of the target. This is a very serious imbalance because, later on, you will find it more and more difficult to mobilise resources for the Plan and unless this matter i<sub>s</sub> seriously considered by the Deputy Prime Minister, I am afraid, the Plan size will have to be shrunk. Sir, again, the Deputy Prime Minister has said that the Finance Commission has asked him to give money to the States. He says 'We have had to transfer resources to the and, therefore, I could not have a States larger Plan'. But what is the position in the States?

Rs. 1278 crores have been transferred. But what is the size of the State Plans? The size of the State Plans has increased by only Rs. 114 crores. After transferring Rs. 1278 crores, the Plan size has increased by only Rs. 114 crores. In addition, their own resource mobilisation has slackened. As against the target of Rs. 4,000 crores, this year, they have raised only Rs. 142 crores which will,

[Shri Krishna Chandra Pant] at best, amount to Rs. 1,000 to RB. 1,500 crores in five years. This is the position of the State Plans. The whole Plan will be in jeopardy, when we see the way the things are moving and that is why, I would like the Deputy Prime Minister to give special thought to this problem.

Sir, the Plan is also based on some other presumptions. One of them is price stability, reasonable price stability. But what is the position of prices today? Agricultural prices are coming down. I do not want to go into the details. The price<sub>a</sub> of sugarcane, cotton, jute, tobacco, potatoes, paddy and 60 on, wherever you look, are all coming down. But the prices of manufactured goods have a tendency to go up. In this situation comes this Budget wih its heavy dose of taxation. The impact has been back-breaking.

Then, Sir, it has been said—this is ridiculous—that the price increase will be only one per cent. Ask any housewife and ask Mr. Dhara. It is really amazing that a day after the Budget, an official spokesman has said that the price increase will be only one Per cent. Then, on the next day, Mr. Dharia stands up and says 'I do not agreeT Sir, I tend to agree with Mr. Dharia in this matter although I do not think he should have said this in the Etouse. And some experts say that the priceincrease will be 10 per cent. If you look at the Economic Survey, you will notice that while the wholesale price index has gone up by one per cent, the retail price index has gone up by 4.4 per cent. One has to beware of going only by the wholesale price index because we may fall into the trap of assuming that the consumer is not having to pay higher prices, which in fact is not the case. It is 4.4 per cent, four times higher than the wholesale price index. Therefore. I would like to request the Deputy Prime Minister not to take price rise lightly. The prices have gone up all over the country. I do not want to go into the details but the<sub>v</sub> have also gone

up in respect of the commodities which have not been taxed. The railway freight increase has taxed everything across the board; from vegetable to steel; everything has been taxed and the prices have gone up. The cumulative effect of all these levies is to pusf? up trie prices all along the line and to this has been added a massive dose of deficit financing. Mr. Morarka is not here. He gave us some figures the other day. He said that while the average deficit in the first 18 years was of the order of 300 crores, the deficit financing in the last two years had gone up to the extent of 1500 crores on an average. This is the extent of the deficit financing in two years and the Prime Minister is supposed to be anti-deficit financing. I do not know how thi3 Government functions and I do not know whether the economy can really absorb this kind of deficit financing. This year agricultural production is at plateau. It is not much more than the last year's production. Industrial production last year rose because there was much unutilized capacity. This year the utilization capacity has improved considerably and therefore, the scope for further improvement in the utilization of capacity is limited. In this situation if you go in for heavy deficit financing, there is a real danger of another price-wage spiral, inflationary spiral which ultimately hurts the lower income groups most, not only in the urban areas, but in the rural areas also. Sir, a clear warning to this effect has been given in the Economic Survey, but I do not want to go into it because it will take a long time. Here I would like to mention only two items. Firstly, item 68 is going to tax everything across the .board. This item 68 will hit almost everything that has not been specified for excise duty. Most of the people do not understand the implication of this item 68, but it is going to cost 8 per cent duty on all kinds of goods. Incidentally, a number of goods are going to be manufactured in the smal.l scale sector.

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With o'ne hand the Deputy Prime Minister is encouraging the small scal<sub>e</sub> industry and with the other, with item 68 he will be taxing, though unintentionally most of the items Then, with the ris<sub>e</sub> in the cost of petrol, the cost of transportation is going up. In this situation, shortages ar<sub>e</sub> appearing in th<sub>e</sub> industrial sector. Not to speak of pulses, oil seeds, steel and other things, even coal is in short supply, other goods are in short supply and all this will reinforce the pressure on prices. Therefore, it would be highly dangerous for the Deputy Prime Minister to take a complacent view of the price situation.

The Government appears to be banking on a big buffer stock of foodgrains—built up by us incidentally, by the Congress Government—to contain the price rise. I have no quarrel with this approach, but the question that we have to ask ourselves is, at a level of 125 million tonne,3 of foodgrains production, with a population of 600 crores plus, why is it that we have such a large buffer stock? It is a reflection on our poverty. It is a reflection on the low per capita consumption of cereals. It ig a reflection on the fact that 'o many people are living below the poverty line. It is a reflection on the fact that many people sleep hungry at night. Therefore, the foodgrains buffer stocks are not, in my view, a sign of the health of the economy or the living conditions of the people. It is quite the other way. Therefore, what we have to do is to understand the implications of having a large buffer stock with such a big population and we need to help these poorer people, we used to create employment, we need to have micro planning for this purpose. But the problem is, is the cake growing fast enough? Are we generating sufficient employment? It is here that the Budget does \*>ot reflect any concern for the basic problems of the country.

;And, Sir, when you come to the the poorer sections—whether it is the landless labour, whether it is the small and marginal farmer, or whether in the cities it is sweeper—I do not find that the Budget would be of help to these gorups. I do not even find a mention of the tardy implementation of land reforms which goes to the very basis of restructuring of the society and the economy in the rural sector.

So far as employment is concerned Sir, very briefly I would only say that the Janata Party has set a 10-year limit for removing unemployment and if I remember aright. Mr.George Fernandes one said; "Give me the charge of unemployment and I will remove it in two years" I think he had submitted hi? resignation at that time but later he took it back. Sir, what has happned in this field? In the live registers of the employment exchange, at the end of 1975 there were 9.33 million in 1976 9.78 million, in 1977, 10.82 million, in October 1978, 12.33 million—an increase of 14 per cent, an increase of 15 lakhs. Now this is the trend that is supposed to remove unemployment in 10 years and this is the position. Prof. Ranga says: "What about educated people" I shall give him the figures for educated unemployed separately. The youth is disappointed, this acute diappointment is building up great frustration amongst the youth. Among the educated, the job-seekers, for Prof. Ranga's benefit, numbered 53.9 lakhs in June 1977 and 60.25 lakhs in June 1978. Even the number of technical personnel-engineering, medical, agricultural veterinary—who are unemployed has gone up. And, Sir, I would like to mention one point. The Deputy Prime Minister's strategy of employment is to encourage small scale industries. I agree with that approach. But there is a warning. The Smaller private sector, employing 10 to 24 people, shows a growth of employment in December 1977 over that in December 1976 which is only 0.25 per cent, as against 2.2 per cent in the private

[Shri Krishna Chandra Pant] sector and 3.8 per cent in the public sector. Therefore, if this small rate of growth in employment in this sector is any indication much thinking will have to be done and a great deal of preparation. Ground work will have to be done, which has not been done, in order that this sector achieves the desired result. And, as I mentioned, Item 68 will hit the small scale industries, which again is going to slow down employment.

Prof. Ranga asked me about the employment in the rural sector. I shall refer him to page 56 of the Economic Survey—and I quote:

"Although the overall performance of the economy can be regarded as satisfactory, its impact on the basic problem of unemployment is not perceptible . . . Employment in the organised sector does not show much improvement... The reorientation needed to generate more employment in the rural sector does not seem to be taking place at a satisfactory pace. The change with regard to rural industry which was hoped for does not seem to be taking place rapidly enough."

So this is the position which I want to bring to the notice of the Deputy Prime Minister and Prof. Ranga.

Then Sir, in the end I would refer to only one other major problem— the problem of growing population. Sir, our population is growing at a rate which is over 2 per cent, and even if we achieve a growth rate of 3.5 per cent, as we have this year, this 2 per cent eats very much into that 3.5 per cent. We do not have enough left-over to take care of the big problem of removal of poverty. Therefore, poverty, unemployment and population-all these three major problems get mixed up and one is inter-related to the other. Unless we control population, by the turn of the century, we will have a population of 100 crores. Even if we take drastic measures, it will come up to 90 crores. And UP, and Bihar will probably have a population of 30

crores, which is not very far different from the population of India in 1947. This is the measure of the size of the problem. Therefore, Sir, with all respect, I would say that we are racing against time and that the Janata Party's biggest mistake in the last two years has been to allow the family planning programme to slacken. They should not have let it slacken. I know the political coloration that has been given to this problem. I also know that there were many wrong things that were done earlier. I am not defending those things. But basically, this is a programme of such great importance to the country that the political leadership should have shown the will to tackle the problem firmly and not allowed the earlier measures that were taken to slacken suddenly. I do not think it will be easy to catch up with the time which we have already lost. Sir, I think we have a long way to go but there is no going back on the road which we have taken. We should set our goals high and make this country great. We should build it up with all our might and in this task I can assure the Deputy Prime Minister that we on this side of the House are never going to take a narrow partisan view of this problem provided we are satisfied that the view taken by the other side of the House is not narrow and partisan. Thank you.

श्रो उपसभापति : सदन की कार्यवाही 2.15 तक के लिए स्थिगत की जाती है।

The House then adjourned for lunch at sixteen minutes past one of the clock.

The House reassembled after lunch at c" nineteen minutes past two *oi the* clock. Mr. Deputy Chairman in the Chair.

SHRI VITHAL GAGDIL (Maharashtra): Sir, I would like to analyse this Budget very dispassionately and my endeavour will be not to repeat the points which have already been made. Sir, it is said that a Budget

reflects three things: the state of the economy, the state of affairs in the ruling party and the personality of the Finance Minister. Now what is the state of economy?

When we left the Government, we left behind a record 3tock of food-grains, record stock of foreign exchange, record stock of gold with the Reserve Bank of India and an economy which had come to a stage of almost take-off. And within two vears the Janata Party, like a spendthrift son who follows pr'ident father, has dissipated all the resources recklessly, with the result that now the state of economy is such that the industrial production is not picking up, law and order situation is deteriorating, there is hardly any industrial peace and all over there is a sense of They started selling the gold. stagnation. I do not know why they started selling gold. Ask any house-wife what is her reaction. I met a house-wife in Pune when they started selling gold. She said: when do I sell gold? I do so when there i3 danger to the family, when the money-lender is at the door or the court bailiff is at the door, bankruptcy is threatening and when the reputation and honour of the family is at stake. When they started selling gold, H was an admission of the State of bankruptcy of the eco- • nomy. This is the sorry state affairs of our economy which the Janata Party has brought about. Naturally, it was reflected in the Budget that has been Mr. Charan Singh. presented by Therefore, I do not want to criticise him personally. He is onlij the inheritor of what has passed. Then it also must reflect the state of affairs in the ruling party Now, indeed, this is a very strange party, perhaps, the eighth wonder of the world. This is the kind See the of Janata Party. ideological We are told that confusion. the Budget by his predecessor, Mr. H. M. Patel was already prepared. If you take two last years' Budget,

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will give clue to his attitude, his ap proach and his philosophy which is completely different from the attitude, the approach and the philosophy of Mr. Charan Singh. If he had con tinued as the Finance Minister but for accidental political compromise the which brought Mr. Charan Singh into Janata the Cabinet, perhaps, the would have Party, by a majority, passed—why, perhaps? Certainly they would have passed—the Budget presented by Mr. H. M. Patel and now a completely different type of Budget is brought and I am sure the Janata Party is going to pass that also. That is the record of the Janata Party. Give any kinds of Budgets with diametrically two opposite points of view, and they will pass both the Budgets. I do not blame M". Charan Singh because of what has been happening in the Janata Party in the last few months. They had no time to look after the state of economy. They were busy only with one problem for months together. We heard on the redio tele, vision and other media about the quarrel between Mr. Morarji Desai and Mr. Charan Singh everyday. We heard nothing but that. All kinds of formulae were being evolved.

One day we were told, Mr. Vajpayee met so and so; then Mr. George met so and so and all kinds of formulae— I do not know, probably 30 or 40 of them—were involved. It so happened, one day I had a bad cold in those days just as I have now, and I met a Janata Party leader. I said: "You have tried many I have got one formula in my formulae pocket." Anxiously he asked: "Yes, what is it?" I said: "The only formula you have not tried is with me, and that is Vicks Formula 44. Try it and see if the guarrel can be resolved." Sir, one is surprised at the Prime Minister of India and the ex-Home India quarrelling in this Minister of fashion. How can I say that they are quarrelling like children? Looking at their age, I cannot call them Children. One said that the other did not come

[Shri Vithal Gadgll]

up to the door when he had the temperature. Then the second man said that no discussion took place and he did not come to the basic joint. I remember, Sir, differences used to take place between Pandit Jawaharlal Nehru Sardar Patel. Please see correspondence between them. At one point of time, the differences were so much that one dav. Pandit Jawaharlal Nehru wrote: "If you do not accept my contention as the Prime Minister, I should resign." Pat came the reply from Sardar Patel: "I am controlling the organisation; 1 am senior to you in age; all advantage is with nie. Yet, if anybody has to lesign, I have to resign because you are India." See the nobleness; see Hie noble state of mind of those persons and see the state of affairs and the way the Prime Minister and the Home Minister quarrelled in Lok Sabha. How have we fallen? Naturally, this kind of thing was bound to be reflected in the present Budget presented by Mr. Charan Singh. Therefore, the Budget, as I said is also a reflection of what goes on in the Janata Party or what has sore on in the Janata Party lor the hist few months.

Then again, there is hardly any coordination to which Mr. Pant made a reference. Every Minister makes a statement. I think, India now has 19 Prime Ministers and Mr. Morarji Desai is only the chairman cf the committee of the Prime Ministers. This is wnat it amounts to. The "MANCHESTER GUARDIAN" has pointed out that Mr. Morarji Desai was a Deputy Collector and he still continues to be a Deputy Collector. That is the approach of the Prime Minister. And I do not know how many there will be. We have a Piime Minister and two Deputy Prime Ministers. I will not be surprised if tomorrow we will have an Additional Prime Minister, a Joint Prime Minister, an Extra Assistant Deputy Prime Minister or even perhaps a Prime Minister on Special Duty. This ia the

state of affairs we are reduced io. And I do not blame Mr. Charan Sin^h if he cannot bring about ideological cohesion in his Budget.

Thirdly, as I said, the Budget must reflect the personality of the Finance Minister. And unfortunately he is not present here. What shall I say about his personality? If you ask me, he is born in the wrong age. He is really a 17th or 18th Century man. He would have been a good Revenue Minister under the Moghul Administration, because his approach \*s such. ills i< a world in which there is no place for cities, no metropolitan cities, no towns, no chemical complexes, no industrial establishments a state in which agriculture is not commercialised, industry is not urbanised and trade is not organised. That is the kind of society in which he would be very comfortable, a society in which there is nothing outstanding, no virion, no imagination, nothing big and everything small including the mind. That is the state of society in which he would have been very comfortable, and, therefore, his personality is entirely reflected in his Budget and in his endeavour to help to so-called small scale industries.

I think, there is much more to it than that, because the American doctrine, the World Bank's doctrine and the IMFs doctrine is that India should not have big industries. You remain a law material producing country. Everything small. And now a new theory is evolved, "Small is beautiful. Small is beautiful. I can understand how a small child can be beautiful, but how the small industry is necessarily beautiful I fail to understand. I thank myself and our luck that Pandit Jawaharlal N'ehru guided the destinies of this country in the forties and early fifties and did not fall a prey to this kind of a dectrine. If he had accepted that small is beautiful what would have been the State of affairs today?

Instead of the Vaijayantar Tank's, we would have been producing wooden chariots; instead of the anti-aricraft missiles, we would have been producing the Caterpillars; instead of the Leander Class Frigates, in the Bombay Mazagon Docks, perhaps we would have been floating paper boats in a bucket of water. Because small is beautiful. Now, this is the kind of the philosophy, doctrine, that is propounded by Mr. Charan Singh and some of his colleagues.

So, in the light of these and in the light of the (Janata Tartu's main-festo and the Finance Minister's own speech, I would like to test some of the provisions of this Budget. As I said, he would be very comfortable in a kind of society which I have described, a society in which there are no tractors, no refrigerators, no records, no chewing gums, no chocolates, no biscuits and not even toothpastes. That is the kind of idyllic society which he wants to create, and it is for this purpose that taxes  $\Leftrightarrow^n$ these have been levied. But I would not like to reflect on those but would go to the next point which is much more important' from my point of view. Sir, a<sub>s</sub> I<sub>s</sub>e<sub>e</sub> the Budget and analyse it, I would like to describe the Budget as a curious Budget an unclean Budget and a mysterious Budget, almost an Agatha Christie Budget. I will presently point out how. It is curioug because none of the proclamations or the tall claims that are made in the Janata Party manifesto or in his own speech is going to be achieved. Unemployment —there 1.3 nothing. Saving—hardly anything. Conspiculoug consumption —how i<sub>s</sub> it stopped? Tooth brush, toilet Soap chewing biscuits, gum, chocolates—thi., i, conspicuous consumption. And the perquisites that the rich capitalists are enjoying are not touched. Thi., is what is supposed to he conspicuous consumption, and \*h' \* i,, touted in the Budget. Industrial growth-—harder anything, a<sub>s</sub> I shall presently point out. But We are told that everything will be

done. And I am hot surprised, he-cause the Prime Minister, like a good Deputy Collector, alway<sub>s</sub> gives adjournments postponements. Every case is adjourned: Harijan atrocities— five years; prohibition seven years; unemployment-ten years. Every time .v<sup>ou</sup> So to hi.<sub>s</sub> court, some dat? is given. It is very useful for a lawyer like me, but for a country like ours, it is disastrous. Everything is postponed. Now, let u<sub>s</sub> see the curiosities. I 3hall not take much time; I shall narrate three or four instances which I find curious. The first curiosity I find is, the concession 0\*1 capital gains is withdrawn. You know what i<sub>s</sub> going to be the result? Wc will gain Rs. 14- crores, but in the process we will loose Rs, 200 crores. As a result of this concession, investment in Unit Trust of India and deposit<sup>^</sup> was of the order of Rs. 200 crores. When this concession is withdrawn, they are nox" going to invest in the Unit Trust; they are not going to deposit in banks. It will result in black money. Therefore, on the one hand, Mr. Charan Singh proclaims that he wants to fight black money: but, on the~ other~hand, this measure will create 'nothing but black money and black marketing

The second curiosity is, they appointed a committee, the Choksi Committee, and earlier Committee. That the Jha committee recommended that the maximum direct taxation should be 60 per cent. Now what do you find in this Budget? It i3 increased from 69 per cent to 72 per cent. Then wh<sub>v</sub> appoint have committees and their reconTTnencTatTons when you want to do exactly the opposite of what they recommend?

Coming to the trade gap, the exports are les<sub>s</sub> now by 2.3 per cent and the imports are increasing by 24 per cent. Any student of Keynesian economics knows the famou<sub>s</sub> equation I-S Investment-Savings. But now here the <sub>s</sub>ituatio<sub>n</sub> i<sub>s</sub> that the investment is less flfan the savings. And how is it corrected? It i<sub>s</sub> corrected

[Shri Vithal Gadgil] by the ^urplus on the balance of payments account, not trade account. And every student of economics knows the result. The curiosity is, the net effect of all this is that you are advancing money to advanced countries, to those very countries from whom you are borrowing. This i<sub>3</sub> the peculiar situation. With the surplus of balance of payments you advance money to advanced countries and from those very countries you go on borrowing. This is another curiosity of this Budget.

Then we are told from house-tops that this is a farmers' Budget. I will not go frito fertilisers and all that, and how it will percolate to the farmer. But I would like to ask the Finance Minister one question. Has it ever happened in the history of thig country, looking at jt from the farmer's point of view, that the fuel wood or the firewood fetched a higher price tftatr sugarcane? Now firewood is sold at Rs. 150 per tonne and sugarcane does not even fetch Rs 80 per tonne. So it has become profitable to collect firewood rather than cultivate sugarcane. Then again we in Maharashtra call the old newspapers "raddi"; here I am told it is called "kabadi". And what is the price it fetches? Rs. 2.20 per kiio. And what is the price given to the cultivator who produces paddy? Eighty paise. So it is profitable now to collect 'kabadi' and "raddi" rather than cultivate paddy. That is the situation we have created for the farmer, and yet we are told that Mr. Charan Singh is a great champion of farmers. Under his very nose, this is the way farmers are suffering.

Then again take the Budget deficit. This point has been made by a number of people. Therefore, I will not elaborate this point further except to say this that the Budget deficit you will have now even within two years is Rs. 3500 crores which ^s much more than that provided for the entire Plan. What is provided for the entire Plan, you have exceeded it in the

very first two years. That ia the state of affairs of deficit financing. Then again you see investment. If you take steel, soda ash, caustic soda, paper, etc. industries, industrial investment is not picking up. You have promised an industrial growth of 8 per cent. And WKat is it predicated on? On an increase from 22 per cent to 33 per cent by internal resources of the public sector. Looking at the history of the last two years I am not at all optimistic that thia can be achieved, with the result that even that 8 per cent increase in industrial production will not take place. Then, money supply is increasing; it will increase at the rate of 15 per cent to 16 per cent when the rate of growth of national income is only 3.5 per cent. There is neither growth nor stability. This is a curioug part of the Budget.

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Then, as I sam, it is an unclean Budget; an unclean Budget, because it will discourage the use of toothpaste, it will discourage the use of toilet soapg and many such items, with the lesult that it can be truly called an unclean Budget. I also said it is an Agatha Christie Budget. It i, a kind of mystery that you And in Agatha Christie's novels. And the mystery is this, this year we have record taxation, we have record deficit financing, and yet there is the least increase in Plan expenditure. Therefore, the mystery before me is: Where has the money gone? If there is a record taxation, a record deficit financing and the least increase in Plan expenditure, then the question; Where has the money gone? That is the mystery which I do not understand. Perhaps, as in the last chapter of Agatha Christie, Mr. Charan Singh will tell us what the mystery is about.

Then, I will not elaborate on the rising prices, because there has been a massive deficit financing. And what pinches me i<sub>s</sub> this that market borrowing has increased four times. What is the effect? The effect is demahd constraints which arise out of highly skewed income distribution

and the abject poverty of the millions s sought to be loosened by a painless manner for the rich by resorting to borrowing and credit. This is the techniqueOTe lias used. This  $i_s$  the technique of management of the economy that hag bee<sub>n</sub> done in the last two years.

Lastly, T would only make a mention abouTfhe rising prices and I will finish. If you want me to describe the Budget, I will say that It will ruin the middle class without benefiting the poor at all. Taxes have been levied on all kinds of things. Mr. Charan Singh should know what the ideal in India was. I would like to quote from Bana Bhatta, the famous Sanskrit writer. He wrote, if my Sanskrit is not wrong, the best kingdom is that,-"Yasmin Vivahasamaye Rajye Kara-grahanam qua".— "karagraTRftTam" should be at the time of marriage. Under Mr. Charan Singh<sub>s</sub> dispensation~"karagra-hanam" will be not only every month, but everyday; be morning till evening there will Therefore71his i<sub>s n</sub>ot the "karagraha-nam." If you want to see best kingdom. impact of it, I will only mention the experience of a housewife from my own city, Pune. She does not come from the" rich; she does not come from the urban rich or even the middle class; she comes from a very, very, poor class. Let us see how, according to her, the prices of everything have gone up, how the prices of meat have gone up in Pune and She told me, on he- husband's Bombay. birthday recently she asked her husband to bring meat worth Rs. 2. The husband went came back empty-handed. She asked him: "What is the matter"? The husband said, "Oh! it is a long story" She said, "all right, tell me". The husband narrated the long He said—I went to the butcher and asked him to give me meat worth Rs. 2. The butcher asked me, "Have you got a hus ticket?". I said, "I am asking you to give me meat worth

Rs. 2; why~30 you as^ for my hutcher said: "The

prices have gone up so high that you can wrap up meat worth Rs, 2|- in the bus ticket". So, it wa<sub>8</sub> wrapped up i<sub>n</sub> hi<sub>s</sub> bu<sub>s</sub> ticket. But by the time he reached home, it had fallen through the punch hole which the conductor makes in the tickets. This i,<sub>3</sub> th<sub>e</sub> state of affairs so ~?ar as rise-in prices is concerned.

Lastly, if you want me to describe the Budget, I will say that the Budget must be titled "Economic Consequences of Mr. Charan Singh". There ig record taxation, record deficit financing, sluggish investment, no benefit for industrial" growth and, lastly, tremendous amount of inflation. These are the disastrous consequences o\* Mr. Charan Singh as the Finance Minister. Therefore, I would end up by laying that these are the economic consequences of Mr. Charan Singh. That is a book I would love to write if I find time.

SHRI V. GOSSTSAMY (Tamil Nadu): Mr. Deputy Chairman, at the very outset, I must thank you for giving me an opportunity to take part in the Budget discussions.

Thi<sub>s</sub> Budget is a record-scored in deficit financing. Even after more than Rs. 600 crores by way of additional taxation. ther<sub>e</sub> is an uncovered deficit of Rs. 1.368 crores. This will seriously affect the economy of our country. Instead of gearing up investment and employment," fhi<sub>s</sub> will gear up inflation, spiralling inflation, galloping inflation.

India today stand $_{\rm s}$  at the crucial crossroads of destiny. Even after celebration of the two silver jubilees —one of Independence, and the other of the proclamation  $_0$ f our country as a Republic, misery continues to torment the lives of our downtrodden poor people. We have to hand cur heads in shame in admitting that we have miserably failed in our war against poverty, hunger ignorance and unemployment.

Is this Budget a programme launched by the Government to eradicate

LShri V. Gopal Swamy] poverty? No. Is this Budget a step towards socialism No. Is this Budget a step taken to improve the lot of the farmers, the poor peasant<sup>^</sup> in the village sector? Definitely no. On the other hand, this Budget has thrown an unbearable burden of taxes  $\blacksquare on$  the weak shoulders of the poor people-both urban poor as well as the rural poor.

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The Janata leaders and the hon. Ministers of the Janata Government had taken a pledge at the Raj ghat on the eve of their climbing the thrones to follow in the foot-steps of Mahatma Gandhi. So, it will be very relevant in this context to quote the gospel of Mahatma Gandhiji said: "Recall the face Gandhi. of the poorest maft whom you have seen and contemplate whether the steps you propose to take wiM restore his control over his own life and destiny. In other words, will they lead to the swaraj of the virtually starving millions?" I would like to put this question to the hon. Finance Minister and Deputy Prime Minister of our country: Will this Budget lead to the swaraj of the virtually starving millions? No. on the other hand, this Budget is another blow at the back-bone of the poor people.

I have heard in this House and also outside the House and even in newspapers I have seen people criticising and attacking the Budget as Kulak Budget, rural oriented Budget, peasant oriented Budget at the expense of the urban population. But that is not the case, Sir, I saw in some of the newspapers some cartoons. Some of the papers have pub. lished some cartoons indicating that our Finance Minister, the honourable Mr. Charan Singh, has invaded the urban market with his weapon, the powerful plough, to threaten the urban people. But that is not the real picture. Of course, Sir I have got great regard and respect for the honourable Finance Minister Mr. Craran Singh, the leader of the kisaiis. course, he has taken cer-

tain steps and he has attempted to do something and he has bestowed his thoughts in the direction and he has entered the arena. But what I want to say is this: I wish he does not lose the battle. I say this because he has not taken any concrete step to improve the lot of the poor peasants, the poor agriculturists. In this connection, I want to say this: I want to know whether it is a fact that this Budget is made to rob the urban Peter to pay the rural Paul. But both Peter and Paul have been taxed to pay the Government Exchequer. Now, Sir, what are the proposals said to have been mentioned to help the agriculturists? The first thing is this: One concession was given by Mr. Charan Singh and that concession was withdrawn in his reply i'a the Lok Sabha, that concession regarding the light diesel. I '..hink, Sir, one Mr. Chengalraya Naidu an Honourable Member of this House, brought to the notice of the Finance Minister that this would help the people only in the northern States, particularly Madhya Pradesh and Pubjab, but not the peasants in the southern sector because they are not using the light diesel engines, but they are using the high-speed diesel engines. They are not using the light diesel and, therefore, they are using the heavy diesel only. Now, what the honourable Finance Minister has done is this: He has withdrawn the concession which has been given in respect of light diesel also. Sir, in Tamil Nadu, during the DMK rule there, seven lakh, of pumpsets were given power connection, electric power connection. After 1976, because of the bad policy adopted by the Government there, no pumpsets have been given power connection. So, Sir, the agriculturists there, in order to run their pumpsets, use high-speed engines an: thpy utilise high-speed diesel. So, Sir, this concession should be given to them in respect of this also. The Finance Ministry should, therefore, reconsider this, should reconsider what he has done, and the concession should be 'given not only in respect of light

diesel but also in respect of heavy diesel.

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Then, Sir, I want to say something regarding fertilizers. Sir, regarding fertilizers, some Members mentioned that a slight concession has been given in respect of fertilizers also. What has he done? What he has done is only a drop in the ocean. We have to see how much the farmer has to pay for this nowadays. I think, Sir, when our honourable Prime Min. ister, Shri Morarji Desai^ was giving his reply to the discussion on the President's Address, I drew his attention to the problem of the cost of inputs and to that he replied that it was being looked after. What has been looked after? Nothing. The cost of inputs has not been looked after. I want to bring to the notice of the Government to what extent the cost of inputs has gone up. For example. Sir, the cost of fertilizer per bag of 50 kgs. was Rs. 33.75 in the year 1968. But, in the year 1978, it costs Rs. 81/.. In respect of pesticides also, in respect of dythene M.45, the cost was Rs. 7.75 in ibe year 1968, but, after ten years, it has gone up to Rs. 35/. Like that, in respect of another pesticide cerin, also, which is mostly used by the agriculturists in our State, the cost was Rs. 15/- in the year 1968, but, after ten years, it has gone up to Us. 451. The co3t of a 3 HP. pump-set in 1968 was Rs. 1100. This has now gone up to Rs. 3500 in 1978. A pair of bullocks in 1968 cost Rs. 700. Now it costs more than Rs. 2500. The cost of a bullock cart in 1968 was Rs. 700; now it costs more than Rs. 2000. In 1968 the cost of digging a well in the ratio of 30-40-50 was Rs. 5000. Now it has gone up to Rs. 20,000. The cost of drilling per foot has gone up from Rs. 5 to Rs. 20 in ten years. The cost of spare and other implements used by the peasants has increased five times within ten years. From 1968 to 1978, during ten years, the cost of inputs has gone high. Sir, at the same time, nothing has been done to make any improvement in this regard. Unless

the farmers get remunerative prices for their products, their condition and their lot cannot be improved. The painful paradox is that the farmer who produces the paddy, who produces wheat, who produces cereals, who produces grain and who produces cotton, has no say in the fixation of prices. But, at the same time, in our society, the industrialist, the businessman the capitalist, is the sole authority to fix the prices of commodities which are placed in the market for sale. The industrialists enhance the prices of articles produced at their own sweet will and pleasure. The industrialist always maintains a balance between the cost of production and profit. But the farmer who brought forth the grain with the sweat of his brow has no say in the fixation of price. Who are the people who fix the prices? It is the 'bania', the merchant, the broker, and the commission agent in the 'mandi'. When he comes to the thrashing ground or the farmer's house, this poor farmer enquires the marchant the broker "what is the price of my commodities?" This is the condition.

The other day, in our House sume of the Members vociferously demanded high prices for cotton. Sir, in this connection I would like to bring to the notice of the Government that the price of cotton has gone down very low. For instance the price of twenties cotton, a variety, has come down from Rs. 350 last year to Rs. 200 per quintal. But at the same time, the millowners the monarch of industry are minting money like anything. Whenever the big sharks in industry get together, they say: this is our finest hour. Never in history have they made such high profits. They are making unprecedented protfis. Even the Minister, Mr. George Fernandes, has admitted that. It has appeared in the 'Indian Express' of 17th of this month, under the heading 'Cloth price hike unjustified'. I quote the Industry Min-

[Shri V. Gopal Swamy] ister, Mr. George Fernandes. The other day he said:

"There was no justification for the textile industry to increase the cloth prices. He said that cotton prices have declined by 13.8 per cent, and 40 per cent of the inputs of the industry was cotton."

But the figures that he has given about the price of cotton are not correct. The price of cotton ha.s gone down more. But at the same time, the millowners and the textile industry monarchs are minting money like anything. The gates of Heaven have opened for them in the Janata rule. What are the steps taken by this Government to curb this menace? The industrialists, the textile mill-owners, are minting money, but at the same time the cotton growers are shedding tears. No step has been taken to wipe off their tears. Sir, they boast that a huge amount of loans have now been given to the farmers. But these farmers are not able to get the loans. What is the reason? They have not repaid the loans because they did hot get any remunerative price. The small and marginal farmers, because of this, are not able to clear their dues, and as per the rules and regulations of the Cooperative Credit Department, they are not able to get the loans. That is why, Sir, frimers in Tamil Nadu are now agitating. What I want to tell the Government is that there should be a moratorium to the loans of the small and marginal farmers, those who are unable to pay the loans and not to the rich farmers. Then only they will be in a position to get loans and to improve their lot. (Time bell rings).

Sir, I do not understand the rationale behind the move to impose excise duty on kerosene. Kerosene is a house-hold fuel in villages, in hamlets and also in towns. Sir, this year 1979 is the International Year of the Child. Sir, poor people in villages and towns and those who live in huts and cottages use kerosene for lighting the lamps in the evenings so that their children

do their home-work. So, Sir, is this duty on kerosene a reward given by our Charan Singh Dada to the children of this country? I hops, our Finance Minister will sciap this duty on kerosene. Sir, in Madras already the dealers have hoarded kerosene and the people are suffering and they are unable to get kerosene. So, I hope the Finance Minister, in his reply will announce that the duty imposed on kerosene is scrapped.

Sir, I have stated earlier in my speech that even after 32 years of independence, India has not been able to wipe out the traces of poverty and hunger. According to a report of the World Bank of 1976, India is placed in the list of low income developing countries and out of 125 low-income developing countries, we are behind 117 countries. The first and the foremost reason for this is that we have not been able to exploit the abundant, rich resources of nature. Goldsmith, the great poet beautifully described "Nature, a Mother, kind alike to all; Grants her blessings at labour's ear. nest call."

Sir, I would suggest that the nrst step to be taken by the Government is the provision of assured water supply to 120 million hectares of land which is considered to be cultivable. Of course<sup>^</sup> the task is not easy. We also realise that the Indian rivers are mostly seasonal. Construction of reservoirs for the purpose of irrigation during the lean months invited the attention of the British engineers in those days. The effort has been going on for the past 30 years on a big scale. Even then, one fourth of the land which is cultivable is not covered by the major or minor irrigation programmes. So, I want to tell the Government that they should take up as many small projects as are possible in all the States to exploit the surface and groundwater potential through labourintensive minor irrigation programmes. (Time bell rings) Sir, I will finish within a few

Sir, at page 11 of the Plan Budgftt, it has been mentioned about minor

irrigation that a provison of Rs. 10 crores has also been made for special subsidy for minor irrigation. There is also a provision of Rs. 1.20 crores for giving assistance to States and Union Territories for strengthening ground and surface water organisa. tions. Sir, I agree that an amount Rs. 1488 crores has been allocated to the States. But that is not enough. Sir, I would like to bring to the notice of the Government that about 2,500 t.m.c. feet of water is going waste to the se<sub>a</sub> from west-flowing 3 P.M rivers on the slopes of the western ghats. If you tap 50 time feet of water from the west moving rivers purpose of irrigation that would help the agriculturists of north Tirunelveli my district Ramanathapuram district, of Tamil Nadu the Rayalseema of our State to produce five lakh tonnes of paddy annually. So, the Government should allocate resources for such projects also.

Then, Sir, the other thing is that in Tamil Nadu the farmers are suffering. They are unable to clear electricity dues. At the same time there is a huge overdue of Rs. 13 crores which is to be paid by the industrialists. The Malco Company itself has to pay Bs. 9 crores. No panai action has been taken against them. But the farmers are victimised. They are threatened and the power connections given to their pumpsets are severed or disconnected. So what the Government should do is to recover the overdues from the industrialists. First of all, they should be compelled to pay these dues. Otherwise the connections given to their industries should be severed.

Time bell rings In this connection, Sir, I would like to quote my beloved leader, the founder of the D.M.K., Arignar Anna, who spoke in this House, when he was a Member of this august House. I quote: "A Government if itt is to be call 3d a welfare Government, a progressive and modern Government, should not crush the people with taxation merely

because it needs more and more money for expenditure. They should prune expenditure. There should be priorities. They should augment their rea-sources not merely from new taxes but from the revenues that have been promised by the public sector. We have allocated a colossal sum to the public sector and what is the peiformance of the public sector. Have you realised the revenues expected of it? When you have failed openly, miserably and continuously in regard to public sector, when you have indulged in more and more taxation, we on this side of the House have got a right to question your new taxation proposals. That is why we are against your new proposals in th': Budget., When I say that the Government should look to the sources other than taxation, I am referring not to loans, because they have to be repaid I " refer to public sector revenues, which we have not been able to get. I say that the taxation proposals of this Government are more ind more regressive leading to the grinding poverty of the people" This is more relevant today at this juncture because our resources wasted. On an investment of Rs. 13,000 crores on the public sector in 1976-7". our net losses were Rs. 14 crores, If reports are to be believed they tray exceed Rs. 400 crores this year. In the pufclic sector undertakings there should be profits. The Government should look into t\at.

Before I conclude my speech on the Budget, I welcome any attempt that may be made by the Government to help poor peasants, poor agriculturists in this Budget but I oppose the taxa. tion policy of this Budget. With these words, I conclude my speech.

SHRI LEONARD SOLOMAN SARING (Sikkim): Mr. Deputy Chairman, Sir, on the occasion of the general discussion on Budget <sup>n</sup>et me extend my welcome to the Budget of 1979-80. I do -"eel that the Deputy Prime Minister and Finance Minister deserve congratulations and I hope that every farmer joins me in welcoming the Budget.

The importance of Sikkim as a border State cannot be emphasised too Unfortunately, however, the only means of transport into the State is by roads only. No place or centre in Sikkim has come on the air map and rail link- Unfortunately, my State, Sikkim, does not find a p1 ar;e in the list of six States in which new railway lines have been sanctioned during the 1979-80 Railway Budget. Because of the strategic position of Sikkim, it is urged upon the Government to consider the case of Sikkim fn matter of rail links

Further, National Highway 31A which connects Gangtok with ihe rail head Siliguri is not adequate from the viewpoint of width and all-weather condition. It should urgently be widened to allow safe passage -for heavy vehicles also. Special

fund should be created and allocated for maintenance and urgent lepairs and very frequent restoration work of the Highways. In addition to this, such highways in the State, whether maintained by the State PWD or Border Road Organisation, should receive urgent attention for their widen, ing with a view to improving the retarded transport to give a fil.ip to the economy of the State.

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Further, a third line air service is under consideration. Sir, I welcome the gesture and I would like to urge upon the Government that the air service contemplated should be introduced urgently in the overall interest of the State.

Further, mor<sub>e</sub> telephone and tele. graphic facilities to the State should be geared up to render satisfactory and adequate service-s throughout the year. The State should be erven a separate and distinct telephonic District and modern equipment, and exchanges should be provided urgently considering the peculiar needs of the State. An overhauling of the system and administration is a crying need. The Government should take special interest in the communication system in that region.

Of the many produces of Sikkim oranges, apples, like cardamom, canned fruits and ginger, handicrafts, timber, the item cardamom is suffer drawback. Sikkim ing from one cardamom is not included in the Board of Cardamom and the people there are left to tend themselves in this matter. If Sikkim cardamom is included in the Board of Cardamom, then it will prove a boon to the carda mom growers of the State through the Board Sikkim cardamom will find a favourable market foreign countries also. Another facllity that profitably can be provided is the cold storage facility for perishable commodities. Therefore, the introduction of such a facility in the State is imperative. I would request the Government to P&y immediate attention

to the provision of old storage facilities in the State.

My State is ideal for a dairy development programme because it provides good cattle grazing grounds in abundance. This has been confirmed

- f by a team of experts of the Swiss Cattle Breeding and Fooder Development Project. We are earnestly awaiting the launching of the National
- Dairy Development Programme, known as OPERATION FLOOD II in the State.

Sikkim can generate power by utilising natural resources to such an extent that the whole of the State including the neighbouring States would be self-sufficient. Apart from the proposed major hydro-electric project by harnessing the powerful river Teesta, which alone can have capacity to generate energy of more than 10,000 Megawatts, smaller tributaries innumerable in number can be tapped to pool their hydro-electric power to boost the immediate requirements of the State essential for development of small-scale industries and for rural electrification. This aspect should also be given urgent attention. I want to say that there is one such hydro.electrict project named Lower Lagyap Hydel Project. We are hearing year after year about its commissioning, but it has not yet been commisioned, maybe due to lack of technical things or funds. It should be commissioned immediately to meet the requirements of the people.

My State is lagging behind in the matter of radio and television. These mass media are very essential for educating the masses and for their day-to-day living. So far, we have neither a radio station nor a television centre. Urgent steps should be taken for setting up a radio station and a television centre, which will also boost the culture of Sikkim and project its image throughout the length and breadth of the country. The SHrmif a van ranges and their lower parts lie in the areas where there is

very possibility of getting oil. Assam and Nagaland are the glaring examples from where we are getting oil supplies in ample. M<sub>v</sub> State also lies in the same range. Therefore, sincere efforts be put in for oil exploration in

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Sir, it is not to over-emphasise that education i<sub>s</sub> very essential for the overall development of any place. We are having neither any University nor any medical or engineering college. Our students going in for higher education in medical and engineering disciplines are compelled to face immense difficulties in getting admission outside trie State as there is no quota reserved for them there. So, there is a very urgent need for establishing a full-fledged University having all these faculties. I hope the Government will give due attention in solving this problem.

To be really advanced, there must be an industrial base which may also generate employment. We are far behind in this respect. Since our State is a hilly one, industries with small capital in small units can be started there. In this connection, I would urge upon the Government that a pacer pulp factory can be easily established there as raw materials i-equired for such an industry are available in plenty in Sikkim. At this moment, we are having an assembly plant of HMT watches. What I want to stress is that a full-fledged watch component factory may be established in my State.

Banking facilities are not adequate in my State. We are having only one branch of the State Bank of India and that too it Ganktok. Branches of the other nationalised banks may be opened in the rural sector so that the farmers and the down-trodden can be benefited through the loans and advances meant for agriculture and emall-scale industry.

My State is very rich in mineral resources. But it has not been exploited to the maximum. Exploration for more lead, zinc,

I Shri Leonan Soloman Saning] sulphur and gold may be undertaken expeditiously.

Last of all, I would also like to add that certain subsidised commodities like cement, salt and so on are not reaching their destinations in time. For, instance, quarterly quote of 28 wagon-loads of salt despatched from Gujarat has not yet reached the State and there is extreme shortage of salt in my State and the delay would boost up the price of salt by 20 paise per Kg. if supplied from Siliguri. I would urge upon the Government to look into this matter and ensure timely supply and quick transport of such commodities to the State

In the end, I would like once again to support the Budget.

SHRIMATI AMARJIT KAUR (Punjab): Sir, the Budget 1979 is an intriguing Budget for all in so far as it is an eye-brew raiser on trends of change being evolved in <sup>iV</sup>ie general pattern of our country's economic priorities. It is interesting in so far as it has caused widespread discussions on the actual and the conveniently imaginary merits of landholders within our agricultural society.

The priority given to our agriculture is long overdue and is most welcome. But I dare say the pulse of the farmer in this Budget has been taken from sources other than his wrist. The reliefs given to the agriculturists tend to become optical illusions when looking at the overall picture of the Budget. The humble farmer's calculations on the Budget is approximately Rs. 12 per crop per acre. Only under irrigated conditions, will he be able to grow two crops, thus making Rs. 24 per acre per year. This paltry sum falls by the wayside when considering what he will have to pay because of the increase in the prices of kerosene, soap, matches and, most important of all, d'.psel, which incidentally, was relieved from the excise levy imposed originally, and has been duly

smacked back just to be doubly original. Diesel, the life-blood oi the mechanisation of agriculture should never be tampered with so lightly lest clots form to damage the heart of progressive agriculture. This simple and honest farmer is happy about this budget tilt towards him and has begun to feel that there is somebody upstairs who remembers him, that he is no longer being taken for granted, but, Sir, he also knows that the present economic policy towards him is as vet a mirage—the future is yej to be seen. In the same vein, the farmer will be patiently watching to see the rapid implementation of the planned integrated developments for small scale industries in that villages so that he can try to obtain some work for his children, since he will be unable to will any of his remaining land to them because of the divisions and subdivisions his lands have gone through in the last thirty years to his relatives of the past.

The farmer is unhappy that a lot of funis allocated to him in this budget will, in all probability, get to him only through the cooperative banks, rather than the nationalised banks which he prefers. He is convinced that the cooperative banks which were once for his benefit have now become political dens of corruption and exploitation, dens that have bred the 'inspector raj' and are breading mafias in every district, in every State. He fear, that unless some drastic and fearless steps are taken to reorient the entire structure, rules and laws of these banks to bring them back to their original norms, he will get only the shadow of the benefits he is to receive. He prefers to deal with the nationalised banks any day, now.

Sir, I am sorry this budget has bypassed solid incentives for the mechanisation of agriculture in this country. I believe there is an absurd belief that mechanisation of agriculture is anti-labour—a cause of unemployment. This, Sir, is a total

fallacy and this fallacious thinking is the cause of the bias towards this progressive development. On the contrary mechanisation of agriculture create ten times more work for the existing labour in a given area, thereby creating a ten fold demand for additional recruitment of labour within the same given area. This is because tractor power causes a quick change in the cropping pattern and further creates rapid processing in the sowing, maintenance and harvesting of crops. It is mechanisation that has allowed three to four crops a year a<sub>s</sub> against one without it. It is why, Sir, the existing labour who got employment for only four to five months in a year in the past are now overworked throughout the year, necessitating so much more recruitment of labour. When this labour is just not available, further machinery like combine harvesters are required to do the job, or else the crops will perish in the fields. The finest examples of this factual position are Punjab and Harayana where mechanisation of agriculture is fairly advanced. progressive measure is one of the major causes of the two States becoming surplus in foodgrains and, the absolute cause of them becoming acute labour deficit States. It is because of this grave situation in these States that it has become absolutely necessary for the Government of India to allow the State of Punjab to produce combine harvesters to cope with this acute labour shortage. Therefore, mechanisation by tractor power must be spread in a concerted manner in all States of the country for generating employment, for idle labour and at the same time for enhancing food production all over the country. But this, Sir, can only be done if the prices of tractors and their implements are brought down drastically, for the prices of tractors have increased over 120 per cent in the last seven years due to indiscriminate taxation. A very serious thought must be given to this when planning for the future.

The farmer, Sir, is very confused when he is constantly being dubbed

as a kulak, especially during this budget, by those members of the intelligentia who derive their judg. ments from observations made by city-bred armchair agro-economists with urban kulak background and envious dispositions. Who is a kulak today? A man who owned 10,000 acres in 1946, was brought down to 30 acres in 1950 and was further touched again to own 18 standard acres todayl Is not he the farmer who invested his all and worked day and night in collaboration with agro-scientists of the Universities and btrought about this! fantastic green revolution that pulled our country away from the brink of famine and starvation? He ha<sub>s</sub> done his utmost duty towards his country by continuing the process of progressive production and making us surplus in foodgrains. If this be the qualifications of a kulak, then the kulak obses-sionists' must create another class and coin a new word to give vent to their envy, for the agricultural kulak of the past has proved himself to be a true patriot of today.

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And, Anally, Sir, it is unfortunate that this Budget has inadvertently caused unhealthy rivalry between urban and rural people. This is wrong, for both sectors are not contrary but complementary to each other a:id derive sustenance from one another. The urbanite must not be grulge, the farmer the profits of hJs labour, as the farmer does not begrudge him his innumberable ways of making a living. The farmer knows that he will go back a thousand years without the support of the cities, but the cities will perish without the total support of the villages. Thank you, Sir.

DR. LOKESH CHANDRA (Nominated): Mr. Deputy Chairman, Sir, when a street urchin picks the pocket cf a person who boards a bu3, the law of the land is there to take charge of him. But when the Finance Minister of this great I country presents a 'pick-pocket' ' Budget where from the smallest, the

#### [Dr. Lokesh Chandra]

tiniest person in the land to those who represet the middle class of this country, nobody is touched the law of the land comes to grief. In the last 32 years, this is the most outrageous budget which has not only destroyed the middle classes, the peasants, the workers in the factories, but has also introduced an inflationary spiral which is going to lead to an infructuous spending on the part of the Government. While it has grown in size, it has diminished in vision.

The whole Budget is an erosion of the future potential of the country. While increased quantums of funds have been made available for administrative charges, there is in an inverse proportion a decrease in the goal of performances. Many friends have earlier spoken of tile price rise that will be the bane of this Budget. But I should like to point that in this Budget, no care has been taken to consider the goal, that we had set ourselves when we had become free. In the last year—1977-78—the multi-nationals rose in terms of assets. Their assets were worth Rs. 4130 crores and their remittances amounted to Rs. 115.30 crores. These Rs. 115.30 crores were out of Rs. 193 crores of profits before taxation. All the profits of the sweat and toil which were due to our were remitted to affluent nations. This is a part of the laissez faire policy of the present Government.

Another point which merits attention is that in violation of environmental hazards, in this Budget the Government has provided substantial amounts for the construction of 5-star hotels in Delhi. Thi<sub>s</sub> has to be viewed in the background of the fact that already some of the hotels of the ITDC which are functioning in the capital are incurring losses to the tune of Rs. 18 lakhs per annum. For example, the Qutab Hotel incurred a loss of Rs. 18 lakhs" TasTy ear. There are no residents in the Qutab Hotel, Ranjit Hotel and other places. In

spite of all this, the Government, in this Budget, has taken a decision to construct more 5-sta<sub>r</sub> hotels. When it was pointed out to the Ministry by various developmental agencies, like the DDA, the Urban Art<sub>B</sub> Commission and the Town and Country Planning Organisation, the Minister insisted that it should be done even by destroying tlje environment. The Minister himself has violated the scientific policies of the Government in saying that they will resort to the violation of the environment, but they will go ahead with their plan of constructing 5-star hotels

In the External Affairs Ministry, there is an infractuous expenditure stipulated in this Budget, namely. "Own Houses for Missions abroad." No figures are mentioned in the Budget for the construction of "Own Houses For the Missions". 'Blowing, as we do, that in foreign countries the construction costs are very very high, astronomical figures will have to be spent in pursuance of this policy for "Own Houses" abroad. It will not only be a capital expenditure but at the same time the maintenance of these houses .would again come to astronomical figjures, and the two combined would lead us to an expenditure which will be detrimental to our national interest in the long run.

Another factor missed in this Budget is that know-how has been totally national ignored. For example, Air India hired a'New York artist for redesigning its New York office, And after the designs were completed and the New York artist was paid, she has sued Air India for Rs. 64 lakhs in damages. I do not know why a government which came on the vote of the masses of this land should ignore its own artistic potential just to ornament its Air-India offices at New York, that it should hire the services of New York artist, to be subjected the igno-mony of being known in American circles as a bad paymaster. The Government may ultimately have to

pa<sub>y</sub> Rs. 64 lakhg to this New York artist in punitive damages.

Furthermore, in this Budget tftsre is no provision for storage of smuggled goods which are seized or confiscated at Bombay, Delhi, Calcutta and Madras. In answer to a question the Minister said that Rs. 34.28 crores worth of goods are lying in the godowns. For these godowns the Government has paid Rs. 30.7 lakhs in the year 1978, which means Rs. 8 Jakhs per city of Bombay. Delhi, Calcutta and Madras. The losses incurred in 1978 amounted to Rs. 42,000. Every year crores of rupees worth of goods lie in these godowns uncared for and they are never sold; they are pilferred, . and this source of income goes waste.

While in the Budget the Minister has been careful enough to point out the accural of income of a few lakhs of rupees, he has totally ignored losses which are gradually mounting up due to the inefficient management by the Government.

An infructuous expenditure in the Budget is the adult literacy drive. As we all know, the adult literacy drive will consume Rs. 200 crores. As has been pointed out in national and international circles, this adult literacy is money thrown down the drain. Only recently there was, Dr. Paolo Friere

who very rightly pointed out that given hypothetical choice whether he would prefer 5 million adults made literate or only 10,000 made thinkers, "Dr. Friere had no hesitation in choosing the latter." If we had spent this Rs. 200 crores in building schools, that would have given us at least 2,000 schools and with an expenditure of a million rupees each and the whole country would have been covered. The policy of the present Government a" 1 have been saying in Hindi S3 not Rajniti but it is Ajniti the moment today is more important and the future has a minor place in its planning. Another fact to be borne in mind is that this Budget ignores our future potential. And wherefrom

does that future potential come? As Pandit Jawaharlal Nehru, in the very beginning of our freedom, had pointed out, scientific knowhow and its development is an essential part of the future. Without it there can be no future of the nation. And this is an aspect which has not been carefully looked into by the Budget-makers. For example, there has been a slide-back frtom self-reliance in science and technology. While in 1978-79 the budget for science and technology was Rs. 34 crores, in 1979-80 it has been reduced to Rs. 33 crores. This is a detrimental reduction and ultimately its effect on the future will be one of the stagnation.

Let us come to the Botanical Survey of India. For the last years there has been no significant achievement by the Botanical Survey. In former times the Botanical Survey had brought out The Flora of Ivdia and the Zoologicall. Survey had brought out The Fauna of India. For quite a few years the scheme of bringing out new editions of the Flora and Fauna has been going on. In the present Budget a scheme of emeritus scientists for the Flora of India has been newly introduced but I am sure that the performance of these two departments will have to be carefully watched and for this our science and technology policy should form an important concern of the Parliament.

In the Budget, there  $i_s$  provision for the National Remote Sensing Agency. There is another similar body, under section 21, for the States. I do not understand why top-heavy over heads have been devised by splitting up the same type of activity in proportion  $t_0$  what it adds to administrative expenses in the same proposition it detracts from developmental achievements.

The National Research and Development Corporation has been provided with a small amount and this Corporation i<sub>s</sub> responsible ft? inventions and their promotion. I am

sure that a country like ours which is moving forward into the future which is the Age of Science ha3 definitely to provide more funds so that we can be self-reliant.

Now let us come to the Instrument Development Programme. Another programme of a similar type is the Regional Sophisticated Instruments Centre. Both of them could have been co-crdinated and a good bit of expenditure could have been saved 'in pay packets which would have added to a more effective scientific development in this field

Now, let u<sub>s</sub> take up section 221 which refers to standardisation of geographical names. What is the necessity for the standardization of geographical names because we already have the geographical names standardized by the Posts and Telegraphs Department. It is an expenditure that has no validity.

There is the National Museum of Natural History. For this Rs. 81 lakhs have been provided—Rs. 35 lakhs in the Plan and Rs. 16 lakhs in the non-Plan expenditure. Three days ago I went to see how this Museum of Natural History works and I was shocked to see that it was just an extension of a bioligical laboratory of any College in Delhi. If so much money has to be spent it should contribute to our national development

Now the Ocean Science and Technology Agency. I quote from the Hindustan Times dl today. The Prime Minister Shri Desai said: "One of the abuses of scientific knowledge was the production of the destructive nuclear weapons." So, the basic approach of the Prime Minister is anti-science. I fail to understand how it will be possible for this Ocean Science Board, which has been recently constituted under the chairmanship of the Prime Minister, to grow. Ocean science is becoming a very important source for food and various other necessities of life. European analysis point out reserves of oceans are 30 rich that they can last 1501,000 yearls; nickel lyinig in the oceans alone could cater to man's need for the next 150,000 years. Again, to quote another journal, vast sources of minerals shall be found by off-shore drilling operations. In one area of the Red Sea, geologists found gold, silver, copper and zinc worth billions of dollars. With such riches lying under the deep. Ocean Science should have been one of the major concerns of the Budget; but in the Budget we do not find any special provision for the survey of oceanic riches.

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For the department of Atomic Energy, not in sufficient funds have been sanctioned. On page 72 there is a reference to the variable energy cyclotron. India is continuing with outof-date technology in the atomic sciences. There should have been a provision for updating nuclear technology in this country. While we are going to use cyclotrons, our neighbours will have a more sophisticated and more modern technology of betarons and syncretrons.

Let us come to the Tarapur plant. The Tarapur plant is a "chronic patient. We do not know for how many years it will remain like this. The Government has stated that India will have its own nuclear "fuel in a few years. But every time we are ina critical stage, a fire takes place in the nuclear fuel complex. The Hindustan Times of 14th March, 1979 says that a Are broke out in one of the wings of the nuclear fuel complex at Hyderabad. If we are really to go ahead with our development of security nuclear technology adequate arrangements will have to be made, without them we will not be able to reach the takeoff stage. In this Budget, there is no visible provision for this type of security.

Under para 31, the Address by the President to Parliament says: Government intends shortly to issue a statement on technology policy."

It evades the issue of scientific development. The wording should have been "science and technology policy". The Govevrnment is still committed to the Science Policy Resolution of 1958. It is historic Resolution, but after 21 years in the changed circumstances it requires fresh consideration. If science and technology 23 to be made meaningful in our economic plans, there should be a new science and technology policy, not only a technology policy.

On the pattern of the Public Accounts Committee, there should be Public Performance Committee to supervise science and technology and other departments of the Government. Only the spending is supervised, but the results that accrue therefrom i.e. the performances are never looked into. If the performance is also scrutinised, the country will be able to attain its goals quicker.

The Budget is lacking in several aspects, it is negative in others and in many places it is suicidal.

Thank you.

SHRI GOVINDRAO RAMCHANDRA MHAISEKAR (Maharashtra<sup>-</sup>!: Mr. Deputy Chairman, Sir, 1 rise to speak o.n the Budget. I welcome it, though I have my own reservations to support it fully, because I have a feeling that it has not been able to make a dent, as desired, on the agrarian economy of this country. Sir, I support the Budget because I feel the Finance Minister has given a new direction by introducing the importance of agrarian economy in the Budget which it fully deserves secondly because it pronounces an element of equivalent treatment to agriculture and industry in the fiscal policy,

[The Vice-Chairman (Shri Laksh-manan in the Chair] and thirdly because he has shown an open mind and offered to withdraw certain taxes and given certain concessions on certain articles of common and daily use of common man in the Lok Sabha.

Sir, I now come to criticism. Samuel Butler had very rightly and typically 2213 RS—7.

observed that life is an art of drawing sufficient conclusions from insufficient premises. I feel that tins dictum very clearly and very perfectly applies to the criticism that has been made in this House on the Budget. Some have said that this is an agriculturaloriented Budget. Some have said that this is a kulak Budget. Little they have thought that the farmer has marginally benefited from the Budget. It is also a fact that the Finance Minister, for the first time, has been instrumental in bringing about a very satisfactory discourse on this august platform, in this forum we call Parliament, and for the first time we are feeling that we are having a national debate in parliament on what is agricultural economy, what is its contribution, how it has to be developed and how not. Many people in their own way, retorting and taunting perhaps, have said so many things which should not have been said. Sir, the criticism has come from many who have hidden anti-rural and anti-agricultural bias and who do not have pragmatic outlook about agriculture, and it appears as if any new<sup>1</sup> step that is taken towards agriculture, is taken as a sharp line of demarcation between rural and urban. I do not know why such a thing should

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Another possibility about the criticisms is that they are biased because of the influence of worked up diehard political compulsions. Statistics have been used, and the same statistics have been used to draw diametrically opposite conclusions. Some body said that this way statistics are more effective than damned lies.

There has been actually no reversal in the policy as far as the Budget is concerned An attempt has been made to bring simultaneity and co ordination in the pace of agricultural industrial development and develop ment, the two important sectors of our national economy. We have also to remember that the most advanced technologies, being most capital intensive and least labour absorbing, are not meant for the deve[Shri Govindrao Ramchandra Mhaisekar]

loping countries like ours. Knowingly or unknowingly we had forgot-ton this principle, this postulate, and are reeling under the consequencies having to rely for a number of industrial projects on foreign countries from where we have borrowed these technologies.

Sir, Economics and Planning claimed to have become sciences, but we really forget that they are pun ctuated and too often. So by a num ber of buts and if and stipulations This may be natural as they are governed by a number of complex variables. But, Sir, we have forgotten connived at the most important variable, the agrarian economy, and the result is that there is an imbalance between the two major extremes of the human activity, the agricultural development and the industrial development. The process has begun with this particular Budget. It is the beginning Of a beginning and, therefore, I personally and sincerly feel that there should not be such a hue and cry about it.

Even in this Budget, Sir, agriculture has not received justice. If we go to the demand under Irrigation and Agriculture, we find that there is a shortage of Rs. 275.23 crores. Having given sufficient room transfer of Rs. 74 crores as subsidy for the manufacture of fertilizers under the Ministry of Fertilizers and Petroleum, there is a shorta2e of Rs. 135 crores for the import of fertilizers, which would mean that there would be short supply of fertilizers. Sir, in fact, there are a number of items which require a very serious consideration pn the part of the Finance Minister. The first is agricultural credit in this country. This will have to be made available on a larger scale at a lower rate of interest with a longer period of repayment and an initial moratorium of five years, which is generally granted as gestation period in the case of industrial units. Sir, even the orders

that the Government gives in this connection are not followed. I have got a news item and I auote from. the Times of India of the 18th February. It says that the banks are flouting the RBI directive on credit. The banks were advised that nonfood credit should not go beyond 40 per cent of the deposits. But this has not happened. Actually the non-food credit has increased and the food credit has contracted. The agricultural credit which stands at Rs. 2,200 crores as against the industrial credit which stands at Rs. 15;000 crores today. Therefore, we have to pay serious attention to this particular aspect.

Sir, in fact, small farmers and those holding dry land should get this loan without interest

Then, Sir, I come to a very important point and that is about crop insurance. Dry land farmers must find support through crop insurance schemes. Sir, there is insurance for everything in this country, but in spite of the fact that we have 75 per cent of dry land farming, we leave' those farmers to the vagaries of nature. I appeal to the Finance Minister to embark upon either a budget debited crop insurance scheme or a Centresupported crop corporation Methods and schemes should be found out to make dry farming economic through no-interest development loans, secondary occupations and other such activities which are likely to support dry land farmers. Besides, harnessing of water through percolation tanks and through "nalabandis" must get priority in the Budget provisions under agriculture. This is the most neglected part in the agricultural sector.

Sir, universal type schemes will have to be devised. In this Budget, I find very little provision for that. Sir, an example can be sought from the Maharashtra Government where dry land farmers have been exempted from land revenue. Those who have three or less than three hectares of land have been exempted from

land rvenue. Such a universal type of provision will have to be made.

Now, coming to inputs-another very important thing—there is a recommendation of the National Agriculture Commission in this connection. The Commission has emphatically recommended that there should be no fiscal burdens on agricultural inputs, As a matter of policy, I understand, the Agriculture Ministry has accepted this recommendation. But whatever has been done in this direction is very Utile and very unsatisfactory.

Then I come to the prices of agricultural produce. Much has been said about this. There has been a lot of discussion on this. I would not go into all this again. But I would only say that support prices are not going to help. There have to be remunerative prices for agricultural produce.

PROF. N. G. RANGA (Andhra Pradesh): Even the support prices are not being paid.

SHRI GOVINDRAO RAMACHANDRA MHAISEKAR: The present Agricultural Prices Commission jg an administrative and executive body. There has to be a statutory Agricultural Prices Commission with a pyramid-like structure, beginning from the States and going to the Centre.. This has to be embarked upon by the Central Government.

Then, Sir, I come to a very important point, and that is about the agricultural labour. Thirty-five per cent of the village population is engaged either in agricutural labour or in secondary occupations of agriculture. Now, except for the Minimum Wages Act, which again is not effectively implemented, there is nothing that we have done for this worstaffected section. I wish this Budget had done something for these people. In fact they should also got equivalent treatment as industrial labour and

monetary facilities like provident fund, etc. This may sound very odd to many people because we have not been able to consider about these rural, down-trodden sections. I would call them the "economically downtrodden people." We have not been doing anything for them. Sir, in regard to rural development, a few items require priority. Rural drinking water schemes require our attention. All-weather roads and rural housing have not received their due attention. If all these are done, the flow of millions from the rural areas to the urban areas will get reduced and may perhaps stop, urbanization may go very slow and the problems of urban areas would get reduced. We spend every year crores of rupees; we spend Rs. 1000 per month per industrial worker for providing facilities in an urban area, but we are not prepared to spend money in order to provide facilities to this particular labourer in his own house. Therefore, I particularly plead that these people should find some financial support from the Government.

Then I come to unemployment, a problem that has been very much discussed in this House. I only fail to understand why the Central Government does not embark upon a policy on the model of the Maharashtra Government Employment Guarantee Scheme. The Maharashtra Government Employment Guarantee Scheme guarantees labour to every village where there are twenty persons available, and it all costs Rs. 8Cfcrores to the Maharashtra Government with a population of 6 crores. In my own humble way I have calculated, the country would require Rs. 1200 crores if this scheme is extended to the whole country. If the Central Government thinks of providing 50 per cent of it as an incentive to all the States, a very serious problem in this country will have been solved though not as satisfactorily as we would have wished. But I feel that this should be done by the Central Government. If one desires these things to find their proper places and

[Dr. Lokesh Chandra] get their proper share in the Budget, then there will have to be a drastic orientation in the fiscal stategy and in the fiscal policy of the Government. Not only this what I feel is there will have to be proper selection of the fiscal tools and firm resolve on the part of the Government, a determination to implement with those iiscal tools the fiscal policy decided upon in the interest of the poor and without heeding or yielding to the pressures that come from the agricultural, political, industrial or, for that matter, any other corner in this country.

Then, mobilisation of resources is another very important problem, another very important issue. The Seventh Finance Commission has dene very little to reward States which have been mobilising resources on their own. Financial discipline at the Centre and in the States requires enforcement. Lavish expenditure will have to be cut down. Taxation no doubt is an essential part of a fiscal policy, but the transfer of massive Government expenditure is very effective. The most important thing is the metro-section draws all its benefits from the massive expenditure. Therefore\* Financial discipline is very important. Financial discipline is important not only in Government administrative expenditure it is also very important in the developmental expediture. Much greater care will have to be taken to see that the money provided for development in this country is spent frugally and spent with the point of view that there would be the maximum return.

Then *I* talk about the organisational force which is at the lowest ebb and which will have to be improved and increased. It will have to show efficiency in the collection of taxes as well as in offering concessions to the poor, concessions that are offered by the Government, that are given by the Government. I propose certain things and I will finish within two minutfs. I have three or four pro-

position<sup>^</sup> to make to the Government. I propose that there has to be an expenditure tax in this country. I have read the Finance Minister's reply to the debate on the Budget the other day in the Lok Sabha whera he said that it was very difficult to collect the expenditure tax that was proposed by the Kaldor Committee. For that matter, every tax is very difficult to collect.. Every tax that the Government levies is very difficult to collect. But we have to see that the tax is collected: we have to see that collection of the expenditure tax become successful in this country, because that is the only way you can restrict the incomes of the people, that is the only way you can restrict the draining of the money to the parallel black economy in this country. We will have to go in for that.

Then, I do not know why all in terest payments that are made corporate bodies are not made taxable this country. All such interest payments are made on loan.'; which were taken in order to increase the profits of the corporate bodies. There fore, I do not know why such inter est payments should not be taxed. Then all subsidies should be in direct form. There should never be anv subsidy in indirect form. This has been the method followed by the bureaucracy. I recommend that all subsidies should be direct. I do not know why this should not be done. I do not want to give the reasons. They may be interested in it. All subsidies in this country should be direct, if at all there are subsidies. And subsidies which do not benefit the weaker sections and the should be withdrawn poor sections immediately.

We have seen that the Finance Minister has done very littjo exercise in taxing regular deductions that go under financial assets, lik'i those of the *LLC*. Provident Fund or small savings. He has just raised the percentage of taxation or increased the percentage of exemptions above certain levels. I do not understand why this should be done. In fact cer-

tain income like Rs. 30,000 or Rs. 35, 000 should be prescribed and every deduction above that which creates financial assets in this country should be taxed straightaway. This is how we can augment the income of the Government.

We have to find out many more methods. This is only one proposition. I have spelt out certain methods that have to be adopted in order to see that there is maximum produce from every unit of agriculture. That is why I have taken such a long time. It has pained me to read in the papers that there are two million hectares of arable land which has not been cultivated in Madhya Pradesh. Still the Budget is described as Kulak Budget, agriculturists' Budget, and so on. I only wish that the agricultural economy which is our main source and which is the backbone of the national economy of this country is made prosperous and gives its maximum return to the country.

SHRI BHAIRAB CHANDRA MAHANTI (Orissa): Sir, if the Budget proposals of the Finance Minister raised a storn<sup>^</sup> his reply to the Bud. get discussion in the Lok Sabha practically quelled that down. What i<sub>s</sub> left is something like a hang-over.

The biggest political event that came about in the history of this country was the change-over from one Government to another. The Congress Government made way to the Janata Government. Every Government has its own plans and fiscal policies. The Congress had it and the Janata has it. The fact that has to be taken into consideration is whether all the planning of the Congress Government was wrong or whether it was perfect; and whether all the planning of the Janata Government is wrong or perfect. The planning of the Congress Government is not all

wrong. If the basic and key 4 P.M. industries and the big industrial projects had not been taken on hand, perhaps this country

would now have been under Chinese occupation or the occupation of Pakistan. Taking into consideration the precepts of socialism and socialist approach in our country, one can say that planning in the country was wholly too correct can only be borne by the fact, Sir, that within the period from 1963-64 to 1975-76, in this socialist country of ours, the Birlas have made assets worth from Rs. 282.9 crores to more than Rs. 1600 crores and the Tatas have made assets worth Rs. 974.6 crores from Rs. 335.2 crores and the Mafatlals have increased their assets from R. 39.5 crores to Rs. 284.3 crores. It goes on like this, Sir, and there are about 18 or 20 big industrial houses like these, the last one being the Kasturbhai Lalbhai group have made assets worth Rs. 93 crores from Rs. 33.92 crores. And these figures speak their own story. Whether the planning of the present Government is going to be correct or otherwise, it is for the future to see. But the fact remains that, m this Budget, Sir, the Finance Minister has given a new thrust and the intention of the Government now is to invest more in the rural sector. After all, Sir, India live<sub>s</sub> in its lakhs and lakhs of villages and 85 to 90 per cent of India's population lives in the countryside. It has to be admitted that in spite of all that has been done in the past, in spite of the good work that has been done in the past, the rural sector of the country, the rural folk of the country, have not been properly looked after so much so that the people living below the poverty line, who are now about 60 to 70 per cent in the country, go without any education. Not only that. The maladjustment has been so bad that on the one side you see skycrappers rising their heads every day in this capital city of our Delhi, and, on the other side there country, are people who are passing their days nights under the trees or on the pavements in the cities of Delhi, Calcutta, Madras and places like that. On the one side, you find 5star hotels like the Ashokas, the Akbars and

[Shri Bhairab Chandera Mahanti]

Oberoi Internationals and, on the other side, you find every day at your doors emaciated human figures with torn and tattered rags asking for a morsel fo food from you. On the one side, you find parents like m<sub>e</sub> doing their very best to see that their children get the best cf education that this country could provide them in the public schools and, on the other side, you find tiny-toxs, who should have been in the nursery schools and the kindergarten schools, running after you in the streets, in railway platthe market places and at the forms, for a 5P coin. This is the position and this is what is sought to be today redressed. Not only that. Everybody talks in terms of socialism, in terms of the weaker sections of the society, in terms of the oppressed classes, and so on. But when it comes to the question of taking action, I am reminded of the famous couplet written by Gurudev Rabind-ranath Tagore in which he says:

"Kerosine bati kahe matir pra-deepe. Dade bole dako yadi gola deva tipe. E-Samaye gaganete ut-hileve chanda. Kerosine bati Kahe esho mor dada".

Sir, the English rendering of this will be like

"The kerosene lamp tells the wick in the earthen lamp: 'If you address me as your elder brother, I will throatle you by the neck' At this moment, on the horizen there appeared the moon and the kerosene lamp tells: 'Oh, come! my dear brother."

This is our socialism. Everyone of u<sub>s</sub> wants to rub his shoulders with the one who is higher up and not with the one who is below us. This is the situation, Sir. Some people call this Budget presented by the Finance Minister as the anti-people's budget. And some say that it is the poorman's Budget or the people's Budget. But the fact remains that it has paid a little more attention to the

village folk. This cannot be disowned nor can it be refuted. As I said earlier, Sir, the result is in the future. If anybody has the greatest stake, it is the Finance Minister himself.

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Sir, as I have earlier referred to it, I am proud of the big achievement that has taken place in this country. I have, in this connection, no hesitation to say, let the critics of Pandit Jawaharlal Nehru remember that it takes centuries for a Jawaharlal Nehru to take birth. But critics of Jawaharlal Nehru are born everyday, every minute and everywhere. What Jawaharlal Nehru has done for this country nobody else, within the foreseeable future, can perhaps do. But let me also say that because of small maladjustment and imbalance, certain things have happened and the attention that is due to the peasants and the people in villages has not been paid so far. Let us atone for what we have done in the past. And if we realise this, then only we can do what should be done. Mistakes are committed; human error is there; and man is to commit errors. But greatness lies in realising the mistake and in trying to reform and rectify it.

Sir, having said this on general things, I would be failing in my duty if 1 don't say something about the under-developed State of Orissa, the State from which I come. Sir, on a previous occasion, while taking part in the discussion on the General Budget, I had pointed out in the House as to how the Eastern zone of this country, comprising of the States of Arunachal, Meghalaya, Nagaland,, Tripura, Manipur, Assam, Bengal, Eihar and Orissa, and which, because c5 itg mineral, forest and other resources keeps the wheels of the nation moving, had been completely neglected all these years. Sir, the Seventh Finance Commission has done some justice to all other States except my State, that is, Orissa. The Central allocation of Plan assistance is made under what is known as the Gadgil formula. And this Gadgil formula might have done good to many ether

States but, unfortunately, it has all along been most unfavourable to Orissa.

The Central asistance under the\* Gadgil formula went down from 66 per cent in the Third Piatt to 62 per cent in the Fourth Plan and to 52 per cent in the Fifth Plan. This treatment was meted out to a State which has 10 per cent of water resources and one-third of the country's total resources of iron 01^ 40 per cent of manganese and inexhaustible reserve of bauxite, doimite, coal and mineral sands.  $A_s$  a result, only one-tettth of the water resource lias been harnessed so far, only 18 per cent of the accessible land is irrigated and only 28 per cent of the villages are electrified. The other natural and mineral resources virtually go untapped.

Now<sub>t</sub> tTT& Finance Minister in his Budget Speech has said, "the objective of eradicating poverty~and unemployment is basic to our new

development strategy. This calls for a radical restructuring of the priorities of our plan, eradicating "poverty". There can be no two opinions on this. Of a<sup>11</sup> th<sub>e</sub> States in the country, Orissa is the poorest. Mahatma Gandhi, writing in the Young India, on 13 NovemBer 1924, said: "Orissa haunts me in my working hours and in my dreams. Whatever can be useful to those starving millions is beautiful to my mind." My friend quoted the paragraph from Mahatma Gandhi, which is known as the talisman. Mahatma Gandhi also wrote on 14 February, 1929. He was actually addressing a gathering of Sindhi students. He said: "As students of economics you ought to know that the fees that you pay do not cover even a fraction of the amount that is sP<sup>en</sup>t on your education from the public exchequer. Has it ever occurred to you my fine young men, as to where from the rest of the money comes from. It comes from the pockets of the poor, the living skeletons of Orissa, who go ahout with lacklustre eyes and despair written on their face and a gnawing hunger in their stomach from year's end to year's end, eking out their existence on a handful of rotten rice and a pinch of dirty salt flung at them by the insulting munificence of the rich Gujaratis and Marwaris. What have you do'ne for these brethern of yours?" I ask every one here and the Finance Minister "what are you going to do io these starving emaciated milliong of people of Orissa?" On a comparative basis the position of Orissa virtually remains the same today a,3 what was stated by Mahatma Gandhi in 1924 and 1929. ^1 per cent of the total population there live below the poverty line.

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Sir, Orissa has a population of 220 millions out of whom a vast majority drag their existence in utter poverty and are denied the minimum social 6ervices. We talk of uplifting the scheduled Caste<sub>s</sub> and Scheduled Tribes arid of removing regional imbalances. Here is a State where every fourth man is a tribal and every seventh a^RIrijan. ~In figures nearly 50 lakhs are tribalg avid 33 lakhs Harijan<sub>s</sub> out of a total population of 220 lakhs, which together works out to 38 per cent of the total population of the State. Percentagewise, Sir, in Kerala there are 61.7 per cent and in Orissa 61.7 per cent people who are below - the poverty line. All the other States are much bette<sub>r</sub> off.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): How\_ much are they better off?

# SHRI BHAIRAB CHANDRA MAHANTI: In case of Andhra Pra-

[ desh, it is 50.1 per cent; in Assam, the percentage i<sub>s</sub> 20.8; for Bihar, it is 44.0; for Gujarat ,it i<sub>s</sub> 48.2; for

Haryana, it  $i_s$  25.9; for Jammu and Kashmir, it is 32.6: for Madhya Pradesh, it is 47.6; for Madras, it is 52.1; for Maharashtra, it is 46.1; for Mysore, it is 49.6; for Punjab, it  $i_s$  27.6; for

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Rajasthan, it i<sub>s</sub> 36.0; for Uttar Pra-desl<sup>^</sup> it i<sub>s</sub> 44.4; for West. Bengal, it it 47.7 and for Union Territories, the percentage i<sub>3</sub> 30.2, a\*id th<sub>e</sub> Ail-India percentage is 45.6. Now, the tragedy is, where education is the maximum i.e. in Kerala aricTwhere education is the minimum, i.e. in Orissa, there is the highest percentage of people living below poverty line. Even then, there has been no slackening of effort3 on the part of the Government of C\(\text{YTssa}\) at raising financial resources for development. Orissa'sf achievement in tl!? matter of mobilisation of additional resource3 has been next only to the very affluent States like Gujarat> Karnataka and Maharashtra. And yet the 7th Finance Commission to whom we in Orissa were looking forward with great hopes have dealt the heaviest blow,

Under the 7th Finance Commission Award, the rich States become richer, the poor States poorer. The Award gives the largest quantum of surplus of Rs. 3,500 crores to affluent States like Maharashtra and the highest per capita surplus of Rs. 676 goes to another affluent State, Haryana, wherea the less developed arid the poorest of the States, Orissa; gets only a grant-in-aid to attain a position of zero surplus.

The large surpluses left with all other States except Orissa ^s a result of the Finance Commission Award will be utilised by them for Plan investment. Only Orissa cannot do so because she has no surplus.

What is most amazing and illogical is that although the 7th Finance Commission for the purpose of grant-in-aid have grouped Orissa with f other States, namely, Himachal Pradesh, Jarffmu and Kashmir, Manipur, Meghalaya, Nagaland Sikkim. Tri-pura and Assam, whlerT has a revenue surplus of Rs. 86.92 lakhs, they have excluded only Orissa and have grouped together the other 7 States mentioned above as Special Category States to be given accelerated Cen-

tral assistance for development. In the Sixth Plan, these 7 States are being financed to such an extent so .that they  $ma_{\nu}$  teach a per capita Pla<sub>n</sub> outlay of Rs. 1,019.

Because of the unfair deal proposed by the 7th Finance Commission. Orissa'<sub>s</sub> plan outlay under the Gadgil formula now in forc<sub>e</sub> will sink to Rs. 389 per capita whereas the per capita average of all "the other Stages will be Rs. 6f0, and the average of affluent States will be over Rs. 1,000. Under thi<sub>s</sub> formula, for every rupee of State resources, whil<sub>e</sub> all other States get Central transfer varying from Rs. 2.77 to Re. 0.63, Orissa gets only Re. 0.86.

Sir\_ I do not wish to take more time of the House but would very earnestly plead with the Finance Minister to provide some more funds under Central Assistance and include Orissa under Special Category States so that assistance to be given to Orissa will not in any way affect the interests of other States. Thank you.

SHRI TIRATH RAM AMLA (Jammu and Kashmir): Mr. Vice-Chairman, Sir, the Minister of Finance claims that the performance of the Indian economy during the current year is a matter of great satisfaction. Agricultural production has been attributed more to the greater investment by the farmers, adopting new practices and techniques and growing two crops in place of one, which mean<sub>s</sub> doubling the agricultural production. But this is not a fact. The production has no doubt been great, but not as great as claimed by the Finance Minister. It should not be forgotfen that it has not as yet reached 125 million tonne3 which was the target at the end of the Fourth Five-Year Plan.

In spite of tall claims of increased area under irrigation there are States where the irrigated area remains less than 10 per cent~of the total cultivated area. It is tragic to think that a large potential of Irrigation

resources  $ha_s$  remained untapped so far. For example, there" is the delay in the implementation of the Nar-mada and the Rajasthan Canal projects. Unles $_s$  we provide for irrigation, adoption of new techniques and the use of chemical fertilisers are exercises in futility.

Our<sub>9</sub> is not a mer<sub>e</sub> country, but a continent with all types of climates and consisting of" more than 5 lakhs of villages where ~8\*0 per cent of India's population lives. Sitting at Delhi or Lucknow or Bombay, it is not easy to imagine""the condition of milliong of people living in the rural areas. During the last 30 years or more, successive Governments, whether in the Central or the States, sometimes headed by the present Finance Minister, have been clamouring decentralisation of powers. It was expected of the Finance Minister that he would, with his tall talk of rural development and eradicating poverty will take at least some steps in that direction. But no mention of it j<sub>S</sub> found in the Budget literature. One cannot hope to rebuild India without decentralisation of power at the village level. The Father of the Nation thought of it more than six decad&i back and it was naturally expected of the present Finance Minister, who claims to be a Gandhi-ite, to make a beginning in this direction.

The same old structure ha<sub>s</sub> been retained and the <sub>e</sub>ntire developmental activities are entrusted to the Government servants who are not responsible to the people they are expected to <sub>s</sub>erve. The villager is at the mercy of these officials. Nothing gets don<sub>e</sub> without greezing the palm

of the Government servants. It is strange that  $n_0$  word  $ha_a$  been found in the entire Budget" against corruption which  $i_s$  eating into the vitals of

our country.

Sir, there is a deficit Qf Rs. 1355 crores after imposing a taxation of the order of Rs. 620 crores. In no year in the history of our country, was so much tax levied" and so much deficit left. There is a danger of inflation. It may be that with the huge stock of foodgrains and the foreign exchange reserves, the deficit financing would not cause much inflation. But for how long? Already, there is blackmarket in cement, steel and vanaspati, and other essential commodities, anci it is unwise to depend upon larger imports. It is hightime that deficit financing be gradually given up.

Public secto $_{\rm r}$  undertakings with an investment of more tha $_{\rm n}$  Rs. 2,000 crore $_{\rm s}$  are yielding poor results. It is time that the matter be gone into in depth and step $_{\rm s}$  be taken to improve their functioning. There i $_{\rm s}$  ho reason why the production of steel cannot- be increased by two million to'nnes. A large amount of potential ig lying unutilised.

The concession given in the Budget for long-term capital gains has been withdrawn. It has been touched upon by Mr. Gadgil already. This will again encourage payment of part price under the table and generate black money. The withdrawal of this concession will kill the purpose" for which it was given. The Minister will do well to think over it again. It is proposed to levy a tax On the gross receipts of hotels. The Minister may consider to exempt hotels in backward areas from this tax.

I belong to Jammu and Kashmir State. This is one of the backward States of the country. I do not think the budget gives any relief to our people. Two years back, for the first time since independence, a popular Government headed by Sheikh. Mohammad Abdullah, the most be-

[Shri Tirath Ram Amla] loved leader of the people, came into power as a result of the Kashmir accord. The demand for plebiscite has finally been burried. Peoples' minds are settled and the State has embarked on the path of progress. Steps are being taken to encourage the entrepreneurs to put up industries. Hydro-electric and thermal power projects are being taken in hand. New markets are being explored for the handicrafts and horticulture products. All round progress is being made. Our State has been the most peaceful State in the country since Sheikh Sahib came in power.

All this was not liked by those who are jealous of Sheikh Sahib's popularity and achievements. Maharaja Karan Singh is the foremost amongst them. They were on the look out for some cause to disrupt all this peace and progress and create condL tions of law and order in the State.

SHRI L. R, NAIK (Karnataka): Is he still Maharaja?

SHRI TIRATH RAM AMLA: He calls himself "Maharaja". He takes pride in it.

It was their wishful thinking that by doing so they could remove the democratically established Government.

Taking advantage of the students' agitation over the appointment of some school teachers in Poonch, a small border town in Jammu, the Maharaja who is well known since long for his views for separating Jammu and Kashmir so that he could establish his leadership in Jammu, instigated and financed students to indulge in violence and made a demand for setting up a Commission of Inquiry to go into the matter of regional imbalances.

THE VICE-CHAIRMAN (SHRI G-LAKSHMANAN): Mr. Amla, because the so-called Maharaja is not present in this House and he is a Member of the other House it will be better to avoid his name.

SHRI TIRATH RAM AMLA: He calls himself Maharaja and takes pride in it.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): No, no, because he is the Member of the other House I would like you not to mention his name.

SHRI TIRATH RAM AMLA: The Sheikh was never against such a demand if made in a democratic and peaceful way. While he did not like was that the youth were encouraged  $t_0$  create chaos and destroy valuable public property.  $H_e$  gave the impression to the agitators that the agitation of the gentleman whose name I have already referred to here had the blessings of the Central Government which wag very u'nfortunate.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): You  $ca_n$  say that  $som_e$  forces were behind them. Do not take the name of a Member of the House.

SHRI TIRATH RAM AMLA: It is fortunate that, before it was too late, the hon. Home Minister visited Jammu and removed this impression. Our State is a very sensitive border State. The Centre has to be very vigilant. Any wrong thing done in Jammu can have serious repercussions in Kashmir Valley and create problems for the State administration.

Sheikh Sahib has never said that there would not be imbalances. There might be some imbalances but these could not be his doings. These could be the legacy of the past when the gentleman referred to himself was at the helm of affairs either as a Sadr.i-Riyasat or as a Minister at the Centre. At that time he did not think of the welfare of the people of Jammu or Ladakh. All that he was concerned about was to secure his property and wealth. Being in the know of the Government policies as Central Minister, he has been disposing of his properties before promulgation of such ceiling laws. Sheikh Sahib conceded the demands of tha action

committee and the committee announced the withdrawal of the agitation. Since the gentleman was not associated with the settlement talks...

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): Mr. Amla, by the way, how is it relevant to the general budget?

SHRI TIRATH RAM AMLA: It is very important. It pertains to my State.

. . . he is still instigating the students to keep the agitation on. He is instigating Kushak Bakula also to start agitation in Ladakh and writes statements for him. Our problem in the State is not the problem of autonomy for Kashmir, Jammu or Ladakh. Our problem is the eradication of poverty (unemployment and disease. Kashmir is situated over 300 kilometres away from the railhead. No heavy industry can be put up there. Due to the cold climate, only one crop can be grown in a year. It is the handicrafts which can give some employment to the people. The Central Government has put up some centres for imparting training in carpet-making. This needs to be done in a big way.

Kashmir is a paradise on earth. It is a place of great attraction for • tourists. Tourism can be the biggest industry. The Centre can help a good deal in this respect. There was a move to make Srinagar Airport an international airport. This needs to be expedited. The Centre can open a training college for Hotel Management and . Catering. An industry based on horticulture has a big scope. Kashmir is known for its fruits. It is good that Ladakh has been opened to international tourists. Facilities such as frequent air services and hotel accommodation have to be provided. Jammu has a great potential for hydro-electricity. handloom and khadi.

The hopes created by the Janata Party two years back are fast receding. Leave aside unemployment and

corruption which are on the increase, what about the deteriorating law and order situation? Highway robberies, dacoities and murders are on the increase and when one reads the morning newspapers, half a dozen of such tragedies are reported in the Delhi city alone and no effective steps have been taken to reduce tlfem and bring the offenders to book. The Minister claims that the Budget would benefit the poor and that he had been careful enough to lay burden upon the upper classes. luxury in which the poor in India indulge in, is smoking hukka and bidi or chewing tobacco. Even these have been taxed. Take the case of the matchbox. Is there any person in this country, howsoever, poor he may be who does not use matches? Even taxes on low-priced toilet soaps laundry soaps and have been increas ed. Tax on kerosene, and high-speed diesel has been increased. This will certainly hit hard the kisan and the middle class man. According to the Minister, toothpastes and tooth, brushes are luxuries. He has taxed items of everyday use among the lower middle classes. The Minister claims that he has avoided imposing any further burden on articles of mass consumption. The Minister is very much behind time if he thinks that the aibove-taxed items are not used by the common man. This betrays his ignorance about the living standards of the people.

I wonder if the claim of sparing the poor from imposing extra burden in the present Budget can hold water even for a second. (Time bell rings). I am finishing in one minute, Sir. The Minister is a past master in propaganda and making false claims. He thinks he can confuse issues and bamboozle people with the c'aimg of helping the kisans. He has laid extra burden upon them and yet says that the Budget is kisan.oriented.

In short, the Budget is a budget of taxes which gives no hope to the poor. The concession in the excise duty upon fertilisers may help the big

[Shri Tirath Ram Amla]

farmers in the irrigated areas. But what about the small farmers who constitute more than two-thirds of the rural population? There is no mention of pesticides which are so essential for horticulture and which are used by the big as well as the small farmers. The Budget is disappointing and will increase disparities JI income an i the poor shall become poorer. Thank you, Sir,

श्री लाडली मोहन निगम (मध्य प्रदेश): उपसभाध्यक्ष, महोदय, मैं इस ग्रायिक मंसुबे का समर्थन करता हं लेकिन इस के साथ ही साथ कुछ चीजों की तरफ मैं अपने वित्त मंत्री जी का श्रीर सदन के सम्मानित मदस्यों का ध्यान आःषित करना चाहता हं, जिन के चलते हिन्दुस्तान में ग्राज भी कोई बहुत मीलिक वृतियादी ग्राधिक परि-वर्तन नहीं हो पा रहा है। ग्राज भी बजट बनाने की दृष्टि हम लोगों की वही माम्याज्यवादी दृष्टि है । मुझे तो कभी कभी अपने मल्क के प्रजातंत्र के ढांचे पर भी शक होने लगता है। जमहरियत में, संसदीय कहिये या जनाधिकार सर्वोपरि है, लेकिन कहिये. जनमत जब कभी इस देश की राजधानी की जो सब में खबसूरत सड़क है उस पर खड़े हो कर मैं ग्रपने देश को देखने की कोशिश करता हं तो एक अजीब किस्म की कचोट अपने दिल में पाता हं। उसमें सब से ऊपर देश का सदर रहता है, जैंसे पहले किसी जमाने में कबीलों के सदर रहा करते थे। किसी एक ऊंचे टीले पर । उस के नीचे बने हए हैं हिन्द्स्तान के दो बाज, जिन को साउथ ब्लाक ग्रीर नार्थ ब्लाक कहते हैं ग्रीर जो नौकरणाही का प्रतीक है। जो राज-काज चलाते हैं ग्रौर उन के चरणों में सब से नीचे बैठे हुए हैं हम ग्रपने संसद भवन में । इस को देख कर हिन्दुस्तान को दुष्टि का पता लगता है कि कौन सर्वोपरि है ग्रीर किस को

मद्देनजर रख कर चीजें बनायी जाती है। श्चाज भी इस सारे बजर्टी में जो श्चांकड़े वाली वातें हैं या उन के साथ जुड़ी हुई जो चीजें हैं उन पर मैं बहस नहीं कर रहा हं, मैं तो कुछ बनियादी प्रश्नों पर छेड़खानी करना चाहता हं। मिसाल के लिए ब्राज भी हमारी दृष्ट वही बनी हुई है कि जिस में जितना हमारा वर्ग है, जहां राजा वर्ग एहता है या वह सड़कें जो हिन्दुस्तान की सम्पन्नता का प्रतीक बन चुकी हैं उस की सुख सुविधाकी ध्यान में रख कर ही बजट बनाया जाता है। नहीं तो कोई वजह नहीं थी कि हिन्द्स्तान में जो सर्वोच्च पैसे वाले लोग है उनके साथ छेड़खानी क्यों नहीं की जाती । उन लोगों के साथ जो पैन्शन के प्रतीक बन चुके हैं, कुछ नहीं किया गया, उन पर हाथ नहीं डाला गया । एक उदाहरण देकर में श्रपनी बात साफ कर सक्गा। दिल्ली की परिसीमा 450 वर्गमील होगी। श्रीसतन 45 लाख लोग यहां रहते होंगे। लेकिन जब उस के विकास की योजनायों को देखते है थौर दूसरी तरफ निगाह डाल कर बजट के पन्नों में छिपी म्रांकडों की जगलरी को देखने की कोशिश करते हैं तो पता चलता है कि दिल्ली के विकास के लिए इस साल के मंसवे में 108 करोड का प्राविजन है। लेकिन इसके साथ ही एक मध्य प्रदेश का इलाका है जिस की धरती की परिसीमा के लिहाज से वह करीब 1 लाख 80 हजार वर्ग मील का इलाका है। एरिया में भ्रीर उस की भावादी 5 करोड़ के लगभग होगी ग्रीर उस के विकास पर 413 करोड़ रुपये का प्राविजन है। लेकिन इसके साथ ही और अन्दर जा कर देखने की कोशिश करें तो एक नयी चीज का पता चलता है कि केन्द्र की सरकार श्रीर उस के साथ ही जो यहां का एक दिल्ली विकास प्राधिकरण है, इन दोनों की रकम को जोड़ दें जो कि यहां के विकास के लिये

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जो रकम निरत की गयी है, विकास प्राधिकरण की योजना 208 करोड़ रुपये को है और ग्राप को ताज्जवहोगा कि इस 45 वर्ग मील के विकास के लिए इस प्रकार करीव 358 करोड़ इपया रखा गया है और 1 लाख 80 हजार वर्गमील के इलाके के लिए 413 करोड रुपवा रखा गवा है। यह आरप की दृष्टि कासन्तृलन है। मैं इस चीज को इस वास्ते कह रहा हं कि जब तक बजट वना ने के बारे में हमारी बुनियादी नीति, हमारा दिमाग नहीं वदलता तव तक कुछ नहीं हो सकता । यह जिता संकल्प हैं वतने हैं, ईमानदारी से ग्राप ग्रपते गिरहवान में मृंह डाल कर देखें, ग्रगर श्राप नार्थ ब्लाक के किसी बड़े श्रफसर से पुर्के तो वह यही कड़ेगा कि यह सब लोगों को बनाों के लिए बढ़ा कर संकल्प वो रहने हैं। ग्राज तक कोई भी बजट किसी भी साल का, जब से बजट वनाको परस्परा शुरू हुई है, उस का कोई भी मंद्रका यथार्थ के साथ मेल नहीं खाता ग्रीर किसी साल के ग्राखिर में ग्रगर ग्राप मिला कर देखें कि जो उस के मंस्वे हैं श्रीर जो काम हन्ना है उन में कितनी संगति है या उस से कितनी उपलब्धि हुई है तो इस बात को पकड़ा जा सक्ता है। जा बजट पास हो जाना है, विभागीय सीगे से सीगा मिला कर बजट पास दोना है ग्रीर इस तरह से सारा वजट पाम होते के बाद मदन उस पर महर लगा देता है, और उस के बाद किर अगर कोई विमाग अरो मंस्वों को प्राकरने की कोशिश करता है तो उसके बाद फिर उसे विल मंत्रालय पाम जाना पड़ना है। क्यों जाना पड़ता है। मैं। इस बात को जानने की कोणिण की, तो मेरो जो सुचना है उस के लिहाज से जो वजट बनायाजाता है वह सब कालातिक दोता है और श्रांकडे कहना वर्षण, कुछ लोगों को लुभारे के लिहाज

से बनाये जाते हैं। यथाएं उस से अलग होता है और इस वास्ते जरूरी होता है कि जो मंकल्प यहां पाम हो जाये, जिस जिस विभाग का, वह फिर दुबारा विक्त मंत्री या वजीरे खजाना के ग्रहलकारों के बीच में जाये श्रीर उन की कदमबोशी करे इस लिए कि कुछ मिल जाये।

मैं जो कहना चाहता है कि क्या ऐका कछ। नहीं हो सकता है यदि बजट पास हो जाता है मान लोजिए, हम लोगमार्च के महीने में बजट पास करते हैं , अप्रेल और मई का महीना लगा देना चाहिए योजनाए बनाने में भ्रौर इन दो महीने के ग्रन्दर पूरे संकल्प जो पास हुए हैं उनकी योजनाऐ वनायें। ग्रयर वित्त मंत्रालय उन योजनाम्रॉ कं जुन के महोने तक सेंगन नहीं देता है या हरी झडी नहीं देता तो उसके बाद वह भी ग्रंपने ग्राप में खुद मख्त-यार होंगे। बजट का प्रावधान वे स्वयं करें। होता यह है कि तीन महीने वजट पास होने के बाद लग जायेंगे। जुलाई ग्रगस्त के बाद वित्त विभाग के पास, चुकि तीन चार महीने वह निकाल देंगे और जब अपसली काम करने का मोका होता है तब जाकर, भ्रापको ताज्ज्व होगा कि हड़ उड़े मजती है कि कैसे संकल्पों को पूराकरें। जो बजट पर ग्रमल भी हो रहा है उसका ग्राखिरी भीर भ्रंतिम फायदा उसी वर्गको मिलता है जो वर्गकंडली मारकर दामों पर बैठा हुन्ना है। यह पहला मौका है कोशिश की गई है कि सड़कों से हटाकर देहातों की धल पर । सड़क पर हम चलें लेकिन एक मिमाल मैं देता उं। हमने सम्बाक् पर छूट दो है। गरोब ग्रादमो तम्बातू खाता है। 124 करोड़ रुखा तम्बाक् में ऐक्साइज इयूटी कय करते हमा राहत दिलाना चाहते हैं। मुझे शक है कि क्या 124 करोड़ रुखातम्बाकुखाने वालीं को मिलेगा या नहीं। मान ल जिए तम्बाखू में ग्राप ने छूट दी, तम्बाक् की खेती कितने ग्रादमी करते हैं? 10—11 लाख करते हैं। 124 करोड़ रुपये की छुट ग्रापने तस्त्राकृ ∜ दूसरे साधनों से तैयारः

[बी लाडली मोहत निगम] हुए माल, बीड़ी या दूसरी चीजों को जो सबसे गरीव ग्रादमी इसे इस्तेमाल करता है। इसका कितना महत्व है। लोग सांइस से चन्द्रमा पर पहंचने में सफल हो चुके हैं, लेकिन कोई मशीन ऐसी नहीं बनो जो बीड़ी बना सके। हिन्दूस्तान में यह बैलगाड़ियों के बाद सबसे ज्यादा लोगों को रोजगार देती है रोज-गार पाने वाले बीड़ी उद्योग में करीब करीब चार करोड़ हैं। न इसते मतद्रों को फायदाहोगा; न बीड़ी का जो उपयोग करता है उसको होगा । मैं चाहता हं कि हमारे वित्त मंत्री जी ने संकल्प में कहा है कि करीब 119 करोड़ रुपए की ग्रामदनी तम्बाक की बनी हुई चीजों से होगी जिसमें हक के का तम्बाकू ज्ड़ा हुआ, है जो 134 करोड़ रुपया कम होगा , उसमें से 119 करोड़ रुपया ग्राजाएगा,ले किन जो 5 करोड़ रुपये हिन्दुस्तान के खजाने को चोट लगी वह किसको मिलेगी । हिन्दुस्तान के तम्बाकू के ब्यापार में 80-85 घर ने हैं 5 करोड़ का फायदा उन्हीं विचोलियों को होता है, चाहे रघुनाथ रेड्डी रखिए, रघनमिया रखिए,

इसो के साथ मुझे खुशो होती है यदि इस संकल्प के साथ कुछ उसमें भ्रसमानता दूर करने को कोशिश ग्राप करते। इस बारे में जो बीज बोया है , फल शायद उसका दो तीन वर्षों में मिले । पता नहीं वहो रफ्तार यहेगो कि नहीं। संकल्पों के लिए जो हमने प्रावधान रखा है जैसा कि हमने वित्त कमीशन से कहा, करोब करीब उन्होंने अन्दाजा लगाया है कि छठो पंचवर्षीय योजना में चार हजार करोड़ रुपये राज्य सरकारों को श्रपने स्रांतरिक साधनों को जुटाकर योजनास्रों को सफली भूत करना है। दो बर्ष हो गये। ग्राप उससे दो हजार करोड़ रुपये भी नहीं निकाल पाए। पिछले तीन वर्षी के अन्दर 145 करोड़ रुपये ग्रौर पिछले साल सिर्फ7 6 करोड रुपये राज्य सरकारों ने ग्रपने ब्रांतरिक साधनों से जुटाये हैं

कुछ रिखए उन्हीं को यह मिलने वालाई।

केन्द्र ने देश के विकास को दिष्ट में रखते हुए दो हजार करोड़ रुपये केन्द्र की परियोनाओं की संख्याओं में कटोती करके इकट्टा किया है ताकि राज्यों को वित्तीय साधन मिल सकें। ले किन फिर एक आशंका है। विकास के नाम पर जो कटोती की गई है, तथा यह घाटे की ग्रर्थ-व्यवस्था का वजट चलते चलते जो रुपया रह जायेगा वह कोई महत्वपूर्ण नहीं होगा। उसको पूरा करने में लग जायेगा।

1979-80

अभी इसी मही ने पांच राज्यों ने जब ग्रपने बजटपास किए। इनमें जो मुश्किल से 145 करोड रुपये के साधन जुटाने की बात है। तो मुझे जो ग्राशंका है, जो विकास कार्यों के लिए काम हो सकता है,जिस तरहकी व्यवस्था हम चला रहे हैं, इन क्षेत्रों के जरिए घाटेक बजट की पूर्ती हम नहीं कर सकेंगे। जहां तक टैक्स का सवाल है कि किस पर लगाना है स्रोर किस पर नहीं लगाना है यह बात ग्रलग है। सभी सदस्यों ने कहा है कि हर गरीब ब्रादमी छोटे से ले कर बड़े तक इन टक्सों से पोड़ित होगा ग्रौर में कहता हूं कि इसे होना पड़ेगा ग्रगर हम को कुछ देश में समानता लानी है, बराबरी लानी है। ग्रगर लोगों के जीवन में तबदीली लानी है तो टैक्स भार उठाना पड़ेगा श्रीर मार कर उठाना पड़ेगा। मुझे सिर्फ तक लीफ इस बात परहोती है कि जो कोश्रोपरेटिव सेंक्टर हैं उसको नंही छेडा गया। ग्राप ऐसी कोई व्यवस्थाक्यों नहीं करते कि देश में वह ग्रादमी जो इनकम टैक्स को किसी तरह से चोरी करता है उसकी सारी सम्पत्ती ज-त करने का कानून बन जाए। फिर भ्राप देखेंगे कि कहां चोरी होती है। मैग्रीर चीजों पर नहीं जाऊंगा ले किन इतना जरूर कहुंगा कि जो इनकम टैक्स की बकाया रकम है वह वसूल क्यों नहीं होती। ग्रापको इस में कुछ करना चाहिए। मैंइसकी वसूली के लिए एक चीज कहनाचाहता है। हमने अपने घोषणा पत्न में संकल्प लिया है कि हम हिन्दुस्तान से विलासता को दूर करेंगे, बराबरी लायेंगे और कम से कम प्राथमिक शिक्षा सबको देंगे स्रौर पब्लिक स्कूल खत्म करेंगे, पर नहीं

हुए इस के लिए मेरा एक सुझाव है कि हिन्दु-स्तान में पब्लिक स्कूल खत्म नहीं कर पा रहे हैं न सही लेकिन यह संकल्प और मन तोदिखाइये कि हर लड़का जो पब्लिक स्कूल में पड़ता है उसका बाप कितनो उसकी फीस है उसका 50 फोसदो पैसा उसकी शिक्षा के लिए एक तरोके से टैक्स कहिए या लेबी कहिए उस को देना पड़ेगा। इसीं तरह से दूसरी चीजें भो हो सकती हैं।

यह जो स्राधुनिक उनयोग को चीजें हैं जैसे माटर कार या रेकिजरेटर स्नादि, मैं नहीं कहता कि इस्तेमाल न करें, जरूर करं, हम सबको नहीं दे सकते लेकिन इतना तो कर सकते हैं कि जो लोग इस्तेमाल करते हैं उन से उपभोग टैक्स क रूप में कुछ लेना चाहिए। स्नापको ऐसा कानून बनाना चाहिए कि जो ये चीजे इस्तेमाल करे वह उपभोग टैक्स दे।

ग्राजादी के बाद ग्रापको ताज्जब होगा कि हिन्दुस्तान में पहले 300-400 किस्म का कपड़ा बनताथाग्रीर ग्राज 4000 किस्म का कपड़ा बनताहै। शैतान की श्रांतों की तरह हंभारी मांगें, हमारी लालच का दायरा बढ़ता ही जा रहा है। ग्राज इन पर कोई रोक नहीं है ग्रीर कुछ नहीं तो कम से कम इसना तो कर सकते हैं कि 11 रुपए से ऊपर का कपड़ाबाजार में खपल कि लिए ग्राए, तो उस पर 20-25 परसेंट एक्स्ट्रा टेक्स लगाया जाए वह परचेज टेक्स नहीं होगा, सेल्स टेक्स नहीं होगा, उपभोक्ता कर होगा में समझता है कि 300 करोड़ मीटर कपड़ा जो फैशन और विलासिता का बनता है इस पर कुछ टेक्स लगादिया जाए तो 800 – 900 करोड़ रूपया प्राप्त हो सकता है इतने रूपए की पूर्ति हो सकती है यह मैंने एक छोटा सा सुझाव दिया। गांव की बहुत सी चीजें हैं ग्रगर उनकी वात कहने लगूंगा तो बहुत समय लग जाएगा लेकिन एक चीज कह कर मैं खत्म करूंगा कि श्राज एक मन

चाहिए हम सब लोग ग्राम उद्योग की बातें करते हैं क्यों नहीं हम इन उद्योगों को खड़े कर सकते ! एक कुटीर उद्योग का बना हुआ साबुन, हेमामालिनी की तस्बीर के साथ, छापकर विकने वाले लेक्स साबुन के मुकाबले खड़ा हो सकता। हम लोगों के जमाने में नरिगस की तस्बीर छाप कर साबुन को बेचा जाता था लेकिन आज हेमा मालिनी की तस्बीर छाप साबुन बेचा जाता है। गांधी जी की तस्बीर के साथ साबुन को छाप कर बेचना चाहेंगे तो क्या बेच सकेंगे। सवाल यह है कि हम को कहीं न कहीं कुछ नये तरीके से सोचना होगा ग्रीर सोच कर काम गुरू करना होगा।

[The Vice Chairman (Shri Shyam Lai Yadav) in the Chair]

एक छोटा सा सुझाव मैं देना चाहता हूं जिस तरीक से इन्कम टेक्स में खर्चे के बारे में छटदी गई उसमें कुछ ग्रीर चीजें जोड़ दी जाती है, जैसे लाइफ इंश्योरेंस स्कीम है इससे इन्कम टैक्स में रिबेट मिलती है उसी तरह से और भी काम करने चाहिए। एक काम ग्राप कर डालिए कि जो ग्रादमी 2 हजार रुपए कासाल में या अपने सम्पूर्ण खर्च का 1/10 हिस्सा ग्राम उद्योग से या सर-कार द्वारा मान्यता प्राप्त या राज्य सरकार द्वारा चालित दुकानों से सौदा खरीदेगा ग्रीर उसकी रसीद लगा कर ग्रपने इन्कमटैक्स रिटर्न में दें देता है तो उसको रिवेट मिल जानी चाहिए। खाली यह तरीका हो सकता है ग्राम उद्योगद्वारा बनी चीजों की खपत का। नहीं तो हम श्राध्निक उपभोक्ता की खपत की संस्कृति पर रोक नहीं लगा सकते।

उपसभाध्यक्ष महोदय, मैं बहुत श्रदब से कहना चाहता हूं कि टंक्स लगायें और लगाना पड़ेगा इस देश का श्रत्योदय श्रगर हम को करना है। जिन्होंने 30 वर्ष तक मौज-मस्ती मारी है उन पर चोट करनी पड़ेगी। उन पर किसी तरह का शर्म करने का था नादिम होने का सवाल पैदा नहीं होता। मैं यह डंके

1979-30

## [श्री लाडली मोहन निगम]

की चोट पर कहता हूं कि इस देश में दो हजार वर्ष तक भी पुराना हल चला रहे तो कुछ नहीं हो दे बाला है। जब तक उसमें माकूल परि-वर्तन नहीं करते, तब तक टेक्स पर टॅक्स लगते ही चले जायेंगे। हिन्दुस्तान का वह दिमाग जो ट्रेक्टरों के साथ जुड़ा हुआ है उसको हल और ट्रेक्टर के बीच में कोई न कोई रास्ता सोचना होगा, कोई न कोई रास्ता निकालना होगा।

ं इसी तरह से , यह ठीक है कि द्याप गांवों के विकास के बारे में सोच रहे हैं। मैं भी इस बारे में कुछ वातें कहना चाहता था, लेकिन चंकि श्रापकी घंटी फिर बज जाएगो, इसलिए इस संबंध में ज्यादा नहीं कहना चाहता हूं। सिर्फ इतना ही कहना चाहता हूं कि कुछ संकल्प और मन लेकर आप जिस नई दिशाकी तरफ चल रहे हैं या चलने की कोशिश कर रहे हैं, उसके बारे में ग्राप सब संभावनाम्रों को देखें ग्रीर उसके प्रति भ्रापने जो इरादा ग्रीर संकल्प कर रखा है उसके रास्ते में कोई श्रवरोध उत्पन्न न हो जाय, इसका स्राप ध्यान रखें। जहांतक का सवाल 🐇 है, में पैदा होने वाली चीजों के दामों श्रीर कारखनियां दामों में कोई समन्वय नहीं हो पारहाहै। यह कहा जाता है कि चीजों के दाम सिर्फ एक परसेंट या दो परसेंट बढुंगे, लेकिन कहीं कहीं तो चीजों के दाम 10 परसेंट तक बढ़ गये ग्रीर बाजार में चीजों के दाम 30 या 35 परसेंट तक बढ़ गये हैं। **ब्राज लोइस सरकार के उद्योग** मंत्री नेस्त्रयं कहा है कि चीजों के अन्धाधन्ध बढ़ रहे हैं। मैं पूछना चाहता हुं कि इन बातों की जिम्मेदारी किस की है ? हमारे पास तो कोई मशीनरी नहीं है। मशी-नरीतो राष्ट्रपति जीके पास है। उनके नोचे जो लोग बैठे हुए हैं उनके पास सारी मशी-नरी है। उनके सबसे नीचे तो हम लोग बैठते हैं, लेकिन हमारी स्रावाज कौन सुरेगा । शायद

हिन्दुस्तान के प्रजातंत्र में भ्रन्त्योदय ग्रीर गांधीबाद की दिशा में बढ़ने का वह सब से बड़ा दिन होगा जिस दिन संसद् इस देश में सबसे अपर होगी ग्रीर ये नार्थ-साउथ ब्लीक्स उसके दायें -बांये या उसके नीचे होंगे। लेकिन मैं समझ ता हु कि यह एक सपना है, एक कल्पना है। मैं चाहता हूं कि हमारे वित्त मंत्री जिस सपने को साकार रूप में उतारना चाहते हैं उसमें कम से कम वे मिट्टी के तेल की तरफ विशेद ध्यान देने की कृपा करें भ्रौर इस पर लगाये गये टैक्सों को कम करें। मैं विजली केलट्ट्दिलानेकी संभावनाकी, बात नहीं करता। इस संबंध में मुझे एक घटनायाद ग्राती है। मैं चुनाव के सिलसिले में विहार प्रदेश में घूम रहाथा। मैं ने सड़क पर चलते एक ब्रादमी से पूछा कि तुम्हारी जिन्दगी में सबसे बड़ा सपना क्या है ! उपसभापति महोदय, ग्रापको उसकी वात सुन कर ताज्ज्ब होगा । जब हिन्दुस्तान के प्रथम प्रधान मंत्री से पूछा गया कि ग्राप के जीवन में कौन सा सपना है तो इस देश का प्रथ म प्रधान मंत्री कहता है कि मेरा सपना चन्द्रमां पर जाने का है। उसी देश का एक गरीब आदमी 30 वर्षों की ग्राजादी के बाद कहता है कि मेरी जिन्दगी का सपना यह है कि बाबूजी, मेरे द्वार पर एक लालटेन लटक जाय । इस ग्राणविकयगमें जब कि मानव चन्द्रमां पर पहुंच चुका है, हमारे देश का एक इंसान सपना करता है कि उसके दरवाजे पर एक लालटेन लटक जाय । यह जालटैन हमारी प्रगति का प्रतीक है। शायद यही कारण है कि जब एक बंध्वा मजदूर किसी जमींदार के दरवाजे पर जली हुई लालटैन लटकी हुई देखता है तो यह समझता है कि लालंटैन समाज में ऊंचे दर्जे काप्रतीक है। फिर में ने जब उस से कहा कि भाई, अब तो मिटटी के तेल के दाम बढ़ गये हैं तो उसने कहा कि बाबू जी सुना है कि ग्रव मिट्टी के तेल के दाम भी बढ़ गये। हैं , इसलिए ग्रव लालटेन भी नहीं मिल सकती। है। मैंने उस से कहा कि फिर **तुम ग्रब क्या करोगे**?

उसने कहा कि पत्नी से मैं ते घर में कह दिया है कि जब णाम को तुम रोटी बनामा तो मझे उसी दक्त खाने के लिए ब्ला लिया करो ताकि चुल्हें की रोणनी में में खाना खा सक्। उसके बाद बच्चे भी सो ज यगे अंदर मैं भी सो जाऊंगा। श्रीर रोगनी की मझे जरूरत नहीं है। सबह फिर यही मेहनत और गरवत की जिन्दगी तर हो जाती है। यह एक पक्ष है जिनकी सरफ ध्यान देने की जरूरत है। इसरी ऋंर हमा गेंदण्टि क्या बन रहें हैं, उनकी तरफ भी ध्यान देने की जरूरत है। जिस साइंटिस्ट ने प्रेणर कुकर इजाद विधा श्रीर उसको इंधन के साथ जोड़ दिया उसको इस देश में पुरस्कृत किया जा सकता है। इस देश के धर्ध-जास्तियों ने प्रेणर कुकर को इंधन के साथ जोड दिया, लेकिन जिल व्यक्ति ने मणन चल्हा बनाया उसकी एफ कोई ध्यान नहीं दिया जाना है। इस देश के अन्दर करोड़ों महिलाओं ी आं में जिल प्रकार से धंए से खराब हो रही है उसको रोकने बाला कोई नह । उसके मंबंध में प्रयास अर्थी में होता है। श्रसली बात हजर यह है कि हमारे देश की यह विडम्बना है कि हम सब का सपना है, न्युयाकं, ग्रांट रास्ता है मास्को का, लेकिन हमारे देश में साधन हैं वर्धा के । इसलिए कोई प्राप्ति नहीं हो पा रही है । आज श्रावण्यकता इस बात की है कि हम रे सपने भी बर्जा के हों, हमारा सोच भी वर्जा का हो ग्रीर हमारे संकला भी वर्धा के हो । सोच. संकल्प और साने का कहीं समावय यह बजट कर पाये, तो सफल मान्मा, इस आकांका के साथ में इसका स्वायत करता है।

Budget (General)

SHRI GHOUSE MOHIUDDIN SHEIKH (Andhra Pradesh): Mr. Vice-Chairman, Sir, I present my compliments to you and thank you warmly for giving me an opportunity to express my views today. I do so with a certain amount of trepidation because I am surrounded on all sides by such stalwarts in the cut and thrust of

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parliamentary debate. I would not have dared t<sub>0</sub> seek this honour had I not felt so acutely about the state of national affairs today. My senior colleagues in the party have already spoken eloquently on the state of drift the Janata Government has so relentlessly led the nation into. I do not want to add to whatever has been said except to >ay that the Janata Party, if it is a party, has demonstrated beyond doubt that power is the greatest comenting force even among such a disparate conglomerate. But that is only in

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So far as the Budget is concerned, Sir, none of the proposals in the Budget for 1979-80 is commendable. The benefit proposed for the farmers will not go to them. The Budget would hit hard the middle class people. It is true that some concessions such as those granted to writers of text.books and to the handloom sector are good. The Budget has also shown some concern for the economic welfare of the farmers. But in order to reduce the cost and make the co-operatives viable, it would have been better if the income-tax cooperatives r.ad been abolished. The working class has been heavily taxed. The taxes on basic things like diesel and kerosene have hit the farmers hard. The increasing shortage of coal and the reduction in the price of gur have ruined village industries, and lakhs of workers have been rendered jobless. Che burden of taxes has been placed entirely on the poor people. During the 32 years of independence end 27 years of planing, we have not been able to raise the standard of living of our countrymen. Millions of our people are living below the poverty-line. They are ill-clad and undernourished. We do not have a food policy. With the exception of the past two or thre years, we have imported 106 million tonnes of wheat at a cost of Rs. 5.000 crores. We have not been able to provide- drinking water to our villages. We have 5,60,000 villages throughout the length and breadth of this country. Sixty-five per cent of our farmers have less than one acre of land and 15 per cent

[Shri Ghouse Mohiuddin Sheikh] of the farmers have more than one acre and les<sub>s</sub> than two acres. Fifty per cent of the income ;s derived from agriculture in our country. But we spend only three per cent, on agriculture. In a short period, Japan has reconstructed its economy t and again in less than 25 years Germany has emerged as great nation. We have not been able to harness the potential of our great country. Lakhs of villages are still without electricity If we could energise pumps, it is possible to raise three or four crops in a year.

Every day 30,000 babies are 'born in our country. There is urgent need for vigorous family planning. I do not know where we will land if the present policy in regard to family planning programmes continues for some time. The present policy appears to  $h'\pm$  more political in nature than in the interest of the country.

There is vast disparity in wealth in our country. Some people own a fleet of cars; they are the owners of properties worth millions of rupees. People are minting money; they invest money in stocks, shares, property, land, insurance, etc. Or the other hand, the vast majority of our countrymen do not have rroney enough to buy food every day.

We talk of equality and socialism only in our speeches and slogans and in the columns of newspapers but do nothing in reality. The majority of our people are illiterate and they have no education.

The expenditure on administration is steadily rising. An attempt has been made in the Budget to lay emphasis on small industries. Bit there does not exist any machinery to check whether the goods are manufactured in the small sector or in big industry. The Budget has left many problems unsolved. It is indeed £ paradox that we are importing coking coal fr^m the USA and other countries while coal is accumulated in large stocks at the pit-heads of our coal mines. 5 P.M. It is surprising that we are importing cement from countries like Cuba while there are enormous limestone deposits in

our country. We are spending crores of rupees on the import of coal and cement. Why cannot we exploit our natural reasources? This will save valuable foreign exchange and generate employment. There is shortage of wagons in our country. There is disparity in income and employment. The Budget provision will not make any impact on the economy of the nation.

The situation in education remains far from satisfactory. Aligarh Muslim University is seethifrg with discontent. This great national centre of education was once renowned for the quality of its teaching and patriotic fervour. There is need to improve the situation in the Aligarh Muslim Universty and restore its past glory. In this connection I would like to quote an Urdu couplet:

#### 'कली का बेसबब सरमाये इस्मत न लुटता चमन वाले ग्रगर तंजीमें गलिस्ताकी खबर रखते'

The Muslim minority has not been dealt with fairly. The Muslims do not have proportional representation in Government services, public undertakings and private industries. The recent disturbances in Aligarh and several other towns of UP, Bihar and MP and various other parts of the country have shown that if there is an overwhelming majority of a particular community it is likely to go mad and no just and fair treatment can be expected in such a situation. The Muslims are in a miserable condition; their economic condition is shattering. This is dangerous for the unity and integrity of the country. There is need to bring the Muslim minority in to the national mainstream of the country and this can be done only by winning the confidence of the Muslims by providing reasonable representa, tion to them in the administration of the country and by raising the economic level of their living. The Muslim representatives in the Cabinet at present are having all the interests except the Muslim interests. They are very particular about retaining their costs and seats. In this connection I would like to quote again an Urdu couplet:

"नजर उनकी जवां उदकी तुम्राजब है कि इस पर भी नजर कुछ और कहती है जांकुछ ग्रीर कहती है"

So far as foreign policy is concerned, the Janata Party was alleged to have shewn, great vision in conducting its foreign policy. Examples of its efforts to improve its relations with our neighbours are often cited. Two incidents in recent days have proved th-2 bankruptcy of the Janata Government. I have in mind the fiasco of th.3 recognition given to the short-lived Bakhtiar Government in Iran and the honourable External Affairs Minister's visit to China. Foreign policy docs not get conducted on the ba.ji^ of goodwill and sentiments. It is based on hard calculations of national interests. And national honour, in my humble submission plays no mean part in it. The honourable External Affairs Minister has e;hown awareness of neither. All his escapades abroad can be explained in terms of two things: playing up his party's nonexistent liberal image, and making people pay dearly for his party's obsession with Hindi. Thj. honourable Minister surely must have impressed the Chinese leadership of his commitment to the language, if not to his country'3 problems with China! Sir by now it is well established that the honourable External Affairs Minister's visit to China was a disaster. What worries me is the manner in which the visit ended. Instead of heading straight to Peking from wherever he was and asking for an explanation from the right quarters a<sub>6</sub> to how a foreign dignitary's visit could be combined with war preparations against his friends, the honourable Minister chose to rush home and start crying hoarse from the comfortable portals of his Parliament. Does it demonstrate courage, I ask? More substantially, it is by now common knowledge that China attacked Teitnam. The situation from all accounts explosive.

Where was the need to time the visit of the External Affairs Minister coinciding such a situation? If the rumours are true that the intelligence and the diplomatic missions of the region had apprised the Ministry of the mobilization of Chinese forces, why was the visit undertaken at all? Is it true that the former Ambassador to Peking, Mr. K. R. Narayanan, had advised against the visit?

The above happenings reveal that there is something seriously wrong with the conduct of India's foreign policy. It is being so conducted as to satisfy the personal whims of a politician. National interests, you would agree with me, Mr. Vice-Chairman, cannot be equated with the grand or otherwise obsessions of individuals. They have to be carefully weighed, and executed with skill and poise. While I am at it, what happened to that proposal to redesign the Policy Planning Department of the Ministry? Everyone knows that the existing set-up has been allowed to degenerate into yet another ineffective bureaucratic cell. Vigorous steps need to be take<sub>n</sub> to breathe s°me life into it. It Ghould be reorganized into a kind of 'brain trust' of the Ministry, with specialists reflecting hard" on evolving short-and-long range policy options. Policy planning should be left to a group of serious scholars, with some inputs from those who actually conduct foreign policy—and not the other way round.

The basic weakness of our foreign policy lies in addition to its *ad hocism* and the simulated spontaneity, in it<sub>s</sub> structural weakness. Let me explain this. The Ministry of External Affairs, "it is well known, is staffed by generalists of all hues and colours The personnel is routinely transferred from one desk to the other and posted abroad not on the basis of their knowledge or expertise of the country or the region concerned but on the hasi<sub>s</sub> of his or her seniority and personal equation with

[Sari Ghouse Mohiiddin Sheikh] the bosses. It is well known, again, that Vienna or any ether European capital is preferred...

THE VICE-CHAIRMAN (SHRI SHYAMLAL YADAV): You leave that point.

**MOHIUDDIN** SHRI **GHOUSE** SHEIKH:...by the mandarins of our foreign service than, fcr instance, the capital<sub>s</sub> of the South East Asian region. Hot spots like Hanoi, I am told, cre dreaded by cur career diplomats. Washington D. C, London and Moscow are, of course, a different story. The point I am making is that the Foreign Ministry is being managed a<sub>5</sub> som<sub>e</sub> kind of a legion icrats rather tl an as a group of dedicated civil servants. Further, on the structural level, there appears to be no indication of the changed character of international relations reflected in the Ministry's composition. A msior part cf international relations today consists of highly technical relations between the nations. Vast resource<sub>s</sub> are being employed by nations tc bring to bear the specialised skills available any-Vi here to address such problems in numerous conferences held throughout the world. I have in rnind those that have been held already on food, population, law of the sea, the new international economic order, and those that are slated to be held on water, transfer of technology, common fund and the integrated commodity programme, to name only a few. The kind of conference diplomacy, and the character of diplomats, required to handle these problems is something beyond the ken of our career diplomats.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): That will do.

SHRI GHOUSE MOHIUDDIN SHEIKH: Only two minutes more.

I am fully aware that the External Affair.:. Ministry does draw upon the available expertise in other Ministries. But that does tot mean that there are no experts :n the universities and other technical institu-

tions spread throughout the country. What I am urging here is the induction cf the expertise from wherever it exists. Sir, I am particularly concerned with the kind of recruitment policy that we have devised for the services in the External Affairs Minis, try. The Indian Foreign Service picks up the bright persons from the list of sunecessful candidates in the IAS and IFS, the examination for both being the same. What this does is that it boosts the ego of these bright young boys, which is already inflated, into something else which is beyond control. They join the Ministry with the conviction that they are the cream of the Indian intelligentsia. They undergo programmes just before their regularisation with a sense of benign tolerance rather than with a sense of humility to learn some-thin.? about the socio-economic or cultural or political conditions of life in these countries which they are going to serve in. These bright boys and girls pick up the bureaucratic mentality and always look forward to theii placements and promotions. I do not know whether the advanced countries have different methods of recruitment and in what manner such methods are superior to ours. But what I am concerned with here is this: We need a drastic change in our policy of recruitment.

1979-80

THE VICE-CHAIRMAN: SHYAM LAL YADAV); That will do

SHRI GHOUSE MOHIUDDIN: SHEIKH: Just as you have an independent foreign policy, you can have a policy on recruitment also and you can have a department staffed with specialists and trained younges-ters who probably have undergone two or three or five years of degree courses in foreign affairs.

THE VICE-CHAIRMAN (SHRI SHYAM LAL. YADAV): That will do

SHRI GHOUSE MOHIUDDIN SHEIKH: Thank you, Mr. Vice-Chairman, for giving me his appor-tunity to speak. Thank you, Sir.

श्री गिव बाद्र झा (बिहार): 1979-80 का बजट त्री इक्शन-प्रोरिएन्टिङ, उत्पादन-मुखी अजट है फीर उत्पादन बढ़ेगा घीर बातें यदि न री हुई, तो समाज का भला ही होगा। इसलिये इस दृष्टिकोण से समर्थन करना जरूरी हो जाता है। लेकिन यह समता-मसी नहीं है , इक्वालीटी-घोरिएन्टिड नहीं है । श्रव कहा गया है कि एक नई दिला दी गई है । मैं खोज रहा या इस बजट में की इसमें कोन री नई दिशा है। जब से मेरे हाय में बजट लगा मैं उसकी खोज में लगा हुन्ना हूं। कहा गया है कि प्रोत्कशन बढाया जाएगा, बढ़ा करके पावर्टी और बनएम्पलाइमेंट, गरीवी धोर बेकारी को खत्म करने की कोणिश की होगी। इसमें कोई शक नहीं कि गरीवी और बेकारी को खत्म करने की भावना से बजट ग्रोत-प्रोत है। लेकिन जो रास्ता बताया गया है, उस पर मोचना पडता है कि कहां तक हम उस मंजिल पर पहुंच पायेंगे।

ग्रव में ग्रापसे सवाल करता हुं कि उत्पादन यदि वेकारी सत्म बढाने जायेगी घीर गरीत्री खत्म हो जाएगी , तो जिस देश में उत्पादन बहुत बढ़ा हुआ है , उस देश में बेकारी नहीं होगी सीर ाराया मा नहीं होगा। उदाहरण के लिए श्रमरीका का उत्पादन,चाहे कृषि हा हो, चार्ट भौद्योगित हो, दसका दहता है। आपका है । इसमें कोई दो मत नहीं हैं। लेकिन क्या वहां बेकारा नहां ? मैं भापसे पूछना चाहता हूं कि क्या वहां गरोबी नहीं है ? उनकी गरीबी की परिभाषा मलबत्ता दूसरी है। हमार समाज से उत्कारदेखं देसरा होते से उनको गरीबी की परिभाषा दुसरी है । लेकिन यह बात निर्विवाद है और वहां भी 26 प्रतिशत सोग गरीबी की रेखा के मीचे रहते हैं। इस सम्बंध नें बहुत सी पुस्तकों हैं, प्रांकडे हैं जो बताते हैं कि उनके यहां बहुत से लोग पावटी रेखा हे नोचे रहते हैं भौरवेकारी भी निविधाद है। इनमें कोई विवाद नहीं है। तो उत्पादन बढारे से गरीबी हट जायेगी **भौर** ग्रमरीका में भी बैकारी हट अधर्मा,

में बार्ते नहीं हैं हो पाउँ। लेकिन इस जानने हैं कि यह बात वहां भी है । इसना म्बान यह है कि ऐसा के नसा वजट हिन्दुस्तान की आजादी के बाद धाया है जिसमें उत्पादन वराने भोरवेशारी हटात की बात नहीं है ? मापखुद बतार्थे, 1947 के बाद जिनके बमट हुए कौन सा बजट है जो बफट घोड़क **छ**। र<sub>्</sub>ग्टेड सहा रहा है और वैकारी को खत्म ं ने करेचर । सबे नहीं कही गयी है सामको याद हे जब कृषि मंत्री रा∹्ञाब थे लो पः **मोरफ्ड कैम्पेन चलाथा**्य व व संभिचना कि खूब उत्पादन की हे हो। यहां ए कि श्रपनी फुलवाडी तथा को लोग उपजा है में सर्गे । फिर उसके बाद सिलसिला चलता रहा स्रोर बीच र्वे झापको तथा स्थित ग्रोन (रेबी-ल्युणन भी पढ़ने को मिला, जो भी या लेकिन पड़ने को मिला। तो कनसा बजट **भाजादी के बाद का है जो प्रोडक्शन धोरि** स्टेड नहीं रहा है श्रीर जिसमें ोकारी की चर्चा नहीं रही । इसलिए जब वेकारी की बाव **भा**ती है तो *ों* मोच रहा था वि उसमें क*न* मी वर्ष चीज है ? यदि अर्थ । एत मैं साप को व ती शुरू से ऐसा । हा गया है -- जो नलासि ज इकान मिक्स स्मिथ छ ए रिकाड के जमाने से 18 वीं सदी से है—यह दृष्टि कल शालहा है कि उत्पादन बढ़ता रहे, धीरे धीरे यह अब खरावियां, बेकारी धंर गरीबी, ये सब खत्म हो जायेगी। के किन हम देखते है कि ये वार्त खरग नहीं हुंई। जब तक समना की बान इसमें नहीं जोड़ी जाती है —सिर्फ प्रोडवजन श्र रि (स्टेंड होने से काम नहीं चलता है, समता भोरि (न्टेंड भी होगा — व जामर । रीवी श्रीर बेकारी खुत्म ह गी ! तो यह जो रहेंटेजों है, मैं सो र रहा था ि इसमें कोनसी नवीनवा है ? लेकिन एक नवीनता मुझे नहीं पिली।

अब आइये जो कराधान की बात है, टैक्गेंभन की बात है। उसमें नवीगता खोज रहा वा कि असमी नई चीज है, प्रिन्सिगल्स आफ टैक्शेंभन जिस की पाने हैं वह मैं खोज रहा था। इसमें जिक है, एल के शाकामेटी की जो सिफा िंड और [श्री शिव चन्द्र झा]

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साथ-साथ डा रेक्ट टैक्सेज कमेटी की सिफा-रिशों काभी उल्लेख ईं ग्रंर कहा गया है की इस की कोशिश की गई है कि उन सिफारिशों के मुताबिक ही कदम उठाए जायेगे, टेक्सेज के बारे में। लेकिन येदो तो भानुमति का पिटारा है, दोनों कमेटि हों की गिरफत में क न-सी ऐसी बात है कर के मामले में यह साफ होना चाहिए। अब तक जो सिद्धांत रहा है वह है। हाउ मच व् वकं ? लेकिन यदि हमें नई दिशा देनों हैं तो हमें करना होगा 'हाऊ यू वर्क' लगाने में हमें यह करना होगा, इतना हो नहीं कि 'हाऊ यू मच गेट'? गतत तारीके से या ब्लाक तरीके से या दुसरे तरो हे से धन इकट्ठा किया गया है पैसे इकटठे किए गर्हैं, समाज का फर्ज हो जाता है कि तमाम को ले लें। यही नहीं कि योड़ा-थोड़ा बल्कि सारा का सारा ले ले। तो ब्रिन्सियल टैक्सेशनकाद्घिकोणभीवदलनाहोगा। एक एक तो मैंने स्ट्रेटेजी है उत्पादन बढाकर गरीबी ग्रार बेकारी कम करना। वह ात हमको जचती नहीं है। दुनिया में यह बात चलाई गई लेकिन ये दोनों स्रभी कायम हैं। तो जब कराधान की, टैक्सेशन की बात माती है तो यह बात माती है- हाऊ मच यू गेट, मगर देखेंगे कि हाऊ यू गोट ?

एक बात ग्रगर कोई नई हैतो वह है कि जो आपका मैनुफेकच र तम्बाकु है, रॉ तम्बाकू है, सन् 1943 से, अंग्रेजी जमाने से ही जो ड्युटी चली बाती रही कांग्रेस सरकार ने उसे नहीं हटाया लेकिन उसको हटाया है इसमें। लेकिन यह तम्बाक् उत्पादन करने वाले कितने लोग है और कौन लीग हैं, यह देखना होगा इसी तरह से हमें मोचना होगा कि उत्पादनबढाने में भी , जो कदम उठाये । गये 🙏 , उन से किन को फायदा होने को है ? एक तो मैंने कहा सिद्धॉन्त की क्षफाई में नहीं देख रहा, भ्रौर जो कदम उठाए गए हैं उत्पादन बढाने के उनतें फायदा किसको है ? ग्राप ने फर्टीलाइजर पर रियायत दी है, पंपिग

सैंट पर दी है , जो डिजिल पर दी है वह ठीक है लेकिन इन **स**ब चिजों को कौन इस्तेमाल करता है। देहात में कितने परसेंट ऐसे लोग हैं हकीकत में कि जो इन चीजों को इस्तेमाल करते हैं ? यह मैं मानता हूं कि फर्टिलाइजर माइन्डेडनेस जिसको कहते हैं वह लोग हो रहे हैं। उसके लिये भावना लोगों में बढ़ रही है। मैं अपनी आंखों से देखता हूं कि वे जानना चाहते हैं कि युरिया किस को कहते हैं, न्यू घेराइटी किस को कहते हैं ग्रौर इस दृष्टि से कुछ लोग सोच रहे हैं ग्रीर इस में कोई दो मत नहीं हैं, छोटे से छोटे लोग भी इस दष्टि से सोच रहे हैं लेकिन हकीकत में उस को इस्ते-माल करने वाले कितने लोग हैं ? यह रियायत जो दी जा रही हैं उन से कितने लोगों को फायदा होगा । वे उत्पादन बढ़ायेगी कितना ? उत्पादन बढ सकता है इस तरीके से भी, लेकिन ह फायदा कितने लोगों को होगा? साल्वे जी ने कहा कि यह फायदा 4 परसेंट लोगों को होगा । मैं कहता हं कि 5 परसेंट लोगों को यह फायदा होगा। हमारी महिला सदस्या ने कहा कि 5 बाख लोगों को फायदा होगा 7 करोड़ लोगों में से। उन दोनों की वालों में दम है और अगर उसे हम 5 परसेंट नहीं 10 परसेंट भी रख लें थोडी देर के लिये, तो मैं ग्राप को फिर पंडित जवाहरलाल नेहरु जी की एक बात याद दिलाना चाहता हं। एक पंडित जी ने ग्रांकडे देने वालों के बीच में बैठेडाये ग्रीर पंडितजो को खुश करने के लिये वे उहत तरह के श्रांकड़े बता र ३ थे कि उन के भ्रनुसार इतनी तरक्की हो यही है, इतना रेट ग्राफ ग्रोथ बढ़ रहा है। लेकिन उस सब बात को सुन कर पंडित जी ने कंक्लूड किया धीर कहा कि इन ग्रांकड़ों का कोई मतलब नहीं होताजन कि देश में एक भी भूखाइंसान है तब तक इन आंकड़ों का कौई म नव नहीं निकलता। तो ग्रांकड़ों के झमेले में हम न जायें, लेकिन थोपी देर के लिये जाते भी हैं पो इस से कुल दस परसेंट को फायदा होगा। 90 परसेंट का क्या होगा। मेरा

भी खेती से थोड़ा बहुत संबंध है। मेरी खेती होती है हड्प्या श्रीर मोहनजोदड़ों के तरीके से। मेरे इलाके में केवल एक ग्रादमी के यहां पंपिंग सेट की सुविधा है क्योंकि उस का खेत कुछ ज्यादा है। उस की ग्रावाज श्राती है तो पता चलता है कि वहां पंप चल रहा है। लेकिन बाकी सब छोटे काश्तकार हैं, माजिनल खेतिहर हैं। तो ऐसे 70 प्रतिशत लोग हैं, 80 न भी कहिये, 70 प्रतिशत तो हैं ही, तो 70 फीसदी लोगों को फायदा नहीं पहुंचने वाला है। यह महदूद होगा केवल 5 या 10 परसेंट तक ही। तम्बाकु की बात मैंने कही । तंत्राकु कीन उपजाता है । बाजार में बेचने के ख्याल से तम्बाकू कौन उपजाता हैं, जिनकी बड़ी खेती होती हैं वही लोग। वहां ग्रन्न की बात खत्म हो जाती है। ग्रीर वहीं लोग इस में भ्राते हैं। तो यह फायदा भी उन लोगों को जायगा।

PROF: N. G. RANGA: No, No, absurd.

भी शिवचन्द्र झा: हमारे यहां बाडी श्रीर झाड़ी जैसे लोग ब्रालु बोते हैं उसी तरह से ब्रपने खाने के लिये या शौक के लिये लोग त बाक बो लेते हैं। लेकिन बाजार में बेचने के लिये या कर्माशयल ग्राधार पर व्यापारिक **प्राधार प**र उसे पैदा करने वाले बहुत थोड़े लोग हैं। तो इस का फायदा कुछ ही लोगों को होगा। तो यह रियायत बहुत थोड़े लोगों तक महदूद रहेगे। इसी तरह से उद्योग की बात है। अब मैं एक वात और कहना चाहता हं। लोक सभा में जब डिवेट मुरू हुई तो मंत्री जी ने कुछ रियायतें एनाउन्स कीं। बहु एक ग्रन्छी वात है। विस्कुट पर रियायत दी । चिल्ड्रेन इयर है, लोगों ने हल्ला किया भौर इस लिये उन्होंने उस पर रियायत दी। किरोसीन पर जो कुछ भ्राप लगा रहे हैं इसको भी ग्राप हटा दें। श्री लाडली मोहन निगम जी भीर मोहन्ती जी ने ठीक ही कहा कि देहात के लोगों की भलाई चाहते हैं तो जिनके दरवाजे परबीये भी नहीं जलते हैं इससे उनको श्रीर श्रधिक धक्का लगा है। जो चिराग जलता है उसको गुल न होने दें। श्रापने सब चीजों के लिए एनाउंस किया, यह भी श्राप घोषणा कर दें कि किरोसीन पर इ्यूटी हटा दी।

दूसरा एनाऊं समेंट आप दियासलाई, प्रैचेज का भी करें। देहात के लाग इसे जलाते हैं। आपने कहा है कि मैंकेना इड और नान मैंकेनाइड । इससे हमको कोई सेंस नहीं मालूम हो रहा है। कितना इससे आपको मिलने जा रहा है। 8 करोड़ की रेवेन्य आप दियासलाई से बढ़ाकर ले रहे हैं। आपको 8 करोड़ मिल जायें में यदि आप दूसरी चीजां पर बढ़ा दें। न्यू स्टाइल आफ लाइफ पर बढ़ा दें। एयर कंडी जनर, रेफिजरेटर पर 105 से 125 किया, 150 कर दें, 170 कर दें, 200 कर दें। होटल पर आप लगा रहे हैं तो उस को डबुल कर दीजिए, द्रिपुल कर दीजिए, कोई एतराज नहीं होगा।

सिगरेट पर भ्रापने लगाया है, ठी ६ है। सिगरेट पीना नेस्टी हैबिट है। जार्ज बर्नाइ शाने कहा कि वह कोई भ्रच्छा काम नहीं है। इसलिए उस पर 60 करोड़ के बजाए भ्रोट लगा दी जिए, 68 करोड़ था जाएगा। तो दियासलाई जिसको भ्राम जनता इस्तेमाल करती है, 8 करोड़ का बोझ उन पर बहुत बड़ा है। उस को भ्राप हटा दें। इसी प्रकार किरोसीन पर कम करने की घोषणा मंत्री महोदय यहां पर करें।

उपसमाध्यक्ष (श्री श्यामलाल यादव): ग्रव समाप्त करिये। समय बहुत कम है।

श्री शिव चन्द्र झा: अभी गमाप्त कर रहा हूं। श्रीमन्, घाटे की ग्रथं-व्यवस्था का कहा गथा कि इससे दाम नहीं बड़ेंगे। उस्मीद की जाती है कि फारेन रिजब्सं ग्रीर उत्पादन बढ़ने से दाम नहीं बड़ेंगे। इस से ऊपर लेबुल पर दाम नहीं जाएंगे तो बड़ी ग्रच्छी बात है। हम नहीं

(अा शिव च द्र झा) चाहते हैं कि दाम बढ़ें, लेकिन जो तजुर्बा रहा है, शाक्सफोर्ड के एक प्रोफेसर ने प्रथम विश्व यद्ध के बाद जब बाजार में स्टर्सिंग का दाम घट गया तो उस हे ब्रिटिश सरकार पर मुकदमा कर दिया कि इस सरकार ने हमारी मुद्रा की पाकेटमारी कर दी-इन्फ्लेशनरी ट्रेंड बढ़ा कर उस । ब्रिटिश सरकार पर मुकदमा कर दिया । कल या परसों अग्रवाल जी ने भी यहां जवाब दिया कि 1 रुपये की कीमत 28 पंसे रह गई है। तो यह दाम बढने वा हमें तजब, है। उत्पादन साढे तीन परसेंट हो रहा है म्राजादी के बाद और मुद्रा की ता ाद 14-15 परसेंट बढ़ रहो है। दोनों का संत्लन होना चाहिए। ये दोनों घोड़े एक माथ दौड़ी वाले हैं। संभावना इसकी अवश्य है जि ाम बढेंगे। वही पराना तरीका जो बापका है यह ठीक नहीं है। यदि यही काम करते तो बेकारी को हटाने के लिए के लिए एवः कैश श्रीग्राम निकालते हरब्जा तमें एक हजार ब्रादिमयों को बहाल करते तो बेधारी दूर होती। 50 लाख से ज्यादा लोग इंप्लाए हो जाते। 4 हमारे यहां 5004 ब्लाक्स हैं जिनमें 50 लाख लोग इंप्लाए हो जायेंगे। तो बेकारी की समस्या अवश्य हल हो जाएगी।

इसो लिए मैं देख रहा हूं कि सब मिलाकर उत्पादन बढ़ाने के लिए यह बजट है और उत्पादन जैना ि मैंने कहा बढ़ रहा है, उससे फायदा भी है। इसो लिए मैं इस वजट का समर्थन करता है।

THE VICE-CHAIRMAN SHYAM LAL YADAV I: I may request the hon. Members. There are three more speakers and the Fi'nance Minister will be called upon to reply at 6 P.M. We have thirty minutes left and therefore, the hon. Members will not ta < e more than ten minutes. I request Warjri to speak.

**ALEXANDER** WARJRI (Meghal&ya): Mr. Vice-Chairman, Sir, first of all, I would like to thank you for giving me a chance to speak on this Budget. 1 do not

want to comment like others on the character of this Budget. Enough has been said against this Budget even by Members of the ruling party. While supporting the Budget, also said so many things against it. agree, cent per cent, with those call who anti-people it an Budget. I would anti-people is not only an Budget, but it is also anti-child Though this year we are celebrating the Year of the Child, yet. I do not know how the child can be happy. seen writings everywhere. •'H^ppy child Nations pride" But how can our children be happy when there are so many taxes, even on small pleasures like chocolates, chewing gum and other things? Taxes have been heavily imposed on them. As has been stated by previous speakers, the Finance Minister has announced in the Lok Sabha some concession on this. But it shows that no matter whom it affects, this heavy taxation will have its effects. Even baby food did not escape the clutches of the Finance Minister. Are we really celebrating the Year of the Child? wonder how

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Sir, I come from North-East India and, at you know, North-East India is joined to the rest of India only by a small bottleneck. Now the railway treight has been increased and the price of petrol has also been increased. .Most of the States in North-East India—there are six States-can be reached only by mo-tor cars, by trucks and so on and this Budget proposal of heavy taxes, especially on petrol and the increase in railway freight, will hit hard the people of North-East India. It seems that a time will come when the people of North-East India will no longer be able to utilise the goods produced on this side of India. Enough has b< en said by Members on

Now, I would like to point out certain things which concern Stale which I represent. They call for the special and immediate attention of the Central Government. I wish to express only two things since

the time is short, in relation to which Central Government, especially, is responsible. First of all. I wou'Jd like to draw the attention of the Min istry of Civil Aviation to the worth less expenditure which they have in curred. Crores of rupees had been spent on the construction of an Shillong, aerodrome, an air-field near capital of Meghalaya. The field has been completed and there were air services for a few months. But suddenly, for what reason I do not know, the air services stopped. It is nearly three years now. I do not know why this has been done. May I know from the Minister in charge of Civil Aviation why the air services from Umroi airfield, near Shillong, have not been resumed? If the airfield has been defective, does it take more than three years for the Government or for the authorities concerned to repair it? If there are defects, why are they not bring removed? When I visited the air-field I found it like a desolate playground; there was nobody. So much money has been spew: on the construction of this airfield. Is it going to be abondoned? I would like to know it from the Minister in chaige of the Civil Aviation.

The other important matter pertaining to the Civil Aviation Ministry is about providing employment to our people. There are only two persons employed as pilots in the Indian Airlines, who are from the North Eastern region comprising of s^ven States. Quite a number of younj; 'boys who have diplomas and who are qualified, are available, but they are not employed. I would like to know from the Civil Aviation Minister why this partial treatment is imparted to our people, especially when only two of them have been employed m the Indian Airlines as pilots. The other thing to which I would like to make a reference is about construction of Jink roads along the Indo.Bangladesh border of Meghalaya State. This is entirely the responsibility of the Central Government. These strategic

roads important from defence point

of view and also important in the sense, to prevent infiltration about which we are talking so much, practically daily. Questions have been raised in this House and in the Lok Sabha. In spite of constant re-rufiders from the State Government form the construction of the link roads, nothing is being done. Some roads have been built aiong the border but there are no linking roads. As I have said, Die State Government has reminded the Central Government constantly on this, but the Central Government has not done anything as vet. The Border Task Force which is supposed to be doing the work is practically lying idle and doing nothing These roads are not only strategic from defence point of view, but they will also help to solve the problems of the people of the border area. These people who are the guardians of our border, have been reduced to extreme poverty because there is no more trade with Bangladesh. These people were chiefly agricultural people. Eut they have ceased to produce anything because they cannot sell those things due to the closure of the traditional border markets. I appeal to the Government to give better and special attention to the problems of these people, and reallocate some amounts to help these people living in the border areas. I request also that till the border roads are linked up, the Minister of Commerce should try to approach the Bangadesh Government for reopening of the traditional border markets on the barter system, on the head load system, on the exchange system, as used to be done before Bangladesh came into existence.

I, therefore, request the Government to pay special attention to the needs of these people. Thank you.

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश ।: उपसभाव्यक्ष महोदय, मैं ऊचे सिद्धान्तों की ग्रोर न जा कर के, इस समय यह बजट क्या है ग्रीर इसका क्या ग्रसर साधारण नागरिकों के ऊपर है, इस दृष्टि से निवेदन करना चाहता है। यह बजट चाहे जो कुछ हो पर यह [श्री नागेश्वर प्रसाद बाही]
समाजवादी बजट नहीं है। इसमे से चाहे
जो कुछ भी निकलता हो लेकिन यह सफाई
के साथ कहा जा सकता है कि इसमें समानता
भीर समाजवाद की कोई भी बू, कोई भी महक
नहीं है।

श्री कल्पनाथ राघ (उत्तर प्रदेश): सही बात है।

श्री नागेश्वर प्रशाद शाही : उपसभाध्यक महोदय,मुझे दु:ख के साथ कहना पड़ता है कि इतनी बड़ी सरकार के लोग स्रोर उसकी सारी मशीनरो ने 28 फरवरी की जब यह वजट पेश किया तो इसकी उन्होंने कल्पना भी नहीं की कि इसका क्या ग्रसर होगा। छोटी ग्रकल का ब्रादमी भी कुछ प्रीक शंश लेता कि ऐसा न हो कि इस बजट के एनाउन्समेंट के साथ बाजारों से जीवनोपयोगी चीजें गायब हो जायें, चोजों को कीमतें ग्रासमान की ग्रोर दौड़ जायं । हमारे फाइनेंस सेकेटरी बड़ें ऊंचे सेकेटरी हैं, हमारे फाइनेंस मिनिस्टर भी बड़े एक्सपीरियेंस्ड मिनिस्टर हैं। लेकिन क्या उनके मस्तिष्क में यह बात नहीं ग्राई कि ऐसे प्रीकाशंश लिये जायें ताकि जिस दिन यह बजट पेश हो, उस दिन से नागरिकों के सामने ऐसा संकट उपस्थित न हो कि बाजार से सारा सामान गायब हो जाय, वाजार में सामानों के दाम दुगुने ग्रौर तिगुने हो जायं। उनकी सारी मशीनरी मौजूद थी, उनका सप्लाई एंड डिस्ट्रीब्यूशन डिपार्टमेंट मौजूद था, उनके इन्सपेक्टर्स मौजूद थे, शहरों में उनके श्रधि-कारियों ग्रौर कर्मचारियों की पूरी सेना मौजूद थी, वे उनको ग्रलटं कर सकते थे कि तुम्हें यह देखना होगा कि चीजों के दाम न बढ़ने पायें। श्रीमन्, पता नहीं कि श्रधिकारियों ने इन्हें बताया या नहीं बताया कि वजट पेश होने से पहले ही 28 फरवरी के सुबह से ही पेट्रोल पम्प पर पेट्रोल की बिकी बन्द हो गई थी।

एक माननीय सदस्य : पेश होने से पहले ही?

श्री नागेश्वर प्रसाद शाही ः पम्पों पर पेट्रोल की विक्री बन्द हो गई थी। टैंक्सियों, स्कूटरों श्रौर गाड़ियों की लाइनें मीलों तक लग गई। पम्पों के ग्रन्दर पैट्रोल मौजूटथापर वहांकेमालिकतालाबन्द करके गायब हो गये। तो यह व्यवस्था इन लोगों की है जो कि ग्रपने को सक्षम ग्रीर योग्य व्यक्ति कहते हैं। हम लोग तो बहुत साघारण कार्यकर्त्ता हैं, हम लोगों को इतनी बुद्धि नहीं हो सकती। मगर जो बडे सक्षम श्रीर योग्य ग्रपने को कहते है उनकी व्यवस्था यह है। जो दिल्ली में बैठते हैं, ग्रफसर हों या मिनिस्टर हों, ऊंची तनख्वा लेते हैं, ऊंचे बंगलों में रहते हैं और सरकारी गाड़ियों का इस्तेमाल करते हैं, सरकारी स्टेनो**ग्राफर्स भौर** सरकारी तौर पर सब कुछ करते है स्रौर सारा उपभोग होता है, उन लोगों की यह हालत है ग्रौर जनता के साथ यह व्यवहार होता है।

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श्रीमन्. मैं यह कह सकता हूं कि यह बजट न तो धनी लोगों को इन्सपायर करता है, न गरीव लोगों को इन्सपायर करता है, न मिल मालिकों को इन्सपायर करता है श्रीर न मिल के मजदूरों को इन्सपायर करता है, न यह देहात के लोगों को इन्सपायर करता है ग्रौर न गहर के लोगों को इन्सपायर करता है। इसको किसान बजट कहा जाता है लेकिन मिल-मालिकों के श्रखबारों ने, पूंजीपतियों के ग्रखबारों ने इसको कहीं छाप दिया कि किसान बजट है तो हमारे वित्त मत्नी जी हिलते नजर ग्राएग्रौर उन्होंने झट से जो थोड़ी डीजल पर रियायत ग्रनाऊंस की थी उसको विदड़ा कर लिया। लाइट डीजल जिससे कि किसान का पानी का पम्प चलता है और ट्रैक्टर चलता है उन पर जो रियायत दी थी उसको झट से विदड़ा कर लिया।

एक माननीय सदस्य : ट्रैक्टर में कहां इस्तेमाल होता है ?

श्री नागेश्वर प्रसाद शाही : छोटे-छोटे ट्रैक्टर्स ग्रीर टिलर्स में इस्तेमाल होता है। तो हमारे वित्त मंत्री जी ने इस रियायत को वापिम ले लिया। फर्टिलाइजर पर क्या रिपायत दी है। तीन चार सात पहले जब बाव जगजीवन राम कृषि मंत्री थे उन्होंने खाद का दाम तीन चार गुना बढ़ा दिया था। उम ममय हम लोगों ने कहा कि ऐसा न करो लेकिन उन्होंने सीधे सीधे रुगुना कर दिया ग्रीर कहा कि इसका कोई ग्रमर नहीं पडेगा। कियान इस हा उपयोग करेगा। उनके ग्रधि-कारी जो बड़े काविला है उन्होंने यह राय दी थो। लेकिन तीन महीने के बाद जब खाद का विकी बंद हो गई, गोदाम में खाद भरा गना तो वही मंत्री ग्रीर वही ग्रधिकारी इस ततीजे पर पहुंचे कि दाम घटास्रों बरता िकेगा नहीं। उस समय तो खाद का दाम द्ग्ना कर दिया था ग्रीर ग्रव रियायत क्या दी है सिर्फ पांच रूपये प्रति क्विंटल । ऊंट के मृह में जीरा। कीन सो रियायत की गई है? सदन में तो करते हो कि किसान बजट है, किसान का कौत सा बड़ा फाबदा इससे हुम्रा ? रियायत तो सिर्फ पांच रूपये प्रति क्विंटल दिया है, इमिलए मैं उसको किसान बजट मानने के निए नै तर नहीं हैं।

श्रा एल० ग्रार० नायकः कुलक वजट है।

श्री नागेश्वर प्रसाद शाही: यह लोग जो हुलक है उनको कुलक का मेनिया है। यह दिमाग से गुलाम है। अपने दिमाग किसी व्यक्ति को वेच चुके हैं (Interruptions) इस लिए उनके दिमाग . . . (Interruptions)

एक माननीय सदस्यः यह भी बीच में श्रागए हैं।

उस्तभाषाक्ष (श्रो दशम लाल यादव) : णाही जी, आप अपने विशय पर रहिये ।

श्राः नागेश्वर प्रशाद शाहो : प्राप इनको कन्द्रोल कीजिए ।

उपसमाध्यक (श्री श्याम लाल पादव): उनको अपनी बात कहने दीजिए।

श्री नागेश्वर प्रसाद शाही : तो इसको ग्रगर हाफ हार्टेड किसान वजट की संज्ञा देना चाहें तो दे सकते है लेकिन किसान वजट नहीं है श्रीमन, मैं कह रहा था 28 फरवरी की वात । जो रियायत इन्होंने स्रव दी हैं. जो के. मत खुदरा माल की वढ़ गई उसको दुकान-दार किसी भी तरह से घटाने के लिए तैयार नहीं है। 'हिले जो टैक्स स्रनाऊंस किये गये उनके स्राधार पर बाजार में खुदरा माल की कीमत बढ़ गई श्रीर सब दुकानदार एक पैसा भी घटाने के लिए तैयार नहीं है। श्रीर न ही घटा रहा है। इस इतनी बड़ी मूर्खता का क्या इलाज है. यह स्राप ही बता सकते हैं।

(Interruptions)

श्री प्रभु सिंह (हरियाणा) : तसल्ली से सुनिये, काम की बात है।

श्री नागेश्वर प्रसाद शाहो : मैं दूसरी वात यह कहना चाहता हूं चूंकि इन्कम टैक्स वाले हमारे मंत्री वैठे हैं. वड़े मंत्री नहीं हैं. कि इस सरकार ने वायदा किया था कि 10,000 की इन्कम को फी आफ टैक्स कर देंगे। पिछले साल किया मगर उसमें ग्रलगनी क्या लगा दी कि जिन की तनख्वाह 10001 होती उनको ग्राठ हजार से टैक्स देना पड़ेगा। वड़ी भारी ग्रीर वारिक बुद्धि से वित्त विभाग के ग्रधकारियों ने काम किया ... (Interruptions)

उपसमाध्यक्ष (श्री श्याम लाल पावव) : अब ग्राप समाप्त करिये, 10 मिनट दिये हैं।

श्री नागेश्वर प्रसाद शाहो : श्रीमन् पांच मिनट हए हैं अभी तो मैंने शुरू किया है।

उपसमाध्यक्ष (श्री श्याम लाल यावव): मैं ग्रापसे अनुरोध करूंगा कि पहले से चूंकि तय हो चुका है और समय नहीं है इसलिए श्राप कृपया एक मिनट में समाप्त कीजिए।

श्री नागेश्वर प्रसाद शाही: ग्राप ग्रपनी पोथी में देखिए, 15 मिनट हैं ।

मैं कह रहा था कि नीचे टैक्स लगाने का मतलब यह होता है कि उसकी बसूली में, लेबी में जितना खर्च होता है उत्तना भी नहीं खाता है। इसलिए मैं मंत्री महोदय से कहूंगा कि उस 10,000 रुपये के एग्जेम्प्शन को ईमानदारी से एक्जीक्यूट करें और सबको 10 हजार तक की छूट दें। मैं तो यह कहूंगा कि श्ची न गेर<sub>ा</sub>र प्रसाद शाह<sub>ी</sub>

ग्राज जिस हिसाब से रुपये का दाम घटा हैं भीर रुपये की कीमत 20 पैसे हो गयी है तो उस हिसाब से 12 हजार रुपये तक के एग्जेम्प्शन की लिमिट होनी चाहिए थी . . .

(Interruptions)

उनसभाष्यक्ष (श्री श्याम लाज पादव) : ग्रब समाप्त करिये ग्रीर ग्रपना ग्रासन ग्रहण कीजिए।

श्रा नागेश्वर प्रसाद शाहो : जरा शांत रहें, श्रीमन, मैं पांच मिनट में खत्म कर रहा है।

एक मा नीय सदस्य : बहुत सेंसीबुल बातें बोल रहे हैं।

उपप्रभाष्यक्ष (श्री श्याम लाल धादव) : ठीक है।

श्री नागेश्वर प्रसाद शाही: मिट्टी के तेल के ऊपर टैक्स लगाने वाली सरकार कभी . . .

उपसभाष्यक्ष (श्री इाम लाल गादव) : यह बात हो चुकी है, ग्रंब ग्रंपने प्वाइंट रख दीजिए।

श्रो नागेश्वर प्रभाव शाही । गरीबों की दोस्त नहीं कही जा सकती है। ट्रथ पेस्ट, ट्थ क्या।

उपसभाष्यक्ष (श्री श्याम लाल पादव): श्रव समाप्त करिये, बात साफ हो गयी है ग्रापकी ।

श्री नागेश्वर प्रसाद शाही : मैच वाक्स के ऊपर टैक्स लगा गतथा और किसी पर नहीं टैक्स लगा, शराब पर टैक्स नहीं लगा . . .

(Interruptions)

उपसमाध्यक्ष (श्री स्थाम लाल यादव) : छोड़िये उस विषय को ।

श्री नागेश्वर प्रसाद शाही : प्रोहिवीशन की बात करते हैं मगर गराब पर टैक्स नहीं लगा . . .

उपसभाध्यक्ष (श्री श्याम लाल यादव): ग्रव समाप्त करिये।

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श्री नागेश्वर प्रसाद शाही : समाप्त ही कर रहा है। मगर ग्राखिरी बात सुन लें चुंकि यह बजट का मौका है। ग्रभी ग्रभी हमारे विदेश मंत्री श्री ग्रटल बिहारी वाजपेयी ने एक बयान में कहा है कि श्री कोसीजिन साहब को यहां चीन की निन्दा नहीं करनी चाहिए थी। इनको कैसे ग्रीर कब चीन से मुहब्बत पैदा हो गयी, यह देणवासियों के लिए बड़े आक्वर्य की बात है, उस चीन के प्रति गैदा हो गयी जो आज भी हमारी 20 हजार वर्ग मील भूमि को दबा कर बैठा हुआ है, उस चीन के प्रति जिसने माननीय अटल बिहारी वाजवेयी का यह सम्मान किया कि भ्रपने नि दित करने के बाद वियतनाम पर हमला कर दिया और इसको परवाह नहीं की कि हमारी भृमि पर कौन गैस्ट श्राये हुए हैं। मैं श्रीमन, इस ग्रवसर पर साफ कर देना चाहता हं कि ग्रगर ग्राज कोई भी चीन के साथ हमददीं जाहिर करता है तो वह हिन्दू-स्तानी नहीं है ग्रौर हिन्दुस्तान का दोस्त नहीं है, जब तक चीन हमारे देश की जमीन पर पैर रखे है

उपसभाष्यक्ष (श्री इयाम लाल यादव): ग्रब समाप्त करिये।

श्री नागेश्वर प्रसाद शाही : तब तक चीन के साथ कोई भी हमदर्दी जाहिर करने वाला व्यक्ति चाहे वे माननीय मोरारजी देसाई हों या श्रीमती इंदिश नेहरू गांधी हों, उनको मैं हिन्दुस्तान का दोस्त नहीं मान सकता हं ग्रौर हिन्दस्तानी भी मानने को तैयार नहीं हैं ।

उपसभाध्यक्ष (श्री श्याम लाल पादव): वस समाप्त करिये।

श्री नागेश्वर प्रसाद शाही : श्रीमन्, ग्राप समाप्त करने की बात कहते हैं तो समाप्त कर रहा है। श्रभी हमारे दोस्त ने पेश किया था . . .

श्री नागेश्वर प्रस.द शाही: ग्रपनी बात कर रहा हूं।

उपसमाध्यक्ष (श्री श्याम लाल पादव): कृषया महयोग करिये ।

श्री नागेश्वर प्रसाद शाही : इस देण में ब्राज फिर हिन्दू मुसलमान की बात पैदा हो रही है ब्रौर बड़े जोरों से पैदा हो रही है।

उपसमाध्यक्ष (श्री र ाम लाल यादव) : नया विषय मत छेडिए ।

श्री नागेश्वर प्रसाद शाहो : क्यों पैदा हो रही है ? इस लिए के जाति की बात पैदा की जा रही है । इस देश में जाति की बात पैदा करके इस देश के स्वार्थी नेता केवल अपने व्यक्तिगत स्वार्थ के लिये जाति की बात पैदा कर रहे हैं । अगर जातियों को रिजर्वेशन मिलेगा तो इसे देखने हुए मुगलमानों में भी रिजर्वेशन की बात शुरू कर दी है । इसलिये अगर इस देश को बचाना है, तो जातिवादी नेताओं में बचना है, चाहे वे किसी भी दल के हों । जातिवादी नेता अपने स्वार्थ के लिये देश के हितों का हनन कर रहे हैं ।

उपसमाध्यक्ष (श्री श्राम लाल वादव): ग्रब कृषया ग्रपना ग्रासन ग्रहण करें।

श्री नागेश्वर प्रसाद शाही: प्रापकी ग्राज्ञा है, तो समाप्त कर रहा हूं। लेकिन इस ग्राणा के साथ कि इस बजट में समय रहते संजोधन करके इस्में कुछ समता का पृट लाना चाहिये!

श्री भोला पासवान शास्त्री (बिहार):
मुझे अच्छी तरह याद है जब जनता पार्टी
सत्तारूढ़ हुई थी श्रीर हम कांग्रेस के लोग
इधर चले आये थे तो पहला वजट श्रधिवेशन
था और उस तनावपूर्ण स्थिति में भी कांग्रेस
पार्टी ाया हालत थी ? हमने बड़े ठण्डे

दिमाग से जनता पार्टी के सत्तारूढ होने का स्वागत किया था। देश की जनता ने या यह कहा जाए कि देण के मतदाताओं ने उस पार्टी को इस देश का शासन करने का भार साँपा या सेवा करने का भार सींपा, सेवा तो शासन करने का भाव है । सेवा तो बडी बात है । हमारी पार्टी की ग्रोर से कुछ लोगों को ग्रच्छा नहीं लगा था कि क्यों ऐसा कहा है। लेकिन मैंने कहा था ग्रीर यह रिकार्ड में होगा। वहां श्री ग्राडवाणी जी बैठे हुए थे। वे हमारे सदन के नेता भी हैं और मैंने कहा था कि आप काम करिंगे, विरोधी दल का जो काम होता है, हम लोग ग्रापका सहयोग करेंगे ग्रीर काम होना चाहिये। श्री लाल कृष्ण ग्राडवाणी जी यह नहीं कह सकते हैं कि इस सदन में कम से कम जनता पार्टी की सरकार को सहयोग नहीं मिला है क्योंकि जनता पार्टी की सरकार के लोग इस दल में बहुत कम हैं, भाइनारिटी में हैं । यह तो जाहिर है धौर द्याप जानते हैं कि हम लोग मेजारिटी में थे, कांग्रेस वाले । लेकिन हमने यह कहने का कोई ऐसा मौका नहीं दिया कि ग्रपोजीशन की तरफ़ से जनता पार्टी की सरकार को राज्य सभा में महयोग नहीं मिलता है। यह भ्राप जानते हैं। लेकिन स्राज जो हमारा मानस है, ग्रब मैं सोच रहा हं कि उसकी ग्रव वह नहीं रही, यह मैं सच्चाई के साथ कहता हं। ग्रव जनता पार्टी जनता की मरकार उन बैंचों पर बैठी हुई है, मेजारिटी में है तो रहेंगे, लेकिन जनता रोती है कि हम लोगों ने गलती की ग्रीर हम ग्रापसे कहते हैं कि जनता रोती है, पछताती है कि उन लोगों को वहां भेजा। लेकिन वह जनता की बात छोडिये। जब जनता के बीच जायेंगे. तो फैसला होगा. हम लोग घर में बैठने वाले नहीं हैं।

उपप्रधान मंत्री तथा वित्त मंत्री (श्री चरणसिंह): बिहार में थोड़े दिन पहले हो ही चुका है।

श्री भोला पासवान शास्त्री : श्ररे, श्रभी दो लाइन नहीं बोले । श्राप तो मिनिस्टर हैं श्रीर श्राप उठ गये । श्रापको तो इतमीनान

## [थो भोला पासवान शास्त्री]

से सुनना चाहिये । हमने तो शुरू किया है और भ्राप तिलमिला गये । इतनी बात बर्दाग्त नहीं होगी तो कैसे चलाइएगा । अभी तो अढ़ाई वर्ष बाकी है। जब तंक थिम्पिंग मैजा-6 р.м. रिटी है ग्राप रहिए परन्त हम को कहने भी तो दीजिए । इतनी क्षमता नहीं है तो उस गद्दी पर बैठने के लायक स्राप लोग नहीं हैं. कभी नहीं हैं। क्यों मैं कह रहा हूं। यह नहीं कि मैं उनका दोस्त नहीं हं, वहां जितने मित्र हैं सब के लिए हमारे दिल में व्यक्तिगत स्थान है, रहेगा। लेकिन जब मैं ग्राज देखता हूं। जहां गरीबों को ज़िंदा जला दिया जाता है, बह-बेटियों से बलात्कार किया जाता है, शासन नाम की चीज नहीं है, इस सदन में कई बार चर्चा हो चुकी है, हरिजनों पर जो जो जुल्म होता है । यह बर्दाश्त के बाहर की बात होती है। लाज को भी लाज लगती है। हम लोगों को भी लाज लगती है, क्या यह एडमिनिस्ट्रेशन है ?हम श्रापसे यह कह रहे हैं कि 1977 में ये लोग सत्ता में ब्राए, इन का तीसरा वजट है, दसरा बजट भी हम देख चुके हैं। पहले बजट में कहा गया देखो भई, हम लोग ग्रभी नए-नए ग्राए हैं, जरा सा मौका दो, हम लोगों को मौका मिलेगा तो उसके बाद देखेंगे। ग्रच्छा भाई, हम ने भी मान लिया । पहला बजट ती हो गया, मौका नया-नया था। जब नयी गर्वनंमेंट ने बनाया है तो थोड़ा समय सीखने में तो लगता है। चौधरी चरण सिंह उत्तर प्रदेश में थे, कोई कहीं था, कोई तो मिनिस्टर भी नहीं था। तो पहले-पहल हम्रा है, अनुभव नहीं था, गवर्नमेंट में ग्राने की खुशी थी ग्रीर उमंग थी, लेकिन ग्रव ग्राटा-दाल का भाव मौलम पड रहा है। इसी लिए मैं कह रहा हं कि जिस राज्य में, जिस देश में निहत्थे गरीबीं ग्रीर खास कर म्रादिवासियों पर म्रत्याचार होते हैं, उसकी हालत को कौन नहीं जानता है । चौधरी साहब के दिल में ममता नहीं है, यह मैं नहीं कहता हं जिससे गुलत लेकिन थोथी ममता रहने से क्या होगा ? कुछ

ठोस काम करना पडेगा । प्राइम मिनिस्टर ने कहा है कि मैं तो, ध्रगर हरिजन उद्घार के लिए, गरीबों के लिए, अनुटचेबिलिटी को दूर करने के लिए मर भी जाऊं तो ठीक होगा। तो मर क्यों जाएइगा, उपाय करिएगा, मरने से क्या होगा ? मरने से तो नहीं होगा। ग्रगर सब मर जाएं, सब मिनिस्टर मर जाएं, तो क्या उद्घार हो जाएगा ? यह क्या दलील है? गांधी जी हिन्दू और मुसलमान के नाम पर शहीद हो गए थे, वह अलग चीज है। भ्रापको उपाय निकालना चाहिए । पेट में भुख है तो पेट को खाना मिलना चाहिए, पेट को काट कर तो काम चलने वाला नहीं। तो यह कोई दलील नहीं है। इसी लिए मैं कह रहा हं जो इधर मैंने देखा है भौर सुनने को मिला है। यह हम कहां जा रहे हैं? 1977-78 की रिपोर्ट में श्राप कह रहे हैं, मेजर एट्रासिटीज हुई हैं। चौधरी साहब वित्त मंत्री हैं, उनकी फाइनेंशियल पोजीशन क्या है, उस बात में मैं बाद में ग्रा जाऊंगा, लेकिन जिस देश में गरीबों और खास कर भ्रादिवासियों को शासन में देखने वाला कोई नहीं, उनकी क्या हालत होती है, किस तरह उनके बच्चों पर जुल्म होते हैं, उन के घर जला कर, तबाह कर, उनकी बहु-बेटियों के साथ बलात्कार किया जाता है, पुलिस ताकती रहती है,वह देखती रहती है श्रीर कुछ नहीं कर सकती है—-श्रब लोग कहां जायेंगे ? यह राज्य किस लिए है ? ये किस बात के लिए यहां बैठे हए हैं ? इनको शासन में रहने का कोई हक़ नहीं है। कम से कम हरिजनों के लिए मैं कह सकता हं कि उनके लिए इस राज्य में कोई कानून नहीं है, एडमिनिस्ट्रेशन नाम की कोई चीज नहीं है, माल्म नहीं पड़ता इस देश में शासन है। आख़िर हम लोग भी शासन चलाते थे, हमने भी देखा है. हमसे भयंकर गलतियां भी हुई हैं। लेकिन इस तरह का निराशाजनक वातावरण क्यों है जनता राज में ? क्या ये लोग करते हैं ? हिन्दी में मझे एक कहावत याद आती है:

"गए थे हरि भजन को ग्रोटन लगे कपास" हिन्दी समझने वाले बुझ गए होंगे, श्रंग्रेजी वाले नहीं बझे होंगे । हिन्दुस्तान में 1977-78 साल की घटनास्रों को मैं कहता हं-इनको चैलज करना चाहिए-विहार में 1977 में 681, 1978 में 2,479, ये एट्रासिटीज के केसेज हैं, इसमें रेप है, ग्रामजनी है, वायलेंस है, मर्डर है भी भी छोटी-मोटी चीजों हैं। गुजरात में है: 1977 में 331 श्रीर 1978 में 540, कर्णाटक में 1970 में 59 श्रीर 1978 में 376-यह कर्णाटक भी हमारे देश में है जहां ऐसी बातें होती हैं ...

SHRI L. R. NAIK: I do not think the figure is correct.

श्री भोला पासवान शास्त्री : नहीं है, तो श्राप फिर चैलेन्ज कर दीजिए।

अं चरण सिंह: यह बजट पर बोल रहे

श्री मोला पासवान शास्त्री: ग्राप कह दीजिये गलत बात है। बजट किस के लिए है। कौन बोलता है कि बजट पर बोलिये। किसीने कहा है।

श्री कल्पनाय राघ: चौधरी चरण सिंह कह रहे हैं।

श्री मोला पासवान शास्त्री : तो चौघरी साहब फाइनेंशियल बजट को समझते नहीं हैं। क्यों है यह बजट ? पहले जो ग्रापकी वैक ग्राउन्ड है उसे श्राप देखें । ग्राप क्या करने जा रहे हैं इससे, उसको ग्राप नहीं बचा सकते। यह बर्दाश्त करने की बात नहीं है। इसके पहले ग्राप होम मिनिस्टर थे। हम जो कहते हैं भीर जो फीगर हम देरहे हैं उसको भ्राप चैलेन्ज कर दीजिए । भ्राप इनको गलत

कह दीजियेगा तो हम मान लेंगे ग्रीर लोग भी समझेगे कि मिनिस्टर साहब ने कहा है वह ठीक ही होगा, लेकिन हमको यहां भ्रपनी बात कह लेने दीजिए। यह हमारा वक्त है। कर्नाटक में 1977 में 59 ग्रीर 1978 में 376, केरल में 77 में 233 घीर 78 में 685, उड़ीसा में 77 में 69 ग्रीर 78 में 137, राजस्थान में 77 में 261 श्रीर 78 में 886, उत्तर प्रदेश में 77 में 4974 भीर 78 में 5660 श्रीर महाराष्ट्र में 77 में 570 और 78 में 297 और यह 78 के चार महीनों के फीगर्स हैं, ब्राठ महीनों के ग्रभी नहीं श्रापाये हैं। मैं यह पूछला हूं श्राप से कि श्रापने शासन श्रपने हाथ में लिया है किस लिये, हम मर्यादा की परवाह नहीं करेंगे, श्राप जवाब में कह सकते हैं कि हम जब तक हैं यही होगा । तो हम लोग कुछ नहीं कह सकते । हम लोग तो हरिजनों के बीच में जायगे श्रीर श्रपना काम करेंगे। यह बजट ग्रापका है। ग्राप पूलिस को रख कर हरिजनों को मरवाइये । झाप यही चाहते हैं तो इस बजट में यही होगा। तो यह पोजीशन है देश की । जो हरिजनों की जान की रक्षा नहीं कर सकता, माल तो उनके पाम है ही नहीं, जान के ग्रलावा उस गरीब हरिजन के पास श्रौर है ही क्या, इस बात को क्या श्राप नहीं जानते । धापको समझनी पडेगी यह बात । स्नाप भल नहीं सकते इस बात को । स्नाप भी पब्लिक वर्कर रहे हैं । ऐसा देश जिसमें गरीबों की जान की रक्षा न हो सके उनकी भ्राप तरक्की क्या करेंगे। यह पहली तस्वीर है जिसको मैं घापके सामने रखना चाहता हूं। जो फीगर मैंने दिये हैं उनको भ्राप चैलेन्त्र करें। इस देश में धगर भगला चुनाव हुआ तो मैं इस फंट से 🤊 हता हूं राज्य सभा के कि हिन्दुस्तान का एक एक गरंब हरिजन भीर मादिवासी जनता पार्टी को वोट नहीं देगा । यह समझते है कि एक दफा हम हो गयेतो फिर अपना रास्ता साफ है। यह नहीं होगा। डेम केसी में ऐसा मत समझिये। एक दफा भ्राप हो गये

[श्री मोला पासवःन लास्त्रः] तो दूसरी दफ़ा आपका मंत्रिमंडल बनेगा या नहीं, इसमें जक है ग्रौर यही मौका है ग्रापको सम्हलने का । ग्रभी ग्राधा पीरियड बीता है, आधा बाकी है। यह तो पुराने खिलाडी हैं। नहीं धायेंगे तो उधर से इधर ग्राजार्थेगे। वहक्षमता हैं ऋष में ग्रीर फिर मौका मिला तो इधेर से उधर आ जायेंगे। यह द्यावागमन तो जारी रहेगा. लेकिन जिस पोरियड में आप हैं, जो कुछ स्राप कर रहे हैं, जो बजट स्रापका है, स्राप के जो काम है, लोग इन्हीं को बाद रखेंगे। लोग यह याद रखेंगे कि श्रापन क्या कहा था ग्रौर क्याकियाथा। जब श्राप पावर में थे तो आपकी कैपी वाणा था, कैसे काम थे भीर वाद में आप कैसे बदल गये ग्रगर आपने सहितयते हीं दीं ग्रोर ग्रंगर ग्राप ग्रंपना रवैया दुरुस्त नहीं करने तो गरीबा की हरिजनों की खैर नहीं है। ग्रब चौधरी साहब ने कहा, बकट पर बोलिये। तो यह बजट किस लियं है। सब का हो सकता है लेकिन गरीबों का, बेरोजगारों का यह वजट कभी तहीं हो सकता। चधरी जी कहेंगे कि है, लेकिन में नहीं मान्गा। गरीब कातो यह बजट हो ही नहीं सकता। यह ग्रामीरों का और मातवरां का बजट है। गरीब का नहीं हो सकता ग्रोर खास कर गरीब हरिजन का तो हो हा नहीं सकता। यत् समझायेंगे हमको । अब हम इसी पर श्चाते हैं। बड़ी गुड़्डी उड़ाई है उन्हर्ने ग्रीर यहा लिख दिया है कुछ । भीतर कुछ ग्रीर वात है ग्रीर यहाँ वतलायेगे कुछ क्रीर । उन्हीं क भाषण परं में श्रारहा हू।

SHRI DEVENDRA NATH DWI-VEDI: Sir, . . .

(Interruptions)

श्री भोला पासवान शास्त्री: उपसभाध्यक्ष महोदय, भिनिस्टर साहब को हा सुनना सब से महत्वपूर्ण है तो हम लोग यहां क्या श्राते हम लोग उनको भी सुनेगे। श्रो कल्पनाथ राय : श्रीमन्, यहां बहस होती रही है, वित्त मंत्री जीयहां नहीं रहे।

श्र. भोतः पःसवान शःस्तः : स्राप लोग धीरज से सुनिये ।

उपसभाध्यक्ष (श्री श्याम लाल यादव): कृपया माननीय सदस्य को बोलने दीजिये, समय वरवाद न कीजिए ... (Interruptions)

श्रः भोला पासवान शास्त्र : श्रीमन्, इन्होंने अपने बजट भाषण में दिया है। हिन्दी के दूसरे म्फ़ोपर है कि जब तक गरीवों का ग्राप्यक फाउंडेशन मजबूत नहीं होगा, मैं समझता हूं कि तब तक समाज सर्वरूपेण सुखी नहीं हो सकता । हरिजनों के बारे में पेज 38-44 में दिया है कि हम लोगों ते तमाम डिपार्टमेंट्स को ग्रौर मिनिस्टरों को ्ह दिया है कि 'संशल कंपोनेंट चलाया जाए। उसमें हिन्दी लफ्ज ग्राया है, उसको चलाया जाए। मैं चौधरी साहब से पूछना चाहता हूं कि जो गवर्नमेंट की मिनिस्ट्री है उस में किया है श्रापने ? जो चीज 15 वर्ष तक नहीं सधरी, प्लानिंग कमीशन की रिपोर्ट है कि गरीबों की हालत ज्यों की त्यों है, यह हमारा कहना नहीं है, ग्राप चला रहे हे ग्रब उनको । लेकिन गरीव ग्रार हरिजन वैसे का वैसा ही है। सब से ज्यादा गरीबी में नम्बर है तो हरिजनों का है। पांच पंचवर्षीय योजनायें बीत गई, यह ग्राज भी हालत है। ग्राखिर वजह क्या है ? ...

(Interruptions)

नत्यी बाबू आप बोल रहे थे, तो मैं सुन रहा था मन ही मन । हम समझ रहे हैं । हम खेग जो यहां से बोलते हैं उसको भी समझिये । हम खूब समझते हैं । इनका बजट क्या है ? चौधरी साहब बिल मंत्री हुए हैं, इन्होंने क्या दिया है ? थोड़ा सा इध - उधार करके बजट बनाया है, कुछ नहीं दिया

हमको किह्ये, आपको इच्छा हो या सदन की इच्छा हो तो मैं तुरन्त बैठ जांक ? हमको कोई ऐतराज नहीं है । हम कोई लैक्चर देकर सदन को खुश करना नहीं चाहते है । लेक्नि जो कुछ हम कहते हैं उसको आप महसूस कीजिए। हरिजनों पर जुल्म है, उस पर न बोलें तो आप कहें हम किस पर बोलें ?

कांग्रेस जो इततः बड़ी चीज थी उसको हमने सत्ता से हटाया। श्रापको सत्ता में लाये। (Interruptions). हमारी पार्टी के लोग हैं ध्वान से सुतते हैं। हम लोग जो सरकारी बेंच पर बैठे हुए हैं उनको कद्र हमको है। 2213 RS.—9. SHRI ARVIND GANESH KULKARNI (Maharashtra): You will remember that when we were distributing time, we had specifically mentioned that the Leader of the Congress Party would speak before the Finance Minister gives his reply. Therefore, we are not going to allow any disturbance from that Party. We are going to listen to our leader.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): He is speaking.

SHRI ARVIND GANESH KUL-KARNI: You are a party to that decision and I was also a party to that.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV<sup>1</sup>); He is speaking.

SHRI ARVIND GANESH KUL KARNI: You are a Vice-Chair man and I am also a Vice-Chairman. We agreed that our leader would speak before tho Finance Minister replies. We are not going to allow any dis turbance. 14 ,V'.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): He is speaking.  $H_e$  is making out his points. They are only interrupting. It is their right.

SHRI ARVIND GANESH KULKARNI; We know our rights too. We know what to do and how to do it.

DR. RAFIQ ZAKARIA (Maharashtra): We respect our leader and we will) notl tolerate any disturbance.

SHRI ARVIND GANESH KULKARNI: They are new-comers to the Parliament. We have been Parlipmer.tarians here before they THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV); He is already making his point.

श्री मोला पासवान सास्त्री : जो सरकारी बेंच पर बैठ हुए हैं उनसे हिफरेसेंज हो सकते हैं लेकन हर व्यक्ति का श्रादर होता है । जिस काम के लिये यहां बैठे हैं उस पर हम जरूर कहेंगे । वहां खुदा भी बैठे तो भी हम कहेंगे । यह कोई बात नहीं है कि हम कुछ नहीं कहेंगे । किस लिये हम यहां पर श्राए हैं । हम गरीब समाज से श्राते हैं । गरीब समाज की बात को चौधरी साहब की फीलिंग न हो लेकिन हम को कैसे नहीं होगी ।

### उपसमाध्यक्ष (श्री श्याम लाल यादव): भ्राप भ्रपनी वात कहिये।

श्री भोला पासवान शास्त्री: वात पर ही बात उठती है। प्राप लोग उठ कर जो बात कह देंगे या मिनिस्टर साहब उठ कर कह देंगे वही बात तो हम कहेंगे नहीं। हम लोग जो बोलते हैं ग्रीर गरीब जनता की भलाई के लिये बोलते हैं। ग्राप ग्राप हमारी बात नहीं सुनेंगे तो हम भी ग्रापकी बात नहीं सुनेंगे। जैसा ग्राप करते हैं वैसा हम भी करना जानते हैं।

1960-71 के बीच की रिपोर्ट है।
हम आपसे कह रहे हैं कि जो हरिजन
गरीब किसान था जिसके पाम जमीन थी
वह अब मजदूर हो गया, लैंडलेस मजदूर हो
गया है। यह इनकी तरक्की हुई है।
यह गवर्नमेंट की रिपोर्ट है। उनकी
आर्थिक हालत पर सोचना, विचार करना
क्या देश के वित्त मंत्री का काम नहीं
है। आप कहेंगे कि बजट पर कहिये तो

क्या यह बजट पर नहीं बोल रहा हं। जो हालत है इस समाज की क्या उस पर नहीं बोलुं । <del>ग्रगर उस पर नहीं</del> बोल तो हम किस लिये यहां बैठ हैं। मैं इसी लिये खड़ा हमा हं कि इन बातों को सरकार के कानों तक पहुंचा दुं। मैं यह कहता हं कि इन लोगों में, इस सरकार में कुछ करने का दम नहीं है। ग्रमल बात रही है कि दम टट रहा है। जो शरू में इनमें दम था वह ग्रब नहीं है। यह दम जब तक चल रहा है तब तक चल रहा है। यह कब तक चलेगा, क्या होगा हम नहीं कह सकते । इसलिये मैं यह कहना चाहता हं कि जो इन्होंने ब्राइटम 44 दिया है उसको चौधरी माहब जाकर देखें । यह हमारी रिपोर्ट है कि किसी स्टेट में, गवर्नमेंट ग्राफ इंडिया की किसी मिनिस्टरी में इस प्लान को नहीं दिया गया है जिसे स्पेशल कंपोनेंट प्लान कहते हैं । स्पेशल कंपोनेंट प्लान में ग्रीर वजटरी प्लान में ग्रन्तर है। प्लान में जो ग्राउट ले होता है वह एकजीक्युटिव ब्रार्डर से होता है ब्रीर जो बजट में होता है वह स्टेट गटरी टाइप में चला जाता है । उसको पूरा राईट होता है कि वह देखें कि जिस मद के लिये पैमा रखा गया है उस पर खर्च हम्रा है या नहीं । हम यह चाहते हैं कि ग्रगर भ्रापने नहीं देखा है. नहीं ग्राडंर दिया है, हो सकता है जल्दी-जल्दी में वित्त मंत्री हो गये इसलिये न देख पाये हों, देखने का मीका न मिला हो ग्रीर मोटा-मोटा देख लिया हो तो ग्राप इसको फिर देख लीजिए । हम कंस्ट्रेक्टिय राजेशन दे रहे हैं । ग्राप इसको देखिये थीर देख कर ग्राइंट दीजिए कुछ करने के लिये । मझे विश्वास है कि जबतक स्पेशल कंपोनेंट प्तान का सेन्टर ग्रीर रटेंट के लिये प्रोविजन नहीं होगा तब तक हरिजनों, ग्रादिवासियों की माली हालत सुधरने वाली नहीं है।

1979-80

में यह कहना चाहता हं कि चाहे कांग्रेस का राज हो या जनता पार्टी का राज हो, हमें हरिजनों ग्रौर ग्रादिवासियों की भलाई के लिए ठोत योजना बनानी चाहिये । इसलिए मैं कंऋीट सजेशन देना चाहता हं। ग्राप हमारे सुझावों को मानियं ग्रीर ग्रगर ग्राप हमारे सुझावों को नहीं मानते हैं तो खुद श्रपनी तरफ से कंई मुझाव दीजिए श्रीर यह बताइये कि इस तरीके से हम लोग हरिजनों को आगे बढ़ाना चाहते हैं । पहले जो पंचवर्षीय योजनायों बनी थीं उनसे हरिजनों ग्रौर ग्रादिवासियों का कार्फा भला हुआ, लेकिन अभी भो इस दिशा में काफी कुछ करना है। मैं यह भी कहना चाहता हं कि जितनी भी जनरल स्कीमें बनती है उनसे इन लोगों को भी फायदा होता है। यह ठीक है कि जनरल स्कीमों से दूसरे लागों को भो फायदा होता है, लेकिन इन लेगां को ारफ विशेष ध्यान देने की भी जहरत है। समाज में जो दूसरे लोग हैं, उनमें ग्रीर हरिजनों ग्रीर ग्रादिवासियों में काफी अन्तर है। ब्राह्मण या राजपूत अगर कोई होटल खोलता है तो उससे वह रोजो कमा लेता है, लेकिन कोई मेहतर या अन्य कोई हरिजन होटल बोले तो उसको लाग जान से मार देंगे। जहरों को बात दूसरी है, लेकिन गांवों में श्रीर हमारे देश क देहातां में अभी भा यहां जात है। आपने आइटम 44 में कहा ई ----

"Economic exploitation and social discrimination against the Scheduled Castes and the Scheduled Tribeg will not cease unless programmes for their development are built upon a sound economic basis."

ग्रापने इसको यहां पर लिख दिया, लेकिन ग्राप इसकी डिटेल में नहीं गये।

"Therefore, Central Ministries and State Governments have been asked to incorporate a special component in their Plan for 1979-80 for these categorieg so that they may secure an adequate flow of benefits from the various sectoral programmes. The outlay on welfare programmes for Scheduled Castes and other backward classes will be Rs. 1171 crores in 1979-80."

ग्रापने ये बातें यहां पर देदी हैं। लेकिन मैं पुछना चाहता ह कि क्या कहीं भी स्नापकी इन बातों का पालन हो रहा है:। मैं ग्रापको चेलेन्ज करता हं कि क्राप एक भी स्टेट का नाम बता दोजिए जहां पर इस ग्रार्डर का पुरी तरह से पालन हो रहा है। ग्रापकी सेन्टल गवर्नभेंट की मिनिस्ट्रीज में ही इनका पालक नहीं हो रहा है। आपको किसी ने दे दिया और आपने इसको यहां पर पर दिया। हम लोग इन बातों को ख देखते हैं। मै अस को चनौती देता ह कि एक भी जगह ऐसी नहीं है जहां पर इनका पूरी तरह से पालन हो रहा हो। मेरा यह सुझाव ै कि अगर आप समाज वे इन गरीब लोगों का भला करना चाहते हैं ग्रीर इन लोगों को अपने बढ़ाना चाहते हैं तो ग्रापने इन लोगों के लिए जो एमाउन्ट बजट में रखा ई उसके ऋषपपूरी तरह से उपयोग में लाइये और इन लोगंरे की भनाई में खर्च कोजिए । जगर आप वजट के परसेन्ट्रेज के मताबिक खर्च करेंगे तो उसी से इन लोगों का काफ भला हो। जाएगा । लेकिन मझे तो ऐसा लगता है कि ग्राप लोग मन से इस काम को करना नहीं चाहते हैं ग्रौर जान-बुझकर हरिजने श्रीर श्रादिवासियों की तरफ ध्यान नहीं देते हैं। यही कारण है कि आज हरिजन को मारा जाता है, उनकी स्त्रियों का रेप किया जाता है और उनको परेशान किया जाता है। हम लोग फील्ड म जाते हैं, इसलिए सब बातों को जानते हैं . . . (Interruptions) । आज हमारे देश में इस सम्बन्ध में बड़ो भयावह स्थिति पैदा हो

गई है । आप लोग यहां पर बैठे हवं हैं,

इसलिए कुछ नहीं देखते हैं। हम लोग तो

फील्ड में जाते हैं ग्रीर उन लोगों की

[श्री भोला पासवान शास्त्री]

दिक्कतों को देखते हैं। ग्रगर हमारे देश में एक कास्ट दूसरी कास्ट से लड़ेगी तो फिर यह देश कैसे तरक्की कर सकता है। में समझाता हं कि स्राप लोग पोलिटिकल परपज के लिए हमारे देण में एक कास्ट को दूसरो कास्ट में लड़ा रहे हैं। इस देश की इंटेग्निटी और एकता की चिन्ता सिर्फ चौधरी चरण सिंह जो को या श्राइ-वाणी जी को नहीं है, हम लोगों को भी इसको जिल्ला है । ऋगर ऋगपको यहोनीति रहो तो इस देश मे हरिजनों का भला नहीं हो सकता है। इसलिए में कहता है कि ग्राप हरिजनों की तरफ विशेष रूप सेध्यान दें। ग्राप इस वजट को पास कर लेंगे, लेकिन इस बजट क पास करने से ही काम नहीं चलता है। मैंने यहां पर जो बातें कहीं हैं, उसमें मुझे बहुत डिस्टर्ब किया गया ग्रीर ग्रापने भी प्रोटेक्शन ठीक से नहीं दिया ।

(उत्तर प्रदेश) : श्री प्रेम मनोहर शास्त्री जी, हमारी तरफ से कहां डिस्टर्ब किया गया । भ्रापकी ही तरफ से डिस्टवं गिया गया है।

श्री रामेश्वर सिंह (उत्तर प्रदेश) : अगर हम कुछ कहते तो यही कहते कि आपने 30 साल से क्या किया ?

उपसभाष्यक्ष (श्री श्याम लाल पादव) : कपया भाप शांत रहिये।

श्रीभोला पासवानंशास्त्रीः हम तो उसको भी मान है।

उपसभाष्यक्ष (श्री द्याम लाल यादव)ः शास्त्री जी ग्राप ग्रपनी बात कहें इसमें न जायें ।

श्री भोला पासवान शास्त्री : कांग्रेसी राज्य में ठीक है कि गलतियां हुई थीं। फिर भी मैं कहता हूं कि यदि ग्राप बात कीजियेगा तो कांग्रेसी राज्य में यदि कुछ गलतियां भी इससे पर फिर भी हुई बेटर था. जो ग्राज जनता

1979-80 राज में हैं। मैं यह कहना नहीं चाहता था, हम इस बात को लाना नही चाहते भे क्योंकि हमारा दल बिखर गया है, ट्ट गया है। पूरानी काग्रेस की याद दिलाते है तो यह गदर्ग*ीट* फार वेटर थी उसने डवलपमेंट का काम किया । एक प्वाइंट है भ्रौर उसके बाद में बैठ जाऊंगा। फाइनेंस मिनिस्टर की यह बजट स्पीच है। ब्राइटम 38 मे है कि :

"Government does not have stress in this House the importance of irrigation for agricultural lopment. The outlay on major. medium and minor irrigation pro iects including flood control. for will be Rs. 1488 crores 1401 crores compared to Rs. 1978-79. Most of thi<sub>3</sub> outlay will be in the budget of State Govern ments. The target for the creation of additional irrigation potential 1979-80 has been fixed at million hectares as against a target of 2.3 million hectares in 1978-79. In order to increase the pace of development of minor irrigation, a scheme is being worked out for the subsidy on extending minor irrigation, given at present only small and marginal farmers, farmers whose land holding is between 2 and 4 hectares, but at a reduced rate. To this end a sion of Rs. 10 crores is being made. The Plan provision for the irrigation programme will be with resources plemented available Agricultural from the Refinance and Development Corporation. The financial, support made available to the Agricultural Development. Refinanced and Corporation from the Central budget has been increased from Rs. 133 crores in  $1978\mbox{-}79$  to Rs. 159 crores . . ." and so on

इसमें क्या है जो आप यह कहते हैं। जहां तक हमारी जानकारी है जो सबसिडी भ्रभी तक दी जाती थी वह पम्पिंग सेट पर माइनर इरीगेशन में वह मारजीनल फारमसं

and so forth.